He Gazette of India

सी.जी.-डी.एल.-सा.-26042025-262701 CG-DL-W-26042025-262701

साप्ताहिक/WEEKLY

प्राधिकार से प्रकाशित PUBLISHED BY AUTHORITY

सं. 17]

नई दिल्ली, शनिवार, अप्रैल 26—मई 2, 2025 (वैशाख 5, 1947)

No. 17]

NEW DELHI, SATURDAY, APRIL 26—MAY 2, 2025 (VAISAKHA 5, 1947)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके। (Separate paging is given to this Part in order that it may be filed as a separate compilation)

भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]
[Advertisements and Notices issued by Private Individuals and Private Bodies]

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BY ORDER Controller of Publication

CHANGE OF NAME

I hitherto known as RAVINDER S/o KARTAR SINGH, R/o Near Government Hospital, Tatarpur Istamrar(277), PO: Tatarpur, Distt. Rewari, Haryana-122502, have changed my name and shall hereafter be known as BHAWAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER

[Signature (in existing old name)]

I hitherto known as SUFIYA KHATOON W/o MD AKIL ANSARI, R/o RZ-2105, Gali No. 26-B, Tughlakabad Extension, Kalkaji, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as SUFIYA PARVEEN.

It is certified that I have complied with other legal requirements in this connection.

SUFIYA KHATOON [Signature (in existing old name)]

I hitherto known as RAMSURAT alias RAM MURAT S/o RAMDATT, residing at Dahiyavar, Chandan Bandhan Pur, Ambedkar Nagar, Surapur, Uttar Pradesh, 224227, have changed my name and shall hereafter be known as RAM MURAT.

It is certified that I have complied with other legal requirements in this connection.

RAMSURAT alias RAM MURAT [Thumb of Impression]

1—40 GI/2025 (1857)

I hitherto known as RINKU SINGH S/o CHARN SINGH, residing at Reond Kalan, PO Reond Kalan Distt. Mansa Punjab-151503, have changed my name and shall hereafter be known as SUKHPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

RINKU SINGH [Signature (in existing old name)]

I, VIKRAM S/o DIGAR SINGH, R/o 70, Main Market, Sunderpuri, Ghaziabad, Ghaziabad, Uttar Pradesh-201009, have changed the name of my minor daughter ADISHA SAMANT, aged 5 years and she shall hereafter be known as VAISHNAVI.

It is certified that I have complied with other legal requirements in this connection.

VIKRAM [Signature of Guardian]

I, ANJALI W/o JUGAL KISHOR, R/o Khasra No. 1581/2, Gali No. 5/11, Samta Vihar, Mukand Pur, Libas Pur, Samai Pur, North West Delhi, Delhi-110042, have changed the name of my minor son AMAN KISHOR, aged 13 years and he shall hereafter be known as PAWAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANJALI [Signature of Guardian]

I hitherto known as APURVA daughter of Shri SACHIN KUMAR, residing at House No. 76 B, Kala Enclave, Near SMS Public School, Khora Colony, Khora, Ghaziabad, Uttar Pradesh-201309, have changed my name and shall hereafter be known as APURVA CHAUDHARI.

It is certified that I have complied with other legal requirements in this connection.

APURVA [Signature (in existing old name)]

I hitherto known as MUKUL S/o VIRENDRA SINGH YADAV, R/o Radha Krishan Puram, Mustafabad Road Etha Chauraha, PO Shikohabad, Distt. Firozabad, Uttar Pradesh-205135. have changed my name and shall hereafter be known as ANSHUMAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

MUKUL [Signature (in existing old name)]

I hitherto known as VRISHBHAN KUMAR MISHRA S/o BIRENDRA MISHRA, residing at Pachma, PO: Pachma, Distt. Bhojpur, Bihar-802204, have changed my name and shall hereafter be known as PAWAN KUMAR MISHRA.

It is certified that I have complied with other legal requirements in this connection.

VRISHBHAN KUMAR MISHRA [Signature (in existing old name)]

I hitherto known as PRADEEP KUMAR JAT S/o RAJ KUMAR, residing at ward No. 09, Basai, PO Tibabasai, Distt. Jhunjhunu, Rajasthan- 333036, have changed my name and shall hereafter be known as PRADEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR JAT [Signature (in existing old name)]

I, hitherto known as BABITA D/o SURAJ W/o VICKY R/o 16/382-E, 2nd Floor, Tank Road, Bapa Nagar, Karol Bagh, Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as SHALU.

It is certified that I have complied with other legal requirements in this connection.

BABITA [Signature (in existing old name)]

I NISHA GUPTA W/o DEEPAK GUPTA R/o F-350, F-Block, Shakur Pur, Saraswati Vihar, North West Delhi, Delhi-110034, have changed the name of my minor daughter AARVI GUPTA, aged 5 years and she shall hereafter be known as RISHIKA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NISHA GUPTA [Signature of Guardian]

I hitherto known as NABAB SINGH S/o JAGDEESH PRASAD, R/o Nagala Fatta Karsaura, Sadabad, Hathras Uttar Pradesh-281308, have changed my name and shall hereafter be known as ANKITA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NABAB SINGH [Signature (in existing old name)]

I hitherto known as ASHVANI SINGH S/o MANOJ SINGH, R/o Rehaw, Nadua, Maharajganj Uttar Pradesh-273303, have changed my name and shall hereafter be known as ASHVANI PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

ASHVANI SINGH [Signature (in existing old name)]

I hitherto known as ABHISHEK SETHI son of RAVI SETHI R/o D-32, Sehyog Vihar, Distt. Court Complex, Dwarka, Delhi-110059, have changed my name and shall hereafter be known as ABHISHEK.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK SETHI [Signature (in existing old name)]

I, NAVIN KUMAR SRIVASTAVA S/o SURESH CHANDRA SRIVASTAVA R/o Flat No. 103, Tower-10 Nirala Estate, Gh-04, Tech Zone-4 Greater Noida West, Distt. Gauttam Buddha Nagar, Uttar Pradesh-203207, have changed the name of my minor son NAVYA SRIVASTAVA aged 13 year and he shall hereafter be known as ADVIK SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

NAVIN KUMAR SRIVASTAVA [Signature of Guardian]

I hitherto known as AMIT KUMAR S/o RAMESH SINGH, residing at Village Kundipura, Nurulla Pur, Bijnor, Dhampur, Uttar pradesh- 246761, have changed my name and shall hereafter be known as MONU.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR [Signature (in existing old name)]

I hitherto known as BHURI DEVI W/o AMAR SINGH, residing at House No.-994, Gali No.-1, Surya Vihar, Part -1, Sehat Pur, Sector -91, Distt. Faridabad, Haryana-121013, have changed my name and shall hereafter be known as KAMLESH DEVI.

It is certified that I have complied with other legal requirements in this connection.

BHURI DEVI [Thumb Impression]

I hitherto known as CHANDU RAI alias CHANDESWAR ROAY S/o SIYA RAM RAI, R/o B-1/40, Safdarjung Enclave S.O. South West Delhi, Delhi-110029, have changed my name and shall hereafter be known as CHANDESHWAR ROAY.

It is certified that I have complied with other legal requirements in this connection.

CHANDU RAI alias CHANDESWAR ROAY [Signature (in existing old name)]

I hitherto known as MANOJ KUMAR S/o KRIPAL SHANKAR GAUTAM, R/o Khonda, Hathras, Uttar Pradesh-281307, have changed my name and he shall hereafter be known as ANUJ GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR [Signature (in existing old name)]

I hitherto known as GEETA alias KANCHAN RANI, D/o RAM LAL W/o RAJINDER KUMAR, R/o 360A, BE Block, Hari Nagar, New Delhi-110064, have changed my name and shall hereafter be known as KANCHAN RANI.

It is certified that I have complied with other legal requirements in this connection.

GEETA alias KANCHAN RANI [Signature (in existing old name)]

I hitherto known as KISHAN S/o BHAGAT SINGH SOLANKI, R/o 2553, Idgah Road Bagichi Raghunath, Delhi G.P.O. North Delhi, Delhi-110006, have changed my name and shall hereafter be known as KRISHAN SOLANKI.

It is certified that I have complied with other legal requirements in this connection.

KISHAN [Signature (in existing old name)]

I hitherto known as SUNIL KUMAR BACHAS son of Shri DHARAMPAL, residing at H.No. 188, Indra Colony-1, Sector-52, Gurgaon, PO Gurgaon, District Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as SUNIL BACHAS.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR BACHAS [Signature (in existing old name)]

I, SANDEEP KUMAR NAIN S/o TEJ SINGH, R/o H.No. 260, Ground Floor, Pocket-9, Rohini Sector-21, Sultanpuri C Block, North West Delhi, Delhi-110086, have changed the name of my minor son KUNAL NAIN, aged 12 years and he shall hereafter be known as VIJAYRAAJ.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR NAIN [Signature of Guardian]

I, SANDEEP KUMAR NAIN S/o TEJ SINGH, R/o H.No. 260, Ground Floor, Pocket-9, Rohini Sector-21, Sultanpuri C Block, North West Delhi, Delhi-110086, have changed the name of my minor daughter KHUSHI, aged 12 years and she shall hereafter be known as JAISHRI.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR NAIN [Signature of Guardian]

I, BALARAM SINGH S/o SADHU SINGH, R/o Narayanpur, Rudayan Kampil, PO Kampil, Distt. Farukhabad, Uttar Pradesh-209505, have changed the name of my minor daughter MOHINI, aged 12 years and she shall hereafter be known as SHIVANGI.

It is certified that I have complied with other legal requirements in this connection.

BALARAM SINGH [Signature of Guardian]

I hitherto known as PITAMBER KUMAR S/o RANJEET PRASAD SINGH, R/o Gangti Bhairopur, Shazadpur, Sahjatpur, Bhagapur, Bihar-812005, have changed my name and he shall hereafter be known as PIAMBER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PITAMBER KUMAR [Signature (in existing old name)]

I hitherto known as NOUSHAD S/o SHAFIK, R/o 136, Rawta More, Dabar Encleve, Jaffar Pur Kalan, South West Delhi, Delhi-110073, have changed my name and shall hereafter be known as NAUSHAD.

It is certified that I have complied with other legal requirements in this connection.

NOUSHAD [Signature (in existing old name)]

I hitherto known as VIMLA DEVI W/o MUNI RAJ TYAGI R/o 261 Gali No.2, Nehru Nagar, Garh Road, Meerut City, Gandhi Ashram, Uttar Pradesh-250002, have changed my name and shall hereafter be known as BIMLA DEVI.

It is certified that I have complied with other legal requirements in this connection.

VIMLA DEVI [Signature (in existing old name)]

I hitherto known as RAVI SHANKER S/o MULCHAND RAM, R/o-Bhadaila, Aurihar, Ghazipur, Uttar Pradesh- 233221, have changed my name and shall hereafter be known as GAUREE SHANKAR.

It is certified that I have complied with other legal requirements in this connection.

RAVI SHANKER [Signature (in existing old name)]

I hitherto known as ANURAG SINHA S/o RAM RATAN SINGH, residing at Gram-khalil Chak, Post-Malil Chak, Barbigha, Po Barbigha, Distt. Sheikhpura, Bihar- 811101, have changed my name and shall hereafter be known as SRI RAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANURAG SINHA [Signature (in existing old name)]

I, MANOJ KUMAR S/o RAMESH CHAND, R/o J-19 J-Block, Gali No-39, Raja Puri, Uttam Nagar, West Delhi-110059, have changed the name of my minor daughter GUNGUN, aged 17 years and she shall hereafter be known as MUSKAN.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR [Signature of Guardian]

I hitherto known as ASAD GAFFAR S/o MOHD AKRAM, R/o Harra, Harar, Meerut, Uttar Pradesh-250344, have changed my name and shall hereafter be known as ASTAKFAR.

It is certified that I have complied with other legal requirements in this connection.

ASAD GAFFAR [Signature (in existing old name)]

I hitherto known as SUBHASH CHANDER ARORA alias SUBHASH ARORA S/o MADAN LAL ARORA, residing at 871, Ground Floor, Bungalow, Sector-28, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as SUBHASH ARORA.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHANDER ARORA alias SUBHASH ARORA [Signature (in existing old name)]

I hitherto known as BANTY S/o MAHENDRA KUMAR, residing at Ward No-10, Pacheri Khurd, PO Pacheri Badi, Distt. Jhunjhunun, Rajasthan- 333515, have changed my name and shall hereafter be known as VASU.

It is certified that I have complied with other legal requirements in this connection.

BANTY

[Signature (in existing old name)]

I hitherto known as CHAGANTI MOHAN KRISHNA SREENIVAAS S/o RAMAKRISHNA RAO, residing at 58-28-11, Gandhi Nagar, Butchirajupalem, Gopalapatnam, Visakhhapatnam-530027, have changed my name and shall hereafter be known as CHAGANTI SREENIVAS

It is certified that I have complied with other legal requirements in this connection.

CHAGANTI MOHAN KRISHNA SREENIVAAS [Signature (in existing old name)]

I, ANURAG GUPTA S/o SHRI RAM GUPTA, R/o E-403, Peramount Emotions, Sec-1, Greater Noida West, Near Yatharth Hospital, Bisrakh, Gautam Buddha Nagar, Uttar Pradesh-201306, have changed the name of my minor son MURLI GUPTA aged 14 years and he shall hereafter be known as EKANSH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANURAG GUPTA [Signature of Guardian]

I hitherto known as DORCAS SHARMA wife of RAM PRASAD SHARMA, residing at H.No. B-1, 9-A, Mayur Vihar Phase-3, East Delhi-110096, have changed my name and shall hereafter be known as DURGA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DORCAS SHARMA [Signature (in existing old name)]

I hitherto known as ABHAY alias ABHAY KUMAR S/o RAKAM SINGH, employed as Lower Divison Clerk in the ICAR, DARE, Ministry of Agriculture and Farmer's Welfare, Govt. of India, R/o 24/2D, Section-2 Gole Market, Peshwa Road, Shani Mandir, Diz Area, New Delhi-110001, have changed my name and shall hereafter be known as ABHAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ABHAY alias ABHAY KUMAR [Signature (in existing old name)]

I hitherto known RAVINDER KUMAR alias RAVINDER KUMAR MALIK S/o MULAKH RAJ, employed as Section Officer in the ICAR, DARE, Ministry of Agriculture and Farmer's Welfare, Govt. of India, R/o H.No.-390 Section-2, Huda, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as RAVINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER KUMAR alias RAVINDER KUMAR MALIK [Signature (in existing old name)]

I hitherto known as MOHAR KALI W/o SAHAB SINGH residing at Gram Nagla Gangi, Patiyali, Kasganj, Uttar Pradesh- 207243, have changed my name and shall hereafter be known as MOHAR KALA.

It is certified that I have complied with other legal requirements in this connection.

MOHAR KALI [Signature (in existing old name)]

I hitherto known as KIRTI D/o DWARKA PRASAD R/o H.No. 04/115, Gali No. 4, Punjabi Basti, Ghati Road, Anand Parbat, Karol Bagh S.O., Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as ALIA.

It is certified that I have complied with other legal requirements in this connection.

KIRTI

[Signature (in existing old name)]

I hitherto known as KRISHNA LAL S/o MAIKU LAL, R/o Kothi, Bara Banki, Uttar Pradesh-225119, have changed my name and shall hereafter be known as KISHAN LAL.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA LAL [Signature (in existing old name)]

I hitherto known as PUSHPA DEVI W/o RAM KISHAN, R/o 6885/15, Ashram area Sonia Vihar, Delhi, Karawal Nagar, PO Karawal Nagar, Distt. North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as SIYAWATI.

It is certified that I have complied with other legal requirements in this connection.

PUSHPA DEVI [Signature (in existing old name)]

I hitherto known as SAMEER S/o DEVINDRA SINGH, R/o Mohalla Kaysthan Nehtaur Nehtaur, Bijnor, Uttar Pradesh-246733, have changed my name and shall hereafter be known as SAHIB SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAMEER [Signature (in existing old name)]

I hitherto known as SHASHI SHARMA W/o RAJESHWAR PRASAD, R/o G-55/2, Street No.-17, Jagat Puri, Krishna Nagar, East Delhi, Delhi-110051, have changed my name and shall hereafter be known as SUSHILA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHASHI SHARMA [Signature (in existing old name)]

I, DALBIR son of Shri RANJEET SINGH, residing at House No. 95, Near Railway Station, Village Ghevra, Ghevra, North West Delhi, Delhi-110081, have changed the name of my minor daughter GARIMA aged 14 years and she shall hereafter be known as GARIMA RANA.

It is certified that I have complied with other legal requirements in this connection.

DALBIR [Signature of Guardian]

I hitherto known as GUDDA DEVI D/o RAM AVADH, R/o H.No. 840, Sector-27, Rohini, Sector-7, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as GUDDAN.

It is certified that I have complied with other legal requirements in this connection.

GUDDA DEVI [Thumb Impression]

I hitherto known as RITIKA GERA D/o DEVENDER KUMAR GERA, R/o 1475 First Floor, Sector-28, Faridabad, Haryana-121008, have changed my name and shall hereafter be known as RITTIKA GROVERR.

It is certified that I have complied with other legal requirements in this connection.

RITIKA GERA [Signature (in existing old name)]

I hitherto known as AWADHESH KUMAR S/o RAMAESH CHANDRA, R/o 63, Vill and Post Raipur Unnao Uttar Pradesh-209801, have changed my name and shall hereafter be known as YOGESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AWADHESH KUMAR [Signature (in existing old name)]

I hitherto known as VIRENDER KUMAR S/o BHULE RAM, WP-201, Wazir Pur Village, Wazir Pur-3, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as VIRENDER KUMAR KHARI.

It is certified that I have complied with other legal requirements in this connection.

VIRENDER KUMAR [Signature (in existing old name)]

I hitherto known as SUMITRA W/o SANDEEP, R/o Agroha(54), Hisar, Haryana-125047, have changed my name and shall hereafter be known as SHEETAL.

It is certified that I have complied with other legal requirements in this connection.

SUMITRA [Signature (in existing old name)]

I hitherto known as ZAITUL DEEN S/o AZIZUR RAHMAN, residing at Village-Lambuiya, Po-Deorianiya, Shrawasti, Uttar Pradesh-271831, have changed my name and shall hereafter be known as CHAINU SHAIKH.

It is certified that I have complied with other legal requirements in this connection.

ZAITUAL DEEN [Signature (in existing old name)]

I hitherto known as MOHD SAMEER ANSARI S/o DILSHAD, residing at - V-51, Welcome Seelampur Phase-III, Garhi Mendu, North East Delhi, Delhi- 110053, have changed my name and shall hereafter be known as MOHD SAMEER.

It is certified that I have complied with other legal requirements in this connection.

MOHD SAMEER ANSARI [Signature (in existing old name)]

I hitherto known as SUNIL KUMAR S/o VISHNU RAM residing at D-2, Rani Garden Extention, Shastri Nagar, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as JAGANNATH.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR [Signature (in existing old name)]

I, MOHD DANISH S/o HAFEEZ UR REHMAN, R/o H.No. 2415, Ballimaran Chandni Chowk, Delhi-110006, have changed the name of my minor daughter BISMILLAH ALEENA REHMAN aged 6 year and she shall hereafter be known as ALEENA REHMAN.

It is certified that I have complied with other legal requirements in this connection.

MOHD DANISH [Signature of Guardian]

I hitherto known as KUNAL GIRI S/o MITHLESH KUMAR GIRI, residing at- Gram/pos- Maharaj Ganj, Tilouthu, PO: Tilouthu, Distt. Rohtas, Bihar- 821312, have changed my name and shall hereafter be known VIRENDRA KUMAR GIRI.

It is certified that I have complied with other legal requirements in this connection.

KUNAL GIRI [Signature (in existing old name)]

I hitherto known as DAYA RAM alias DHANESHWAR KOLI S/o NAMAK CHNAD, residing at BF-5 Sector-4, Ambedkar Nagar, New Delhi, South Delhi, Delhi-110062, have changed my name and shall hereafter be known DHANESHWAR KOLI.

It is certified that I have complied with other legal requirements in this connection.

DAYA RAM alias DHANESHWAR KOLI [Signature (in existing old name)]

I, RAJU PRASAD S/o RAMDAS R/o 149, Bajehta Danda, Biwanr, Bajehta Danda, Bewar, Hamirpur, Uttar Pradesh -210501, have changed the name of my minor son RAJ aged 08 years and he shall hereafter be known as ADITYA RAJ.

It is certified that I have complied with other legal requirements in this connection.

RAJU PRASAD [Signature of Guardian]]

I hitherto known as KRISHNA son of SHANKAR SINGH residing at H.No. B-381, Gautampuri Phase-2, Badarpur, South Delhi-110044, have changed my name and shall hereafter be known as KRISHNA SINGH.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA [Signature (in existing old name)]

I hitherto known as AKASH S/o RAM SAWARE GUPTA, residing at-WZ-465, MS-Block, Gali No.- 4, Road No.- 1, Hari Nagar, PO: Maya Puri, Distt. South West Delhi, Delhi-110064, have changed my name and shall hereafter be known as AAKASH.

It is certified that I have complied with other legal requirements in this connection.

AKASH [Signature (in existing old name)]

I hitherto known as RAMA D/o SATVEER SHARMA, W/o VIKAS, R/o House No. 2888/10, Narayan Vihar, Hapur, Ghaziabad, Uttar Pradesh - 245101, have changed my name and shall hereafter be known as RMAKANTEE.

It is certified that I have complied with other legal requirements in this connection.

RAMA [Signature (in existing old name)]

I, MANJULA MURMU S/o SURAY TUDU R/o Manikpur, Sarkanda, Bhagalpur Sarkanda, Bihar-813209, have changed the name of my minor daughter RASMILA TUDU aged 17 years and she shall hereafter be known as RESHMILA TUDU.

It is certified that I have complied with other legal requirements in this connection.

MANJULA MURMU [Signature of Guardian]

I hitherto known as SANJOTA DEVI W/o SHIVKUMAR YADAV, residing at Village- Sahjauli, Post-Banahi, Sahjauli, Bhojpur, Bihar- 802183, have changed my name and shall hereafter be known as JYOTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SANJOTA DEVI [Thumb Impression] I, hitherto known as KM AKANSHA SHUKLA D/o PRADEEP KUMAR SHUKLA, R/o H.No. 217, Second Street, Thaper Gate, Prashant Garaden, Khora, PO Khora Gaon, Distt. Ghaziabad, Uttar Pradesh-201309, have changed my name and shall hereafter be known as AKANSHA SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

KM AKANSHA SHUKLA [Signature (in existing old name)]

I, hitherto known as UJJWAL SAKARWAR alias UJJWAL KUMAR S/o UMESH KUMAR SINGH, R/o A-93, 2nd Floor Gali No.6, Jain Park, Main Matiala Road Rajput Milk Products Uttam Nagar Po. DK Mohan Garden West Delhi-110059, have changed my name and shall hereafter be known as UJJWAL KUMAR

It is certified that I have complied with other legal requirements in this connection.

UJJWAL SAKARWAR alias UJJWAL KUMAR [Signature (in existing old name)]

I, hitherto known as GUDDU SINGH S/o SHRI BAHADUR SINGH, R/o 266E, 403, 3rd Floor, Bhuiya Chowk, Ward No. 2, Mehrauli, New Delhi-110030, have changed my name and shall hereafter be known as KAMAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

GUDDU SINGH [Signature (in existing old name)]

I hitherto known as LILA DEVI W/o MOHAN DATT PANDEY, residing at- 6/3, Veterinary, College, Mathura, Uttar Pradesh- 281001, have changed my name and shall hereafter be known as LILAWATI.

It is certified that I have complied with other legal requirements in this connection.

LILA DEVI [Thumb Impression]

I, DEVENDER KUMAR S/o SHRI SHYAM, R/o 141, Lotus Villa, Jalpura, Sector 1, Greater Nodia West Gautam Buddha Nagar, Uttar Pradesh-201306, have changed the name of my minor daughter ANVIKA SHRIVASTAVA aged 2 year and she shall hereafter be known as NIHIRA SHRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

DEVENDER KUMAR [Signature of Guardian]

I hitherto known as LALIT KUMAR S/o PREMPAL R/o 128, Lhousara, Lhousara, Lodha, Koli, Aligarh, Uttar Pradesh - 202140, have changed my name and shall hereafter be known as AJAY.

It is certified that I have complied with other legal requirements in this connection.

LALIT KUMAR [Signature (in existing old name)]

I hitherto known as SUNITA SHARMA S/o Late KAUSHAL KUMAR, R/o 90, Budh Vihar Block-C, Alwar, PO: Alwar, Distt. Alwar, Rajasthan-301001, have changed my name and shall hereafter be known as GORI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA SHARMA [Signature (in existing old name)]

I, SHARAD TIWARI S/o SHRI PREM KANT TIWARI, R/o 638/K, 408/5, Shivalik Enclave Pase-2 Near Lucknow Model Public School, Sector-11 Indira Nagar Lucknow-226016, have changed the name of my minor son KRISHIV TIWARI aged 12 year and he shall hereafter be known as VIHAAN KRISHAN.

It is certified that I have complied with other legal requirements in this connection.

SHARAD TIWARI [Signature of Guardian]

I hitherto known as RISHABH S/o VIJAY KUMAR SINGH CHHIKARA R/o 141, Pratap Vihar Part 1, Kirari Suleman Nagar, Sultanpuri C Block, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as RISHABH SINGH.

It is certified that I have complied with other legal requirements in this connection.

RISHABH [Signature (in existing old name)]

I hitherto known as DEEKSHA AHLAWAT alias DEEKSHA SEHWAG D/O SOMVIR SEHWAG W/o RAVI KUMAR AHLAWAT, R/o Flat No. 23A Plot No. 28, Kamakshi Apartment, Dwarka, Sector-6, South West Delhi, Delhi-110075, have changed my name and shall hereafter be known as DEEKSHA SEHWAG.

It is certified that I have complied with other legal requirements in this connection.

DEEKSHA AHLAWAT alias DEEKSHA SEHWAG [Signature (in existing old name)]

I hitherto known as DEV PRAKASH S/o RAM BAKSH SINGH, R/o C-49, 2nd Floor, Harovind Vihar, Vijay Vihar, Phase-2, Near Mother Diary, Sector-4, Rohini, Rohini, North West Delhi-110085, have changed my name and shall hereafter be known as DEV PRAKASH SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEV PRAKASH [Signature (in existing old name)]

I, HEMANT S/o RAM CHANDER, R/o House Number-RZ-96, Phase Number-2, Prem Nagar, Najafgarh, South West Delhi-110043, have changed the name of my minor son BHAVISHYA aged 14 Years and he shall hereafter be known as RONIT.

It is certified that I have complied with other legal requirements in this connection.

HEMANT [Signature of Guardian]

I hitherto known as MUNITA KUMARI W/o ANIL SHAH R/o 15/102, Geeta Colony, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as BABITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

MUNITA KUMARI [Signature (in existing old name)]

I, NITESH KUMAR GUPTA S/o RAMSEWAK GUPTA, R/o 131, Near Kali Mandir, Shanti Nagar, Etah, Uttar Pradesh-207001, have changed the name of my minor son YUG GUPTA aged 11 years and he shall hereafter be known as ANANT GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NITESH KUMAR GUPTA [Signature of Guardian]

I hitherto known as BITTU VARMA D/o DUDHNATH VARMA R/o 344, Jat Chowk, Near Ganesh Mandir, Nangloi, West Delhi, Delhi-110041, have changed my name and shall hereafter be known as AMRITA VERMA.

It is certified that I have complied with other legal requirements in this connection.

BITTU VARMA [Signature (in existing old name)]

I hitherto known as RAM NARESH PAL S/o BHAGWAN DAS, R/o 821, A-Block, Gali No.-15, Pratap Nagar, Nand Nagari North East Delhi, Delhi-110093, have changed my name and shall hereafter be known as NARESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAM NARESH PAL [Signature (in existing old name)]

I hitherto known as DIMPLE S/o BIMLA DEVI residing at 5350, Laddu Ghati, Pahar Ganj, Central Delhi-110055, have changed my name and shall hereafter be known as DINESH.

It is certified that I have complied with other legal requirements in this connection.

DIMPLE [Signature (in existing old name)]

I, AMIT KUMAR S/o SURESH KUMAR, R/o 1-x/3, 11, New Lahore Colony, Shastri Nagar Near Solki Sweet, Shastri Nagar, (East Delhi) East Delhi, Delhi-110031, have changed the name of my minor son AARUSH KUMAR aged 07 years and he shall hereafter be known as YUVRAAJ.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR [Signature of Guardian]

I hitherto known as BABLU alias AHUSSAIN S/o RAJ KUMAR SAHNI, R/o Kh. No. 28/14, Ground Floor Gali No.6/8 Sangam Vihar Jharodha Majra Burari North West Delhi-110084, have changed my name and shall hereafter be known as BABLU.

It is certified that I have complied with other legal requirements in this connection.

BABLU alias AHUSSAIN [Signature (in existing old name)]

I, DHARAM VIR SINGH S/o RAM PAL SINGH, R/o H.No.-186, Gali No-6, Saboli Khadda, Delhi, North East Delhi-110093, have changed the name of my minor daughter PRIYANKA aged 14 years and she shall hereafter be known as PAYAL.

It is certified that I have complied with other legal requirements in this connection.

DHARAM VIR SINGH [Signature of Guardian]

I, PADAM SINGH S/o Shri RAMESH KUMAR, R/o H.No. 801, Sector-23, Sonipat, Haryana-131001, have changed the name of my minor son RAYANSH alias RAYANSH SINGH aged 13 years and he shall hereafter be known as RAYANSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

PADAM SINGH [Signature of Guardian]

I hitherto known as DEVENDRA SINGH S/o SHYAM SINGH, R/o Kheri Tappa Lawar, Meerut, Daurala, Uttar Pradesh-250221, have changed my name and shall hereafter be known as LAKHAN.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA SINGH [Signature (in existing old name)]

I hitherto known as VARINDER KAUR W/o SUKHDEV SINGH, R/o 3F/59, NIT Faridabad, Haryana-121001, have changed my name and shall hereafter be known as PINKI SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

VARINDER KAUR [Signature (in existing old name)]

I hitherto known as SATBIR SINGH alias SATYABIR SINGH S/o MIR SINGH, R/o Flat No.-343, Netaji Subhash Appt. Phase-1, Pocket-1, Sector-13, Dwarka, South West Delhi, Delhi-110075, have changed my name and shall hereafter be known as SATBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATBIR SINGH alias SATYABIR SINGH [Signature (in existing old name)]

I hitherto known as SHASHI W/o SANDEEP, R/o 133, Ravan Urf Bada Ganv, Khekada, Baghpat, Khekra, Uttar Pradesh-250101, have changed my name and shall hereafter be known as SHWETA.

It is certified that I have complied with other legal requirements in this connection.

SHASHI [Signature (in existing old name)]

I hitherto known as KRIPAL SINGH S/o PEER SHERNATH, R/o Shamli Tanki Road, Bhairav Mandir, Shamli, Uttar Pradesh-247776, have changed my name and shall hereafter be known as YOGI KARANNATH.

It is certified that I have complied with other legal requirements in this connection.

KRIPAL SINGH [Signature (in existing old name)]

I hitherto known as SAMRRIDHYI RUDOLA D/o PRAVEEN JARDHARI, R/o C-16, Nanakpura, Chanakya Puri, New Delhi, Delhi-110021, have changed my name and shall hereafter be known as SAMRRIDHYI.

It is certified that I have complied with other legal requirements in this connection.

SAMRRIDHYI RUDOLA [Signature (in existing old name)]

I hitherto known as RAKESH KUMAR S/o VINDESHWARI PRASAD, residing at-00, Gram Maharajganj, Sughari, Nawada, Bihar-805126, have changed my name and shall hereafter be known as SHIVJEET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR [Signature (in existing old name)]

I hitherto known as ANMOL CHAUDHARY S/o DILAWAR SINGH, R/o Mangolpura Roopchand, Bijnor, Uttar Pradesh-246701, have changed my name and shall hereafter be known as ANMOL SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANMOL CHAUDHARY [Signature (in existing old name)]

I, DUSHYANT S/o CHRAN SINGH, R/o Village Milk Lachchhi Po: Roza Yakubpur, Dist: Gautam Buddha Nagar, Uttar Pradesh-201009, have changed the name of my minor son namely DHURU NAGAR aged 05 years and he shall hereafter be known as DHRUV.

It is certified that I have complied with other legal requirements in this connection.

DUSHYANT [Signature of Guardian]

I hitherto known as RAVI KUMAR W/o KARAM PAL, R/o A-216, B-Block, MCD Colony, Samay Pur Badli, PO: Samai Pur, Dist: North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as RAAVI.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR [Signature (in existing old name)]

I hitherto known as HARISH KUMAR son of BRIJ BHOLA, residing at H No.-9/63, Subhash Nagar, Delhi-110027, have changed my name and shall hereafter be known as HARISH BHOLA.

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR [Signature (in existing old name)]

I hitherto known as RABIYA KHATUN W/o RAHIMULLAH ANSARI, residing at Salahpur, Dindayalpur, Siwan, Bihar-841506, have changed my name and shall hereafter be known as SUGGI KHATOON.

It is certified that I have complied with other legal requirements in this connection.

RABIYA KHATUN [Signature (in existing old name)]

I, VIRENDER KUMAR S/o BHAI RAM, R/o House No.-14, Village Bamnoli, Sector-28, Dwarka, Dhulsiras, South West Delhi, Delhi-110077, have changed the name of my minor daughter PARI aged 14 years and she shall hereafter be known as PUJA.

It is certified that I have complied with other legal requirements in this connection.

VIRENDER KUMAR [Signature of Guardian]

I, known as ASHISH SHUKLA S/o BIRENDRA SHUKLA, residing at B-216, E.W.S. Barra-7, Kanpur, UP-208027, have changed the name of my minor son MANAN SHUKLA aged 06 years and he shall hereafter be known as SANKALP SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

ASHISH SHUKLA [Signature of Guardian]

I, AJAD SINGH S/o PREM SINGH, permenent resident of Ratoli P.O. Khandogi, Rudoli PO: Jakhnidhar, Dist: Tehri Garhwal, Uttarakhand-249123 presently residing at Kh. No. 18/15, Street No. 7, Block A-1, Amrit Vihar, Burari, Delhi-110084, have changed the name of my minor son ARAMAN aged 08 years and he shall hereafter be known as ABHINAV SINGH.

It is certified that I have complied with other legal requirements in this connection.

AJAD SINGH [Signature of Guardian]

I hitherto known as NEETU RAWAT alias NEETU NEGI D/o PAN SINGH RAWAT W/o DHANRAJ NEGI, R/o 27B, 6B, K-Block, Mahipalpur Extn., Mahipalpur, PO: Gurgaon Road, Dist: South West Delhi, Delhi-110037, have changed my name and shall hereafter be known as NEETU NEGI.

It is certified that I have complied with other legal requirements in this connection.

NEETU RAWAT alias NEETU NEGI [Signature (in existing old name)]

I hitherto known as KASHIKA D/o PARAMJEET SINGH, residing at-135 Padarth Panna, Mitraon Village Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as KISHIKA.

It is certified that I have complied with other legal requirements in this connection.

KASHIKA [Signature (in existing old name)]

I, SANDEEP KAUR W/o VIJAY KUMAR, R/o House Number-316, Village Bullanwari, PO: Sadhu Ashram, Hoshiarpur, Punjab-146001, have changed the name of my minor Daughter ADITI aged 14 years and she shall hereafter be known as ADITI KAUR.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KAUR [Signature of Guardian]

I hitherto known as ASHA DEVI W/o Late BAKHSHI RAM, residing at VPO Dagan, Tehsil Mukerian, District Hoshiarpur, Punjab-144221, India, have changed my name and shall hereafter be known as ASHA RANI.

It is certified that I have complied with other legal requirements in this connection.

ASHA DEVI [Thumb Impression] I, R MAHADEVASWAMY NAYAKA S/o TANGASWAMY NAYAKA, R/o Nayakara Badavane, Allkere Agrahara Grama, Alkereagrahara, Maddur, Yelandur, Chamrajnagar, Karnataka-571441, have changed the name of my minor son LOHITH KUMAR aged about 6 years and he shall hereafter be known as LAKSHMIKANTH M.

It is certified that I have complied with other legal requirements in this connection.

R MAHADEVASWAMY NAYAKA [Signature of Guardian]

I, BHARATH I S/o B M INDUSHEKAR, R/o #20/A, 6th Main, 7th Cross, Near Katte Bhavana, N R Colony, Bangalore, Gaviopuram Extension, Karnataka- 560019, have changed the name of my minor daughter SHRUSHTI. B aged about 11 years and she shall hereafter be known as SHIKHA. B.

It is certified that I have complied with other legal requirements in this connection.

BHARATH I [Signature of Guardian]

I hitherto known as SULINDER PAL S/o BACHNA RAM, R/o Ransota, Nangal Bihalan, Hoshiarpur, Punjab- 144205, have changed my name and shall hereafter be known as SULINDER PAL RAJU.

It is certified that I have complied with other legal requirements in this connection.

SULINDER PAL [Signature (in existing old name)]

I hitherto known as GURULINGAPPA S/o SHARANAPPA, R/o 4-9, 3rd Block, Sonth, Gulbarga, Karnataka-585313, have changed my name and shall hereafter be known as GURULINGAPPA HATTI.

It is certified that I have complied with other legal requirements in this connection.

GURULINGAPPA [Signature (in existing old name)]

I hitherto known as KULWINDER KAUR GHUMAN W/o BALJIT SINGH GHUMAN, R/o H. No 9, Lane No. 1, Friends Colony, Jalandhar, PO: Khurla Kingra, Dist: Jalandhar, Punjab-144003, India, have changed my name and shall hereafter be known as KULWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR GHUMAN [Signature (in existing old name)]

I hitherto known as SURESH MANISHJAIN alias MANISH JAIN S alias SURESH MANISH JAIN alias MANISHJAIN SURESH JAIN S/o SURESH KUMAR, R/o # 732, Flat A 201, Nakod Haritage, 59th Cross, Vatal Nagaraj Road, 4th Block, Bangalore North, Rajajinagar Post, Bengaluru, Karnataka-560010, have changed my name and shall hereafter be known as MANISH JAIN.

It is certified that I have complied with other legal requirements in this connection.

SURESH MANISHJAIN alias MANISH JAIN S alias SURESH MANISH JAIN alias MANISHJAIN SURESH JAIN

[Signature (in existing old name)]

I hitherto known as SWATHI DAMANI D/o PREM PRAKASH LAKHANI, R/o Flat No. A1004/05 Siroya Environ, A Block, 10th Floor, Shumangali Sevaashram Road, Anand Nagar, Hebal, Bangalore, Karnataka 560024, have changed my name and shall hereafter be known as VEDIKA.

It is certified that I have complied with other legal requirements in this connection.

SWATHI DAMANI [Signature (in existing old name)]

I, MALLIKASAB VANNUR S/o FAKRUSAB, R/o Basaveshwar Gudi Oni, Gontamar, Karnataka-591102, have changed the name of my minor son MEERASAB aged about 6 years and he shall hereafter be known as MUZAMMIL M.

It is certified that I have complied with other legal requirements in this connection.

MALLIKASAB VANNUR [Signature of Guardian]

I, RAVINDER SINGH S/o BALBIR SINGH, R/o Village Khusropur, Distt Jalandhar-144024, Punjab, have changed the name of my minor daughter SADHVI PATHANIA RAVINDER SINGH age 12 years and she shall hereafter be known as SADHVI PATHANIA.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER SINGH [Signature of Guardian]

I hitherto known as BALWINDER SINGH S/o JOGINDER SINGH, R/o Village & PO Jethuwal, Tehsil & Distt Amritsar, Punjab, have changed my name and shall hereafter be known as BALWINDER SINGH SANDHU.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER SINGH [Signature (in existing old name)]

I hitherto known as SAMEER C/o KANCHAN BABA, R/o H. No. 3455/14, Gali No 11, Wadda Haripura, Distt Amritsar, Punjab, have changed my name and shall hereafter be known as SIMMI BABA.

It is certified that I have complied with other legal requirements in this connection.

SAMEER [Signature (in existing old name)]

I hitherto known as SANTANU SINGH S/o SHARAM SINGH, R/o H.No. B-26450, Ajit Nagar, Distt. Kapurthala-144601, Punjab, have changed my name and Shall hereafter be known as GURJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANTANU SINGH [Signature (in existing old name)]

I hitherto known as NAVJOT KAUR wife of BALJINDER SINGH, R/o Village Shahzada Sant Singh, Malsian Sahazada Sant Singhwala, Tehsil Zira, Distt.Ferozepur, Punjab, India (142047), have changed my name and shall hereafter be known as GURSHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

NAVJOT KAUR [Signature (in existing old name)]

I, RABI BHUSHAN UPADHYAY S/o SUMITRANANDAN, R/o House No- 61, Deidiha, Deoria, Uttar Pradesh- 274601, have changed the name of my minor son PIYUSH RABIBHUSHAN UPADHYAY aged about 11 years and he shall hereafter be known as ASHUTOSH UPADHYAY.

It is certified that I have complied with other legal requirements in this connection.

RABI BHUSHAN UPADHYAY [Signature of Guardian]

I hitherto known as GULJAR SINGH son of DALBIR SINGH, residing at VPO Buttar Siviya District Amrtisar-143205, Punjab, have changed my name and shall hereafter be known as SATNAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

GULJAR SINGH [Signature (in existing old name)]

I hitherto known as NIRMAL daughter of KRISHAN CHAND wife of RAMESH CHAND, residing at H.No.1004, Gali No.5, Batala Road, Guru Nanak Nagar, District Amrtisar-143001, Punjab, have changed my name and shall hereafter be known as SUDHA.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL [Signature (in existing old name)]

I hitherto known as KHAGEN BERA S/o RABINDRANATH BERA, R/o Joargori, Uluberia, Rajapur, Howrah, West Bengal-711303, have changed my name and shall hereafter be known as ARONNO BERA.

It is certified that I have complied with other legal requirements in this connection.

KHAGEN BERA [Signature (in existing old name)]

I, SAMARJEET SINGH S/o LAL CHAND, R/o 704, Km 35, Jayee Kosmos, Sector 134, Noida, Dadri, Gautam Buddha Nagar, Uttar Pradesh-201301, permanent address Vill. Sui, Sui (46), Bhiwani, Haryana-127031, have changed the name of my minor son VANSH MANKASH aged 1 year and he shall hereafter be known as RAAM MANKASH.

It is certified that I have complied with other legal requirements in this connection.

SAMARJEET SINGH [Signature of Guardian]

I hitherto known as PALVI W/o BRIJ MOHAN BHARDWAJ, R/o Kangniwal, P.O. Hazara, Jalandhar, Punjab-144025, have changed my name and shall hereafter be known as PALVI BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

PALVI [Signature (in existing old name)]

I hitherto known as SANTOSH KUMAR alias SANTOSH KUMAR GUPTA, S/o RAM MANOHAR, R/o 200K, Gular Naka Banda Uttar Pradesh-210001, have changed my name and shall hereafter be known as SANTOSH KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR alias SANTOSH KUMAR GUPTA [Signature (in existing old name)]

I, SOHAN SINGH GUSAIN S/o Late VIKRAM SINGH GUSAIN, R/o 258, B E G Camp Road, Raiwala, Raiwala, Dehradun, Uttarakhand-249205, have changed the name of my minor son Namely AARAMBH aged 7 years and he shall hereafter be known as AARAMBH GUSAIN.

It is certified that I have complied with other legal requirements in this connection.

SOHAN SINGH GUSAIN [Signature of Guardian]

I, SUMIT SRIVASTAVA S/o PRABHAT CHANDRA SRIVASTAVA, R/o Apartment No. 18, Second Floor, Block-E BPTP Astaire Garden, Sector-70A, Vatika Inida Next, P.O. Sikanderpur, Distt. Gurgaon, Haryana-122004, have changed the name of my minor daughter namely RUTVI SHAH SRIVASTAVA aged 3 years and she shall hereafter be known as KAVYA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

SUMIT SRIVASTAVA [Signature of Guardian]

I hitherto known as PANCHRAJ JHARIYA S/o DAMDI JHARIYA, residing at Near Durga Manch Gram Chhinda Post Chhinda Seoni Madhya Pradesh-480994, have changed my name and shall hereafter be known as AJIT JHARIYA.

It is certified that I have complied with other legal requirements in this connection.

PANCHRAJ JHARIYA [Signature (in existing old name)]

I hitherto known as GEETA KUMARI W/o CHANDRIKA PRASHAD YADAV, residing at 625, Near Masand Chowk, Model Town, Jalandhar-144003, Punjab, India, have changed my name and shall hereafter be known as BHAWNA DEVI.

It is certified that I have complied with other legal requirements in this connection.

GEETA KUMARI [Signature (in existing old name)]

I, ASHWANI KUMAR son of AZAD SINGH, residing at Village Atail, District Rohtak, Haryana-124501, have changed the name of my minor son ATUL, aged 13 years and he shall hereafter be known as SAKSHAM GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI KUMAR [Signature of Guardian]

I hitherto known as SAT PAUL SINGH MANN S/o HARI SINGH MANN, R/o H. No.-B VI-1789, Nazdik B.Ed College, Chak Beer Sarkar Road, Sri Muktsar Sahib, Distt. Sri Muktsar Sahib, Punjab-152026, India, have changed my name and shall hereafter be known as SATPAL SINGH MANN.

It is certified that I have complied with other legal requirements in this connection.

SAT PAUL SINGH MANN [Signature (in existing old name)]

I, TILAKRAM YADAV S/o CHHATTAR SINGH YADAV, R/o House No. 31, Ward No 16, Bhakur, Post Near Pandariya, Kabeerdham, Chhattisgarh-491559, changed the name of my minor son MUKESH aged about 10 years and he shall hereafter be known as PAVAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

TILAKRAM YADAV [Signature of Guardian]

I hitherto known as MAHESWARI W/o CHERDHU BUJ SHARMA, residing at 3/5, Thiyagappa 1st Street, Kilpauk, Chennai, Kilpauk, Tamil Nadu-600010, have changed my name and shall hereafter be known as HEMA C SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MAHESWARI [Signature (in existing old name)]

I hitherto known as MADHURIKA D/o AMAR SINGH BARWAL, residing at A403W, Crystal Dew Apartment, 12/2 Byraweshwara Layout, Kalyan Nagar, Post Hennur Bande, Kalyananagar, Bengaluru, Karnataka-560043, have changed my name and shall hereafter be known as MADHURIKA BARWAL.

It is certified that I have complied with other legal requirements in this connection.

MADHURIKA [Signature (in existing old name)]

I hitherto have known as KUMARI MANISHA SINHA daughter of VINOD KUMAR, residing at Hathiyakand, Laxmichak, Shahpur, Sarai, Hathiyakan, P.O. Sarai, District Patna, Bihar-801113, have changed my name and shall hereafter be known as MUSKAN KUMARI.

It is certified that I have complied with other legal requirements in this connection.

> KUMARI MANISHA SINHA [Signature (in existing old name)]

I hitherto known as MEERA BAI M wife of MOHAN KUMAR R, residing at No. 2063/16A, 7th Cross Vijaynagar, Bangalore, Karnataka, 560040, have changed my name and shall hereafter be known as MEERABAI MOHANKUMAR.

It is certified that I have complied with other legal requirements in this connection.

> MEERA BAI M [Signature (in existing old name)]

I hitherto known as SUBHASH CHANDER son of RAMESH CHANDER MAHAJAN, residing at H. No.19, Gali No. 6, Paris Town Batala Road, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SUBHASH MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

> SUBHASH CHANDER [Signature (in existing old name)]

I hitherto known as LAKSHAY GAURAV alias LAKSHYA GAURAV S/o RAJENDRA KUMAR, residing at H. No.192/A, Jeevan Nagar, Ashram, South Delhi, Delhi-110014, have changed my name and shall hereafter be known as LAKSHYA GAURAV.

It is certified that I have complied with other legal requirements in this connection.

> LAKSHAY GAURAV alias LAKSHYA GAURAV [Signature (in existing old name)]

I hitherto known as RAMESH CHAND S/o DHARAM CHAND, residing at House No. 1386-87/86, Ward No. 12, Jawahar Nagar Palwal, Palwal, Palwal, Haryana-121102, have changed my name and shall hereafter be known as RAMESH NARANG.

It is certified that I have complied with other legal requirements in this connection.

> RAMESH CHAND [Signature (in existing old name)]

I hitherto known as Dr. SHWETA SAXENA W/o ANUBHAV BHATNAGAR, R/o A,25 Indrapuri, Lal Kothi, Jaipur, Gandhi Nagar, Rajathan-302015, have changed my name and shall hereafter be known as SHWETA BHATNAGAR.

It is certified that I have complied with other legal requirements in this connection.

> Dr. SHWETA SAXENA [Signature (in existing old name)]

I hitherto known as DEVMATI DEVI alias ASHA DEVI W/o DHANANJAYA KUMAR, residing at Uphara Balaura, VTC Mali, P.O. Mali Sonbhadra Banshi Suryapur, District Arwal, State Bihar-804419, have changed my name and shall hereafter be known as ASHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

> DEVMATI DEVI alias ASHA DEVI [Signature (in existing old name)]

I hitherto known as RASHIDA alias RASHI ANAND daughter of LIYAQUAT HUSSAIN wife of ANAND KUMAR, resident of Chaanchak Chauk, Banjaaraawala, Ech Pee Gais Godam, Kaargi Graaant, Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as RASHIDA. I have changed my name only not my religion.

It is certified that I have complied with other legal requirements in this connection.

> RASHIDA alias RASHI ANAND [Signature (in existing old name)]

I hitherto known as KM KAMLA BISHT alias KAMLA RAWAT alias KAJAL daughter of RAJENDRA SINGH BISHT wife of INDER SINGH RAWAT, resident of 35/36, Ekta Vihar, Block A, Mohakmpur Railway Crossing, Mohkam Pur Khurd, Chakrata, Dehradun, Uttarakhand-248005, have changed my name and shall hereafter be known as KAMLA RAWAT.

It is certified that I have complied with other legal requirements in this connection.

> KM KAMLA BISHT alias KAMLA RAWAT alias **KAJAL**

> > [Signature (in existing old name)]

I hitherto known as KULDEEP S/o MOHINDER SINGH, residing at Mansoorpur, Badala, P.O. Salala, Distt. Jalandhar-144102, Punjab, India, have changed my name and shall hereafter be known as KULDEEP MAHEY.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP

[Signature (in existing old name)]

I hitherto known as GURDIT SINGH DHILLON S/o MAGHAR SINGH, residing at Dhillon Patti, VPO Panjgarain Khurd, Tehsil Bagha Purana, District Moga, Punjab-151207, India, have changed my name and shall hereafter be known as GURDIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURDIT SINGH DHILLON [Signature (in existing old name)]

I, RAJU CHOPRA S/o KANTI, LAL CHOPRA, residing at Shiv Krupa Residency, 14-3-117, Flat No. 401, 4th Floor, beside Arya Samaj Mandir, Ghoshamahal, Hyderabad, Telangana-500012, have changed the name of my minor son ISHANT CHOPRA aged 7 years and he shall hereafter be known as UJJWAL CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

RAJU CHOPRA [Signature of Guardian]

I hitherto known as USHAS U S/o Late UDAYAN N, resident of Padannaparampil, Kandalloor North, Pattolimarket P.O, Alappuzha District, Kerala State, India-690531, have changed my name and shall hereafter be known as USHAS UDAYAN.

It is certified that I have complied with other legal requirements in this connection.

USHAS U [Signature (in existing old name)]

I hitherto known as ARJUN S NAIR S/o SYAM GOPINATH, residing at Pullanthara House, Thalavadi P.O, Edathua, Alappuzha, Kerala-689573, have changed my name and shall hereafter be known as ARJUN SYAM GOPINATH NAIR.

It is certified that I have complied with other legal requirements in this connection.

ARJUN S NAIR [Signature (in existing old name)]

I hitherto known as NITESH YADAV alias NITESH S/o MANOJ KUMAR, R/o Paiga(88), P.O. Mahendragarh, Distt: Mahendragarh, Haryana-123029, have changed my name and shall hereafter be known as NITESH.

It is certified that I have complied with other legal requirements in this connection.

NITESH YADAV alias NITESH [Signature (in existing old name)]

I hitherto known as BABU LAL S/o TAPESHWAR PRASAD, R/o Mohanapur Karaja, VTC Barahra, Post Barahara, Distt. Bhojpur, Bihar-802311, have changed my name and shall hereafter be known as BIRENDRA PRASAD.

It is certified that I have complied with other legal requirements in this connection.

BABU LAL [Signature (in existing old name)]

I hitherto known as EKKA APARNA alias VARSHA PATLORI D/o E V RATNAM W/o VENKATESH PATLORI, residing at 3-14-80/E 513 Gulmohara gardens, Mallapur Uppal Medchal Malkajgiri, Telangana-500076, have changed my name and shall hereafter be known as PATLORI VARSHA.

It is certified that I have complied with other legal requirements in this connection.

EKKA APARNA alias VARSHA PATLORI [Signature (in existing old name)]

I hitherto known as PARAYAN DEEPIKA THIRUPPATH alias PARAYAN DEEPIKA T D/o THIRUPPATHI, residing at 4/12-1 Settiyendal Aranthangi, Taluk Aranthangi Pudukkottai, Tamil Nadu-614616, have changed my name and shall hereafter be known as DEEPIKA T.

It is certified that I have complied with other legal requirements in this connection.

PARAYAN DEEPIKA THIRUPPATH alias PARAYAN DEEPIKA T

[Signature (in existing old name)]

I hitherto known as GEETA RANI BARUA W/o HIRAN KANTI BARUA, R/o H-114, Sector-12, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as GEETA BARUA.

It is certified that I have complied with other legal requirements in this connection.

GEETA RANI BARUA [Signature (in existing old name)]

I hitherto known as ASHA alias DURGA DEVI W/o PRAHLAD KUMAR, R/o E/291, J J Colony, Raghubir, Nagar, Tagore Garden, West Delhi, Delhi-110027, have changed my name and shall hereafter be known as DURGA DEVI.

It is certified that I have complied with other legal requirements in this connection.

ASHA alias DURGA DEVI [Signature (in existing old name)]

I, RAPOLU SRIKANTH REDDY S/o RAPOLU PRABHAKAR REDDY, residing at Plot No.-87, Neelima Greens, Miyapur, Tirumalagiri, Miyapur Hyderabad, Andhra Pradesh-500049, have changed the name of my minor daughter RAPOLU LAKSHMI SAHASRA aged 15 years and she shall hereafter be known as RAPOLU SAHASRA REDDY.

It is certified that I have complied with other legal requirements in this connection.

RAPOLU SRIKANTH REDDY [Signature of Guardian]

I hitherto known as JEETO W/o AJIT RAM, residing at Sarhal Mundi, Tehsil Phillaur, Jalandhar, Punjab-144502, have changed my name and shall hereafter be known as JEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

JEETO

[Signature (in existing old name)]

I hitherto known as VINITHA ARAVIND MENON alias PATTIYIL VINITHA VENUGOPALAN D/o VENUGOPALAN. K, residing at Centuty Breeze, C-1302, 13th Floor, Jakkur Road, Nehru Nagar, Yelahanka, P.O. Yelahanka, Distt. Bengaluru, Karnataka-560064, have changed my name and shall hereafter be known as VINITHA MENON.

It is certified that I have complied with other legal requirements in this connection.

VINITHA ARAVIND MENON alias PATTIYIL VINITHA VENUGOPALAN

[Signature (in existing old name)]

I hitherto known as RATHEESH CHANDRASEKHARAN NAIR SOBHANA alias RATHEESH C S alias RATHEESH C SOBHANA S/o A S CHANDRASEKHARAN NAIR, residing at Akarathum Veedu, Kuttichal P.O., Mannoorkara, Thiruvananthapuram, Kerala-695574, have changed my name and shall hereafter be known as RATHEESH CHANDRASEKHARAN.

It is certified that I have complied with other legal requirements in this connection.

RATHEESH CHANDRASEKHARAN NAIR SOBHANA alias RATHEESH C S alias RATHEESH C SOBHANA [Signature (in existing old name)]

I hitherto known as CHANCHAL S/o RAJ KUMAR R/o House No. 38, Village Fourtpura, Gawalison Jhajjar, Haryana-124103, have changed my name and shall hereafter be known as CHETAN DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

CHANCHAL

[Signature (in existing old name)]

I hitherto known as SHALU W/o RAJESH ARYA, R/o B09/001987, Church Road, Dashmesh Nagar, Naya Gaon, Distt S.A.S. Nagar, Mohali, Punjab-160103, have changed my name and shall hereafter be known as SARASWATI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SHALU

[Signature (in existing old name)]

I hitherto known as JYOTI W/o SWARANJEET SINGH, R/o H. No. 19664, Street No. 8-B, Ajit Road, Bathinda, Punjab, have changed my name and shall hereafter be known as JYOTI BALA.

It is certified that I have complied with other legal requirements in this connection.

JYOTI

[Signature (in existing old name)]

I hitherto known as ANU BTAS D/o KULDEEP CHAND, R/o House No. 405, Ward No. 9, Morinda District Ropar, Punjab, have changed my name and shall hereafter be known as ANURADHA.

It is certified that I have complied with other legal requirements in this connection.

ANU BTAS

[Signature (in existing old name)]

I hitherto known as GURTEJ SINGH son of JHILMIL SINGH, residing at Village Chhina Bidhi Chand District Tarn Taran-143305, Punjab, have changed my name and shall hereafter be known as GURBHEJ SINGH

It is certified that I have complied with other legal requirements in this connection.

GURTEJ SINGH

[Signature (in existing old name)]

I hitherto known as MITO W/o SHRI RAM, R/o Village Roruana, Tehsil Anandpur Sahib, District Rupnagar, Punjab, have changed my name and shall hereafter be known as GURMEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MITO

[Signature (in existing old name)]

I hitherto known as OM PRAKASH AGGARWAL alias OM PERKASH AGERWAL S/o BASU DEO SAHAI, R/o G-64, Patel Nagar-3, Ghaziabad, Uttar Pradesh- 201001, have changed my name and shall hereafter be known as OM PERKASH AGERWAL.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH AGGARWAL alias OM PERKASH AGERWAL [Signature (in existing old name)]

I hitherto known as GEETA SHRIDHAR DHURI W/o SITARAM DALVI, R/o Room No 46, B I T Chawl-5, 2 Floor, Ambedkar Road, Damodar Hall, Parel, Mumbai, Maharashtra- 400012, have changed my name and shall hereafter be known as SMITA SITARAM DALVI.

It is certified that I have complied with other legal requirements in this connection.

GEETA SHRIDHAR DHURI [Signature (in existing old name)]

I hitherto known as PRIYANKA JINDAL W/o SUNNY MITTAL, R/o H. No.-10 Green Enclave, Bypass Dugri, Janta Enclave Dugri, Basant Avenue, Ludhiana, Punjab-141013, have changed my name and shall hereafter be known as SAMAIRA MITTAL.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA JINDAL [Signature (in existing old name)]

I hitherto known as BALWINDER W/o MUKAND LAL, R/o Village Gillanwali Distt. Gurdaspur, Punjab, have changed my name and shall hereafter be known as BIMLA.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER [Signature (in existing old name)]

I hitherto known as RAJINDER SINGH S/o SADHU SINGH, R/o VPO Talwandi Daddian, District Hoshiarpur, Punjab-144203, have changed my name and shall hereafter be known as ARJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER SINGH [Signature (in existing old name)]

I hitherto known as GURPREET KAUR wife of BALKAR SINGH, residing at Village Bathanwala, Post Office Dodwan, District Gurdaspur-143532, Punjab, India, have changed my name and shall hereafter be known as BALWINDE KAUR

It is certified that I have complied with other legal requirements in this connection.

GURPREET KAUR [Signature (in existing old name)]

I hitherto known as ASHOK THUKRAL son of RAM LAL, residing at HM-27, Aman Avenue Colony, O/s Gate Hakima District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as ASHOK KUMAR

It is certified that I have complied with other legal requirements in this connection.

ASHOK THUKRAL [Signature (in existing old name)]

I hitherto known as PARNAM SINGH son of LAKHA SINGH, residing at VPO Harse Chhina Vichala Qila, Tehsil Ajnala District Amritsar-143101, Punjab, India, have changed my name and shall hereafter be known as PARNAM SINGH CHHINA

It is certified that I have complied with other legal requirements in this connection.

PARNAM SINGH [Signature (in existing old name)]

I hitherto known as RANDEEP SINGH KAPOOR S/o DARSHAN SINGH, R/o Near Delhi Punjab Transport, Bura Gujjar Road, Muktsar, Distt. Sri Muktsar Sahib, Punjab- 152026, have changed my name and shall hereafter be known as RANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANDEEP SINGH KAPOOR [Signature (in existing old name)]

I hitherto known as SUWINDER PAL SINGH S/o BALWANT SINGH, residing at H. No. 1999/18, Gali No. 5, Friends Colony, Majitha Road, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SURINDER PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUWINDER PAL SINGH [Signature (in existing old name)]

I, AMIT SHARMA S/o MAHESH CHANDRA SHARMA, R/o Flat No-15114, Block Alpine Mahagun Mywoods, Plot No-GH 4 Sec 16C, Greater Noida West, Bishrakh Gautam Buddha Nagar, Uttar Pradesh-201306, have changed the name of my minor daughter ANIKA SHARMA, aged about 1 years and she shall hereafter be known as NMAMI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AMIT SHARMA [Signature of Guardian]

I hitherto known as RAJU S/o JAGDISH, R/o Sadarpur, Sector-45, Noida Sector-37, Gautam Buddha Nagar, Uttar Pradesh-201303, have changed my name and shall hereafter be known as RAJENADRA CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

RAJU [Signature (in existing old name)]

I hitherto known as NISHA INDRAJIT SINGH D/o I R S SINGH, R/o D/C-3, Nirman CHS, Rani Sati Nagar, S.V. Road, Near Chincholi Phatak, Malad West Dely, Mumbai, Maharashtra-400064, have changed my name and shall hereafter be known as NISHA ARUN SINGH.

It is certified that I have complied with other legal requirements in this connection.

NISHA INDRAJIT SINGH [Signature (in existing old name)]

I hitherto known as SACHIN KUMAR son of SHAM SUNDER SETH, residing at H.No.3-B, Lane No.1, Dayanand Nagar, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SACHIN SETH

It is certified that I have complied with other legal requirements in this connection.

SACHIN KUMAR [Signature (in existing old name)]

I hitherto known as JAYA alias JAYA HARAN W/o SURENDRA KUMAR HARAN, residing at No-60 21/A Parshwa Kunj, 2nd Floor, 59th A Cross, 4th N Block, Rajajinagar, Bangalore North, Bengaluru, Karnataka-560010, have changed my name and shall hereafter be known as JAYA S HARAN.

It is certified that I have complied with other legal requirements in this connection.

JAYA alias JAYA HARAN [Signature (in existing old name)]

I, BASAYYA S/o SHANKARAYYA GOLAMATH, R/o 4-2/04, Mallikarjun Chowk, Afzalpur, Gulbarga, Karnataka-585301, have changed the name of my minor son VAIBHAV HIREMATH, aged about 12 years and he shall hereafter be known as VAIBHAV GOLAMATH.

It is certified that I have complied with other legal requirements in this connection.

BASAYYA [Signature of Guardian]

I, RAJENDER SINGH S/o JAGDISH CHANDER, R/o 109, Bangaon, Bangram (43), Fatehabad, Haryana- 125050, have changed the name of my minor son AADIL, aged about 9 years and he shall hereafter be known as ADARSH.

It is certified that I have complied with other legal requirements in this connection.

RAJENDER SINGH [Signature of Guardian]

I hitherto known as SOUMYA RASTOGI S/o MANOJ KUMAR RASTOGI, residing at Baluha Balrampur Balrampur Uttar Pradesh-271201, have changed my name and shall hereafter be known as SOUMY RASTOGI.

It is certified that I have complied with other legal requirements in this connection.

SOUMYA RASTOGI [Signature (in existing old name)]

I hitherto known as KAJAL W/o NIKKY DUHAN, R/o 831/13, Janta Colony, Near Government Hospital, Sonipat, Delhi Road, Sonipat, Haryana-131001, have changed my name and shall hereafter be known as KAJAL DUHAN.

It is certified that I have complied with other legal requirements in this connection.

KAJAL [Signature (in existing old name)]

I, AKANSHA SAXENA W/o MARTIN BABY THOMAS, R/o 39, Madhinath Road, Bareilly, Uttar Pradesh-243001, have changed the name of my minor daughter AARADDHYA, aged about 14 years and she shall hereafter be known as AINDRRI SAXENNA.

It is certified that I have complied with other legal requirements in this connection.

AKANSHA SAXENA [Signature of Guardian]

I, PRAVEEN GHOSH S/o NONI GOPAL GHOSH, R/o B-2, Rawat Residency, Manendragarh Road, Ambikapur, Surguja, Chhattisgarh-497001, have changed the name of my minor son RISHAN GHOSH, aged about 7 years and he shall hereafter be known as TUSHANT VIKRAM GHOSH.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN GHOSH [Signature of Guardian]

I hitherto known as GIRIJA W/o MOHANDAS, residing at # 25-16-1056/3, Sacred Heart Villa, Souterpet, 3rd Cross, Valencia, Mangalore, PO-Kankanady, Distt.-Dakshina Kannada, Karnataka-575002, have changed my name and shall hereafter be known as GRACY MONTHI REBELLO. I have changed only my name not my Religion.

It is certified that I have complied with other legal requirements in this connection.

GIRIJA

[Signature (in existing old name)]

I hitherto known as SWEETA W/o RINKU, residing at 63, Rajpur Kalan, Gautam Buddha Nagar, Gurukul Sikandrabad, Uttar Pradesh-203202, have changed my name and shall hereafter be known as SUNEETA.

It is certified that I have complied with other legal requirements in this connection.

SWEETA [Signature (in existing old name)]

I, KHATEEB BAIG S/o MUNEER BAIG, R/o House No- 17/A8 (3), First Floor Khaleel Ur Rahman, Colony, A Layout Bannimantap, Mysore, Mysuru, Karnataka-570015, have changed the name of my minor son AYAAN BAIG, aged about 9 years and he shall hereafter be known as ABDUL SAMAD BAIG.

It is certified that I have complied with other legal requirements in this connection.

KHATEEB BAIG [Signature of Guardian]

I hitherto known as NITHISH S/o PANJU POOJARI, residing at 2-26 Badinamane G K Road, Navunda, Navunda Kundapura, Udupi, Karnataka-576224, have changed my name and shall hereafter be known as NITHISH POOJARI.

It is certified that I have complied with other legal requirements in this connection.

NITHISH [Signature (in existing old name)]

I hitherto known as SANDHYA OHDAR W/o SHIVCHARAN OHDAR, R/o 75, 5 Gram Kharsota, Tehsil Manora, Jashpur, Chhattisgarh- 496331, have changed my name and shall hereafter be known as BUGALI BAI.

It is certified that I have complied with other legal requirements in this connection.

SANDHYA OHDAR

[Signature (in existing old name)]

I hitherto known as MISHARU BABERWAL S/o PHOOL CHAND, Employed as CT/COB, in Central Reserve Police Force R/o Dada Fatehpura, Jhunjhunun, Rajasthan-333503, have changed my name and shall hereafter be known as RAKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MISHARU BABERWAL [Signature (in existing old name)]

I hitherto known as CHATUR SINGH S/o NAGENDRA SINGH, R/o Muhammadpur, Tahasil- Fatehabad, Maharajpur, Agra, Uttar Pradesh-283111, have changed my name and shall hereafter be known as KAUSHLENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHATUR SINGH [Signature (in existing old name)]

I hitherto known as PRADEEP KUMAR S/o SHIV SHANKAR YADAV, R/o Supantha Jopa, Mirzapur, Uttar Pradesh-231303, have changed my name and shall hereafter be known as PRADEEP KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR [Signature (in existing old name)]

I hitherto known as PRATIMA GAUR W/o SANJAY KUMAR GAUR, residing at Teachers Colony, PO.-Tundla, Distt. Firozabad, Uttar Pradesh-283204, have changed my name and shall hereafter be known as PRATIBHA GAUR.

It is certified that I have complied with other legal requirements in this connection.

PRATIMA GAUR [Signature (in existing old name)]

I hitherto known as RADHIKA DEVI W/o RADHESHYAM SHARMA, residing at 2B, Dwarikapuri, Near Sanjay Gupta Press, IIM Tarahiya, Lucknow, Uttar Pradesh-226013, have changed my name and shall hereafter be known as PUSHPA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RADHIKA DEVI [Signature (in existing old name)]

I hitherto known as MITHALA DEVI W/o VED PRAKASH, R/o Gram Nagla Bagh, Post Manauna Mainpuri, Uttar Pradesh-205263, have changed my name and shall hereafter be known as RAM PYARI.

It is certified that I have complied with other legal requirements in this connection.

MITHALA DEVI [Signature (in existing old name)]

I, RAJESH PAL S/o SATPAL, R/o 194, Ishwar Puri, Meerut City, Meerut, Uttar Pradesh-250002, have changed the name of my minor daughter RAJSHRI, aged 13 years and she shall hereafter be known as CHHAYA PAL.

It is certified that I have complied with other legal requirements in this connection.

RAJESH PAL [Signature of Guardian]

I hitherto known as DEEPAK KUMAR S/o MUNSHI MANDAL, R/o Jhuggi No.-50, Indra Vikas Samiti, Tahirpur, Seemapuri, Jhilmil, East Delhi, Delhi-110095, have changed my name and shall hereafter be known as TETAR MANDAL.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR [Signature (in existing old name)]

I hitherto known as MOHAMMAD SADDAM S/o MOHAMMED PARVEZ, residing at 15/123-B, Soron Katra, Shahaganj, Agra, Uttar Pradesh-282010, have changed my name and shall hereafter be known as MOHAMMAD JEESHAN.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SADDAM [Signature (in existing old name)]

I hitherto known as MANALI D/o DIPENDRA NARAYAN GUPTA, R/o K-2016 Chitranjan Park, New Delhi, Delhi-110019, have changed my name and shall hereafter be known as DIPANJANA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

MANALI [Signature (in existing old name)]

I hitherto known as VINAY KUMAR S/o HARISH CHANDRA THAPLIYAL, residing at B-102, Brahmaputra Apartment, Anand Ashray Society, Sector-Phi-02, Greater Noida, Gautam Buddha Nagar, Uttar Pradesh-201308, have changed my name and shall hereafter be known as VINAY KUMAR THAPLIYAL.

It is certified that I have complied with other legal requirements in this connection.

VINAY KUMAR [Signature (in existing old name)]

I hitherto known as ANU GARG alias ANU D/o SATPAL W/o SUNIL KUMAR, residing at 34, New Majithia Enclave, Patiala, Punjab-147001, have changed my name and shall hereafter be known as ANU SINGLA.

It is certified that I have complied with other legal requirements in this connection.

ANU GARG alias ANU [Signature (in existing old name)]

I hitherto known as RUKMAN BAGREE alias VINEETA BAGREE D/o SATYANARAYAN MOHTA W/o KAMALKISHORE RANCHHODDAS BAGREE, R/o Plot No G/5, Keshav Bhavan, 2nd Floor, Laxmi Nagar, Ranapratap Nagar, Nagpur, Maharashtra- 440022, have changed my name and shall hereafter be known as VINEETA KAMALKISHORE BAGREE.

It is certified that I have complied with other legal requirements in this connection.

RUKMAN BAGREE alias VINEETA BAGREE [Signature (in existing old name)]

I hitherto known as ABOOBACKER P S/o MOIDHUMASTER KUNDUMKARA, R/o Ashiyana Nidubram, Chokli, Kannur, Kerala-670672, have changed my name and shall hereafter be known as ABOOBACKER K K.

It is certified that I have complied with other legal requirements in this connection.

ABOOBACKER P [Signature (in existing old name)]

I hitherto known as CHANDER MOHAN CHOUHAN S/o KARAMVIR SINGH, R/o 7, Urban Estate, Sector- 8, Thanesar, Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as CHANDER MOHAN.

It is certified that I have complied with other legal requirements in this connection.

CHANDER MOHAN CHOUHAN [Signature (in existing old name)]

I hitherto known as DIKSHA SHARMA W/o PARTEEK KUMAR VERMA, residing at Flat No-C-1202, 12th Floor, Parker White Lily, G.T. Road, Near Bhalgarh Police Choki, Opp-Jurassic Park, Dist-Sonipat, Haryana-131001, have changed my name and shall hereafter be known as DIKSHA VERMA.

It is certified that I have complied with other legal requirements in this connection.

DIKSHA SHARMA [Signature (in existing old name)]

I, SAHANAZ FATMA D/o MD. AJEEM ALAM W/o MOHAMMAD MURTAZA ALAM, R/o Dakshin Malah Bigha, P.O.- Islampur, P.S.- Islampur, Dist. - Nalanda, State - Bihar - 801303, have changed the name of my minor daughter CHAHAT MURTAZA aged 12 years and she shall hereafter be known as ALKASHA MURTAZA.

It is certified that I have complied with other legal requirements in this connection.

SAHANAZ FATMA [Signature of Guardian]

I hitherto known as SHARMEEN KAUR BAKSHI D/o MANJEET SINGH, residing at N-18, 2nd Floor, Dr. Mukherjee Nagar, North West Delhi, Delhi-110009, have changed my name and shall hereafter be known as MANNAT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SHARMEEN KAUR BAKSHI [Signature (in existing old name)]

I hitherto known as SHRIPAL S/o SHER SINGH, R/o Dhaullana, Kakrana, Gaziabad, Uttar Pradesh-245301, have changed my name and shall hereafter be known as RISHIPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHRIPAL [Signature (in existing old name)]

I hitherto known as MD SAMASHER ALAM S/o MD SAVIR, residing at Gopalpur Bhandariso, Manigachhi, Darbhanga, Bihar- 847422, have changed my name and shall hereafter be known as MD SHAMSHER ALAM.

It is certified that I have complied with other legal requirements in this connection.

MD SAMASHER ALAM [Signature (in existing old name)]

I hitherto known as ASHA DEVI alias SHUBHKALA DEVI W/o THAKAN SINGH, R/o VTC- Barhampura, PO-Manigachi, Sub Dist-Manigachhi, Dist-Darbhanga, Bihar-847422, have changed my name and shall hereafter be known as ASHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

ASHA DEVI alias SHUBHKALA DEVI [Signature (in existing old name)]

I hitherto known as VANDANA KUMARI alias VANDNA SUNDRIYAL D/o BHAGWATI PRASAD and W/o NITIN BHARDWAJ, R/o 1418, Netaji Nagar, Near Double Transformer, Bank Colony, Yamuna Nagar, Tehsil Jagadhri, Distt. Yamuna Nagar-135001, Haryana, India, have changed my name and shall hereafter be known as VANDANA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

VANDANA KUMARI alias VANDNA SUNDRIYAL [Signature (in existing old name)]

I hitherto known as HINA BAI W/o DEVENDRA YADAV, R/o- 328, Ward No-8, Bade Para, Aundhi, Durg, Chhattisgarh-490021, have changed my name and shall hereafter be known as HEENA DESHLAHARA.

It is certified that I have complied with other legal requirements in this connection.

HINA BAI [Signature (in existing old name)]

I hitherto known as MOSENA KHATUN W/o MD SHAMIM, R/o Near Masjid, Rampur, PO- Rampur, Dist-Madhubani, Bihar-847424, have changed my name and shall hereafter be known as MOSENA KHATOON.

It is certified that I have complied with other legal requirements in this connection.

MOSENA KHATUN [Signature (in existing old name)]

I hitherto known as RAM NATH CNNALIYA S/o SARDHA RAM CHHALIA, R/o H. No. 103, Moti Bagh Colony, Bank Colony, Tehsil Jagadhri, Distt. Yamuna Nagar-135001, Haryana, India, have changed my name and shall hereafter be known as RAM NATH.

It is certified that I have complied with other legal requirements in this connection.

RAM NATH CNNALIYA [Signature (in existing old name)]

I hitherto known as KIRANDEEP D/o JOGA SINGH W/o SANDEEP SINGH, R/o Village Atta, PO. Goraya, Tehsil Phillaur, Distt. Jalandhar-144409, Punjab, India, have changed my name and shall hereafter be known as KAUR KIRANDEEP.

It is certified that I have complied with other legal requirements in this connection.

KIRANDEEP

[Signature (in existing old name)]

I hitherto known as HARSHDEEP son of LASHKARI RAM, residing at Vill Anokharwal, P.O Pharala, Tehsil Banga, Distt., Shaheed Bhagat Singh Nagar, Punjab-144503, have changed my name and shall hereafter be known as HARSH DEEP.

It is certified that I have complied with other legal requirements in this connection.

HARSHDEEP

[Signature (in existing old name)]

I hitherto known as SUZAN ANGEL J D/o JAMES ROSARIO W/o NAVEENA N, residing at #17/4, Vivekananda Nagar Link Road, Jai Bharath Nagar, Maruthi Nagar, Bangalore, Karnataka-560033, have changed my name and shall hereafter be known as SAHANA NAVEEN, have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SUZAN ANGEL J

[Signature (in existing old name)]

I hitherto known as VIDYAVATI W/o VIRENDRA PRASAD, residing at Mill Road, Singahi Khurd, Kheri, Sampurna Nagar, Uttar Pradesh-262901, have changed my name and shall hereafter be known as VIDHYADHARI.

It is certified that I have complied with other legal requirements in this connection.

VIDYAVATI

[Signature (in existing old name)]

I hitherto known as SURAJ KUMAR SINGH S/o MAHEDRA SINGH, R/o Gachhain, Gachhai, Rohtas, Bihar- 802214, have changed my name and shall hereafter be known as AJIT KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURAJ KUMAR SINGH [Signature (in existing old name)]

I hitherto known as PAWAN VISHESHI son of RAJ KUMAR, residing at Gali Dr. Ram Nath Wali Majitha, Amritsar, Punjab, have changed my name and shall hereafter be known as PAWAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PAWAN VISHESHI [Signature (in existing old name)]

I hitherto known as NITIKA D/o ROHIT MAHAJAN, residing at H.No. 2, Gali No. 3, Bhawani Nagar, Majitha Road, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as NIKITA.

It is certified that I have complied with other legal requirements in this connection.

NITIKA

[Signature (in existing old name)]

I hitherto known as IQBAL A JAMIL MANSURI S/o ABDUL JAMIL MEHMUD MANSURI, residing at Mansuri House PLot No. 72, Sheet No.. 24, Lakshmi Nagar, K.N. College Road Karanja Lad, Karanja, Washim, Maharashtra-444105, have changed my name and shall hereafter be known as IQBAL JAMIL MANSURI.

It is certified that I have complied with other legal requirements in this connection.

IQBAL A JAMIL MANSURI [Signature (in existing old name)]

I hitherto known as D.N. VIJAY S/o VIJAY GAUTHAM, residing at Emami Tejomaya Tower B2702, Rajiv Gandhi RD OMR, Kelambakkam Navalur Toll Gate, Egattur, PO: Thalambur, Distt. Chengalpattu, Tamil Nadu-600130, have changed my name and shall hereafter be known as VIJAY. V.

It is certified that I have complied with other legal requirements in this connection.

D.N. VIJAY

[Signature (in existing old name)]

I hitherto known as SUMAN D/o SOHAN LAL, R/o Vill. Bassi Maroof Saiala, Distt Hoshiarpur, Punjab- 146001, have changed my name and shall hereafter be known as SUMAN KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUMAN [Signature (in existing old name)]

I hitherto known as RAVI S/o BIR SINGH, R/o I-02, Sector-27, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as RAVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAVI [Signature (in existing old name)]

I hitherto known as RAKESH SINGH S/o PYARA SINGH, R/o Ward No. 5, 7 KND-B, PO. 7 KND, Distt. Ganganagar, Rajasthan-335707, have changed my name and shall hereafter be known as RAJVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAKESH SINGH [Signature (in existing old name)]

I, DHARANISH D S/o DODDEGOWDA, residing at. No.59, 3rd Cross, Annapoorneshwari Layout, Ullal Main Road, Bangalore-560056, Karnataka, have changed the name of my minor daughter VANYASHREE PRIYA GOWDA. D, aged 10 years and she shall hereafter be known as VEDAPRIYA. D.

It is certified that I have complied with other legal requirements in this connection.

DHARANISH D [Signature of Guardian]

I hitherto known as PRATHAMESH S/o SOHAN LAL residing Sector 46-B, Chandigarh-160047, have changed my name and shall hereafter be known as PRATHAMESH SATYA.

It is certified that I have complied with other legal requirements in this connection.

PRATHAMESH [Signature (in existing old name)]

I, BATTU SURESH son of BATTU ISSRAIL presently residing at Ayyapparajgudem Village, Lingapalem Mandalam, Nr. Church, Kalarayanagude, West Godavari (A.P.) - 534462, have changed the name of my minor son BATTU RAJA GOWTHAM aged 14 years and he shall hereafter be known as BATTU JESWANTH BABU.

It is certified that I have complied with other legal requirements in this connection.

BATTU SURESH [Signature of Guardian]

I hitherto known as RAJESH alias RAJESH SHARMA S/o SHARNA DHARI LAL, R/o 8-H, Pocket A/3, Mayur Vihar Phase-3, Delhi-110096, have changed my name and shall hereafter be known as RAJESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJESH alias RAJESH SHARMA [Signature (in existing old name)]

I hitherto known as KARAN S/o RAVINDER SINGH, residing at Pati Munpur, VPO Pholriwal, Garha, Jalandhar, Punjab-144022, India, have changed my name and shall hereafter be known as KARANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARAN [Signature (in existing old name)]

I, SUMAN DEVI W/o MULAYAM, residing at Chandpur, Keshavpur, Chandauli, Uttar Pradesh-232120, have changed the name of my minor son SONU JAKHMI aged 10 years and he shall hereafter be known as SONU YADAV.

It is certified that I have complied with other legal requirements in this connection.

SUMAN DEVI [Signature of Guardian]

I, ANIKA W/o PUNEET KUMAR YADAV, residing at 537 Gha/418, Sri Nagar Colony, Behind Thana Madiyon, Lucknow, PO Jankipuram, Distt. Lucknow, Uttar Pradesh- 226021, have changed the name of my minor son AAYU YADAV aged 10 years and he shall hereafter be known as NAMISH YADAV.

It is certified that I have complied with other legal requirements in this connection.

ANIKA [Signature of Guardian]

I hitherto known as GURUCHARAN KAUR D/o JOGENDRA SINGH W/o INDERJEET SINGH, residing at House No. 168, Phase-1, Shivlok Colony, B.H. E.L, Hardwar, Uttarakhand-249403, have changed my name and shall hereafter be known as POONAM.

It is certified that I have complied with other legal requirements in this connection.

GURUCHARAN KAUR [Signature (in existing old name)]

I hitherto known as MD JAINAL ABADIN S/o MD KHEZAR ALI, residing at Puturia, Golabari Bazar, Shasan, North 24 Parganas, West Bengal-743423, have changed my name and shall hereafter be known as MD JAINAL ABEDIN.

It is certified that I have complied with other legal requirements in this connection.

MD JAINAL ABADIN [Signature (in existing old name)]

I, GAGAN DEEP SINGH MAKKER S/o PRITHI PAL SINGH, resident of G-34, Ground Floor, Street No. 4, Hari Nagar, Janakpuri B-1, New Delhi-110058, have changed the name of my minor daughter GURMAN MAKKER aged 17 years, and she shall hereafter be known as GURMAN KAUR MAKKER.

It is certified that I have complied with other legal requirements in this connection.

GAGAN DEEP SINGH MAKKER [Signature of Guardian]

I hitherto known as ANDHRI S/o RAMBHAJAN YADAV, residing at 228 (Hanuman Mandir) Kabeer Nagar, Jarway alias Hirapur, Tatibandh, Bindrawangarh, Raipur, Chhattisgarh-492099, have changed my name and shall hereafter be known as AMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

ANDHRI

[Signature (in existing old name)]

I hitherto known as HARVINDER SINGH S/o BALVEER SINGH OBEROI, residing at 12/11, Pragati Nagar, Ujjain, PO Ujjain M.I Nagar, Distt. Ujjain, Madhya Pradesh-456010, have changed my name and shall hereafter be known as HARVINDER SINGH OBEROI.

It is certified that I have complied with other legal requirements in this connection.

HARVINDER SINGH [Signature (in existing old name)]

I hitherto known as HADAPADA PUSHPAVATHI D/o CHANNABASAPPA W/o NAGARAJ H, residing at Sri Sharadadevi Blind Vikasa Kendra, Left Side, Shivamogga,

Gopala, Shimoga, Shivamogga, Karnataka-577205, have changed my name and shall hereafter be known as PUSHPAMMA.

It is certified that I have complied with other legal requirements in this connection.

HADAPADA PUSHPAVATHI [Signature (in existing old name)]

I hitherto known as RAJKUMAR TOLAGIPATIL S/o GANGAPPA, R/o 421 D/116/3, Vidya Nagar 4th Cross, Bailhongal (Rural), Belagavi, Karnataka-591102, have changed my name and shall hereafter be known as RAJAKUMAR TOLAGIPATIL.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMAR TOLAGIPATIL [Signature (in existing old name)]

I hitherto known as BHAGIRATH RAM S/o ACHLA RAM, residing at Jhabra, Tehsil Bhaniyana, Jaisalmer, Rajasthan-345021, have changed my name and shall hereafter be known as BHAGIRATH SEJAL.

It is certified that I have complied with other legal requirements in this connection.

BHAGIRATH RAM [Signature (in existing old name)]

I hitherto known as DEEPIKA D/o INDAR SINGH, residing at B-126 Flat No. 5, Second Floor Front Side Malviya Nagar South Delhi-110017, have changed my name and shall hereafter be known as DEEPIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA

[Signature (in existing old name)]

I hitherto known as SATNAM BALON son of MALUK CHAND, residing at Masanda Patti Banga Distt. Shaheed Bhagat Singh Nagar Punjab-144505, have changed my name and shall hereafter be known as SATNAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATNAM BALON [Signature (in existing old name)]

I hitherto known as C SHABAREESH S/o S CHANDRASEKHARAN, residing at 62-D, Pocket-3, Mayur Vihar-1, Delhi-110091, have changed my name and shall hereafter be known as SHABAREESH CHANDRASEKHARAN.

It is certified that I have complied with other legal requirements in this connection.

C SHABAREESH [Signature (in existing old name)]

I hitherto known as SRIRAM S R alias SRIRAM SRINIVASA RANGAN S/o RAVI RANGAN SRINIVASA, residing at 63, 11th Main 13th Cross, Malleshwaram, Bengaluru Karnataka-560003, have changed my name and shall hereafter be known as SRIRAM SRINIVASA RANGAN.

It is certified that I have complied with other legal requirements in this connection.

SRIRAM S R alias SRIRAM SRINIVASA RANGAN [Signature (in existing old name)]

I hitherto known as K K SINGH S/o, BACHAN SINGH residing at Bhadesara, Sarai Bharthra, Firozabad, Uttar Pradesh-205151, have changed my name and shall hereafter be known as KUNAL KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

K K SINGH [Signature (in existing old name)]

I hitherto known as CHANDA KUMARI D/o RAJ DEV, R/o C/21 Sadabahar Chowk Lal, Saheb Compund, Namkum, Ranchi, Jharkhand-834010, have changed my name and shall hereafter be known as SWET NISHA

It is certified that I have complied with other legal requirements in this connection.

CHANDA KUMARI [Signature (in existing old name)]

I hitherto known as PREM PRAKASH S/o OM PRAKASH, R/o 38, Rao Ka Baas, Mori Nagaur, Rajasthan-341028, have changed my name and shall hereafter be known as PREM SOLANKI.

It is certified that I have complied with other legal requirements in this connection.

PREM PRAKASH [Signature (in existing old name)]

I, RAJU VERMA S/o DHARAM PAL, R/o House No. 547, Block-0, Nilokheri, Saga (58), Karnal, Haryana-132001, have changed the name of my minor son NAVEEN aged about 16 years and he shall hereafter be known as NAVEEN VERMA.

It is certified that I have complied with other legal requirements in this connection.

RAJU VERMA [Signature of Guardian]

I hitherto known as NILIMA ARSHAD W/o Late ARSHAD D/o Late DURGA PRASAD SINGH, R/o Garacharma-Village, Post-Garacharma, Police Station Pahargaon, Sri Vijaya Puram Tehsil, South Andaman District, have changed my name and shall hereafter be known as NILIMA SINGH.

It is certified that I have complied with other legal requirements in this connection.

NILIMA ARSHAD [Signature (in existing old name)]

I hitherto known as LATA RANI alias LATA AGARWAL D/o JAGDISH PRASAD W/o PREM CHAND AGARWAL, residing at H No 1624, Saket Colony, Garh Road Hapur, Hapur, Uttar Pradesh-245101, have changed my name and shall hereafter be known as LATA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

LATA RANI alias LATA AGARWAL [Signature (in existing old name)]

I hitherto known as RAJU S/o DHARAM PAL, R/o House No. 547, Block-0, Nilokheri, Saga 58 Karnal, Haryana-132001, have changed my name and shall hereafter be known as RAJU VERMA.

It is certified that I have complied with other legal requirements in this connection.

RAJU [Signature (in existing old name)]

I hitherto known as AVANUR GOPALAKRISHNAN GAUTHAM S/o SANKUNNY GOPALAKRISHNAN AVANUR, residing at No. 6/G Room No. B4 Gr. Mens Pg 2nd Street, Srinath Nagar, Perungudi, Kancheepuram, Tamil Nadu-600096, have changed my name and shall hereafter be known as AVANUR GOPALAKRISHNAN GAUTHAM VARMA.

It is certified that I have complied with other legal requirements in this connection.

AVANUR GOPALAKRISHNAN GAUTHAM [Signature (in existing old name)]

I hitherto known as K SARASWATHY W/o P SIVADAS, R/o Punnokkil House, Bhadradeepam, Campus, Cherpu West, Thrissur, Kerala-680561, have changed my name and shall hereafter be known as SARASWATHY SIVADAS.

It is certified that I have complied with other legal requirements in this connection.

K SARASWATHY [Signature (in existing old name)]

I hitherto known as SAKSHI SINGH D/o Late SURYA KUMAR SINGH W/o SANJAY CHANDRABHUSHAN SOLANKI, residing at Koilwar, Ward No. 07, Near Dakhineswar Shiv Mandir, PO Koilwar, PS Koilwar, Distt. Bhojpur, Bihar-802160, have changed my name and shall hereafter be known as ALPANA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI SINGH [Signature (in existing old name)]

I hitherto known as PADMANABHAN RANGANATHAN alias RANGANATHAN PADMANABHAN alias R PADMANABHAN Late S/o VALAPET SESHADRI RANGANATHAN, residing at 16, Rajiv Gandhi Nagar, Sowripalyam, Coimbatore South, Coimbatore, Tamil Nadu-641028, have changed my name and shall hereafter be known as PADMANABHAN S R.

It is certified that I have complied with other legal requirements in this connection.

PADMANABHAN RANGANATHAN alias RANGANATHAN PADMANABHAN alias R PADMANABHAN [Signature (in existing old name)]

I, NAVIN SONI S/o BRAJ BALLAV SONI, R/o AE-711, Sector 1, Near Kwality Bus Stop, Salt Lake City, Bidhannagar AE Block, Distt. Kolkata, West Bengal-700064, have changed the name of my minor son namely TEJANSHH SONI (aged 06 years) and he shall hereafter be known as TEJAS SONI.

It is certified that I have complied with other legal requirements in this connection.

NAVIN SONI [Signature of Guardian]

I hitherto known as MANJAREE BHANDARI W/o TARUN CHAUDHARY, R/o House No. 119, Gali No. 1, Gulmohar City, Lamba Pind Chowk, Hoshiarpur Road, Distt. Jalandhar, Punjab-144009, have changed my name and shall hereafter be known as RITU CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

MANJAREE BHANDARI [Signature (in existing old name)]

I, IMPAL MANOCHA S/o BALDEV RAJ, R/o House No. 1421, Feru Wala Colony, Bilaspur, Jagadhri, Yamuna Nagar, Haryana-135102, have changed the name of my minor son JAIYYANT MANOCHA aged 13 years and he shall hereafter be known as JAYANT MANOCHA.

It is certified that I have complied with other legal requirements in this connection.

IMPAL MANOCHA [Signature of Guardian]

I hitherto known as GURMINDER KAUR RANDHAWA W/o KAVARJEET SINGH RANDHAWA, residing at Patti Khodia, Ghanie Ke Banger, Tehsil Batala, Distt. Gurdaspur, Punjab-143513, India, have changed my name and shall hereafter be known as LAKHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURMINDER KAUR RANDHAWA [Signature (in existing old name)]

I hitherto known as SUNIL RAMBHAU BACHHUWAR son of RAMBHAU BACHCHUWAR, employed as Millwright in Ordnance Factory, Ambajhari, Nagpur, presently residing at Plot No. 07, Swamidham Residency, Besa Ghogali Road, Ghogali, Nagpur-440037, have changed my name and shall hereafter be known as SUNIL RAMBHAU BACHCHUWAR.

It is certified that I have complied with other legal requirements in this connection.

SUNIL RAMBHAU BACHHUWAR [Signature (in existing old name)]

I hitherto known as PERU SRIKANTH son of CHENNAIAH, presently residing House No. 12-1-198, Krushi Nagar, Bandlaguda, Nagole, Rangareddi (Telangana)-500068, have changed my name and shall hereafter be known as DASARI SRIKANTH.

It is certified that I have complied with other legal requirements in this connection.

PERU SRIKANTH [Signature (in existing old name)]

I hitherto known as SANJAY KUMAR son of RAMDEO SINGH, residing at Karorichak, Phulwari Sharif, Phulwari, PO Phulwarisharif, District Patna, Bihar-801505, have changed my name and shall hereafter be known as AJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR [Signature (in existing old name)]

I hitherto known as DINESHWAR PRASAD S/o HRIDAY RAM PRASAD, residing at 263 Renjar Para, Ward No. 11, Near Forest Office, Sarangarh, VTC Sarangarh, PO Sarangarh, District-Raigarh, Chhattisgarh-496445, have changed my name and shall hereafter be known as GOLU DINESHWAR SCOTT.

It is certified that I have complied with other legal requirements in this connection.

DINESHWAR PRASAD [Signature (in existing old name)]

I hitherto known as KUMARI GUNJAN D/o KOMAL PRASAD, residing at Pathkkhauli, kushinagar, Uttar Pradesh-274401, have changed my name and shall hereafter be known as KM GUNJAN.

It is certified that I have complied with other legal requirements in this connection.

KUMARI GUNJAN [Signature (in existing old name)]

I, KAMALJIT SINGH S/o PIARA SINGH, R/o Charar, Jalandhar, Rajpur, Punjab-144201, have changed the name of my minor son DALJIT SINGH aged 17 years and he shall hereafter be known as DALJIT SINGH JANGRA.

It is certified that I have complied with other legal requirements in this connection.

KAMALJIT SINGH [Signature of Guardian]

I hitherto known as N P GIRIJR W/o Late V NAGARAJAN, R/o 762, Ground Floor, Pocket-6/1, Sector-2, Rohini, Raja Pur Kalan, North West Delhi, Delhi-110085, have changed my name and shall hereafter be PARASURAMA GIRIJA.

It is certified that I have complied with other legal requirements in this connection.

N P GIRIJR [Signature (in existing old name)]

I hitherto known as SHITIJ NAGPAL son of KAILASH CHANDER NAGPAL, resident of 10/22 3rd Floor old Rajinder Nagar Delhi-110060, India, have changed my name and shall hereafter be known as KSHITTIJ NAGPAL.

It is certified that I have complied with other legal requirements in this connection.

SHITIJ NAGPAL [Signature (in existing old name)]

I hitherto known as KETHIREDDY NAGARJUNA wife of KETHIREDDY RAJASHEKAR REDDY, resident of Plot No. 55, Road No. 1, 7th Cross, Rock Town Colony, L B Nagar, Rangareddy (Telangana)-500068, have changed my name and shall hereafter be known as KETHIREDDY NAGASRI.

It is certified that I have complied with other legal requirements in this connection.

KETHIREDDY NAGARJUNA [Signature (in existing old name)]

I hitherto known as SISTER M EUNA A C D/o DANIEL D SOUZA, R/o 20-13-833-1, Asha Niketan Carmel, Kasba Bazar, Mangalore, Karnataka-575001, India, have changed my name and shall hereafter be known as ALPHONSE DSOUZA.

It is certified that I have complied with other legal requirements in this connection.

SISTER M EUNA A C [Signature (in existing old name)]

I hitherto known as KARAMJEET KAUR W/o TAJINDER SINGH, residing at H. No. B-5/230, old 40/41, Sodal Road, Shiv Nagar, Jalandhar, Punjab-144004, India, have changed my name and shall hereafter be known as PARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KARAMJEET KAUR [Signature (in existing old name)]

I, KODURU RAJAGOPAL REDDY S/o KODURU CHENNA REDDY, residing at FT G1, PT 145,146, Sri Venkata Sai Nivas, Vasavi Co-op So, Near Allep Circle, Pragathi Nagar, PO. Nizampet, Medchal-Malkajgiri, Telangana - 500090, have changed the name of my minor son KODURU NAVADEEP REDDY, aged 15 years and he shall hereafter be known as KODURU NAGA SAI REDDY.

It is certified that I have complied with other legal requirements in this connection.

KODURU RAJAGOPAL REDDY [Signature of Guardian]

I hitherto known as ROHIT VERMANI S/o SANJAY VERMANI, residing at 188/4, Thapar Nagar Meerut, Uttar Pradesh-250001, have changed my name and shall hereafter be known as RAAGAV VERMANI.

It is certified that I have complied with other legal requirements in this connection.

ROHIT VERMANI [Signature (in existing old name)]

I hitherto known as KIYARA D/o TULIKA GUHA, residing at VTC and PO. Dafi, Varanasi, Uttar Pradesh-221011, have changed my name and shall hereafter be known as KYARA BOSE.

It is certified that I have complied with other legal requirements in this connection.

KIYARA [Signature (in existing old name)]

I hitherto known as AFTAB ANSARI S/o MD MUSTAFA ANSARI, residing at Afzala Khewa Tole, Biraul, Darbhanga, Bihar-847203, have changed my name and shall hereafter be known as MD GULAB ANSARI.

It is certified that I have complied with other legal requirements in this connection.

AFTAB ANSARI [Signature (in existing old name)]

I hitherto known as BITTU S/o SURESH, residing at Malvi (22), Jind, Haryana-126101, have changed my name and shall hereafter be known as ANISH DALAL.

It is certified that I have complied with other legal requirements in this connection.

BITTU [Signature (in existing old name)]

I hitherto known as BHOLA S/o VILLAR, residing at Jungle Bhelampur Urf Karmaura, Tikaria, Gorakhpur, Uttar Pradesh-273165, have changed my name and shall hereafter be known as INDRAJEET.

It is certified that I have complied with other legal requirements in this connection.

BHOLA [Signature (in existing old name)]

I hitherto known as KARISHMA TOMER W/o ROHIT KUMAR, residing at Goharpur PO. Kurmali Distt. Shamli Uttar Pradesh-251302, have changed my name and shall hereafter be known as RUBI TOMAR.

It is certified that I have complied with other legal requirements in this connection.

KARISHMA TOMER [Signature (in existing old name)]

I hitherto known as BINDERJEET KAUR W/o JASPAL SINGH, R/o Vill. Sawai Ke Bhakhrhi, Hazara Singh Wala, Ferozepur, Punjab-152023, have changed my name and shall hereafter be known as MANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

BINDERJEET KAUR [Signature (in existing old name)]

I hitherto known as AYUSHI SHUKLA D/o AJAY SHUKLA and W/o AMAN DUBEY, R/o A-60, Upper G/F, Nanhey Park, Main Matiala Road, D.K. Mohan Garden, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as AYUSHI DUBEY.

It is certified that I have complied with other legal requirements in this connection.

AYUSHI SHUKLA [Signature (in existing old name)]

I hitherto known as AJAY KUMAR alias AJAY SURI S/o HAR GOPAL SURI, R/o H. No. 30, Rajat Jain CGHS Ltd., Plot-34, Sector-6, Dwarka, Delhi-110075, have changed my name and shall hereafter be known as AJAY SURI.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR alias AJAY SURI [Signature (in existing old name)]

I hitherto known as HIRAMUNI DEVI W/o SHAKAL DEV MANJHI, residing at C-117, Qutub Vihar, Tajpur Khurd, G, South West Delhi, Delhi-110071, have changed my name and shall hereafter be known as HEERA MATI.

It is certified that I have complied with other legal requirements in this connection.

HIRAMUNI DEVI [Signature (in existing old name)]

I hitherto known as MARIAM PAUL alias MAREENA D/o P V PAULOSE, W/o CHACKO P V, R/o Palakkattu House Mulakulam South, Kottayam Kerala- 686610, have changed my name and shall hereafter be known as MAREENA CHACKO.

It is certified that I have complied with other legal requirements in this connection.

MARIAM PAUL alias MAREENA [Signature (in existing old name)]

I hitherto known as VRUTIKA NAYAN BHATT, W/o SIDDHARTH RAJESH VYAS, R/o Aishwaryam Aprts. B, Block Flats No. 28 No.102, 103, Barracks Road, Kellys, Kilpauk, Chennai, Tamil Nadu-600010, have changed my name and shall hereafter be known as VRUTIKA SIDDHARTH VYAS.

It is certified that I have complied with other legal requirements in this connection.

VRUTIKA NAYAN BHATT [Signature (in existing old name)]

I hitherto known as ARUN KUMAR AGRAWAL alias ARUN GOYAL alias ARUN AGRAWAL S/o SUNDAR LAL AGRAWAL, R/o 40Gh, Ward No. 10, Gandhi Chauk K Pass, Nagod, Satna, Madhya Pradesh-485446, have changed my name and shall hereafter be known as ARUN KUMAR GOYAL.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR AGRAWAL alias ARUN GOYAL alias
ARUN AGRAWAL
[Signature (in existing old name)]

I hitherto known as TULSI W/o RAJENDRA SINGH, R/o Vill. Mohnapur, Post-Jahangir Nagar, Khaga, Fatehpur, Uttar Pradesh-212656, have changed my name and shall hereafter be known as RAJRANI.

It is certified that I have complied with other legal requirements in this connection.

TULSI [Signature (in existing old name)]

I, C ARUN KUMAR S/o CHIKKA HUCHHAIAH, R/o G M STREET, Ward No. 22, Malavalli Town, Thammadahalli Road, Mandya Karnataka-571430, have changed the name of my minor son CHIKKA HUCHAIAH, aged about 6 years and he shall hereafter be known as HARSHA A.

It is certified that I have complied with other legal requirements in this connection.

C ARUN KUMAR [Signature of Guardian]

I, POOJA WATTS W/o AMIT WATTS, R/o House No. 641, Street No. 14, Ward No 8, Dabwali, Sirsa Haryana-125104, have changed the name of my minor son GURMAN,

aged about 17 years and he shall hereafter be known as GURMAN WATTS.

It is certified that I have complied with other legal requirements in this connection.

POOJA WATTS [Signature of Guardian]

I hitherto known as BEBI SINGH W/o DINESH SINGH, residing at Tar Vishunapur Semara Hardo Patti Kushinagar, Uttar Pradesh-274401, have changed my name and shall hereafter be known as RANJANA DEVI.

It is certified that I have complied with other legal requirements in this connection.

BEBI SINGH [Signature (in existing old name)]

I hitherto known as SOURADIP NARAYAN GUHA S/o BIRENDRA NARAYAN GUHA, R/o 87/3B K.G Bose Sarani Circus Avenue Kolkata, West Bengal-700085, have changed my name and shall hereafter be known as SHAURYAA NARAYAN GUHA.

It is certified that I have complied with other legal requirements in this connection.

SOURADIP NARAYAN GUHA [Signature (in existing old name)]

I hitherto known as KHUSH AGARWAL S/o PANKAJ AGRAWAL, R/o Flat No. 302, Srishti Kalpana Appartment, 4/276 G, Parwati Bagla Road, Kanpur Nagar, Uttar Pradesh-208002, have changed my name and shall hereafter be known as ARYAMAN AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

KHUSH AGARWAL [Signature (in existing old name)]

I hitherto known as SAROJ RANI W/o MOHAN LAL, R/o Village Murar, PO. Hamira, Jagatjit Nagar, Distt. Kapurthala-144802, Punjab, have changed my name and shall hereafter be known as SAROJ BALA.

It is certified that I have complied with other legal requirements in this connection.

SAROJ RANI [Signature (in existing old name)]

I hitherto known as INAVILLI MANIKANTA RAJA alias INAVILLI MANIKANTARAJA alias I MANIKANTARAJA S/o INAVILLI SEETHA RAMASWAMY, residing at 3-68 Buchampeta Street Pedapudi Mandalam Atchutapuratrayam Atchutapuratriam Pedapudi East Godavari, Andhra Pradesh-533006, have changed my name and shall hereafter be known as AINAVILLI MANIKANTA RAJA.

It is certified that I have complied with other legal requirements in this connection.

INAVILLI MANIKANTA RAJA alias INAVILLI MANIKANTARAJA alias I MANIKANTARAJA [Signature (in existing old name)]

I hitherto known as SIMRANJEET JAGGI S/o BALVINDER SINGH, residing at 116/C, Subhash Puri, Kanker Khera, Meerut, PO-Meerut Cantt, Dist. Meerut, Uttar Pradesh - 250001, have changed my name and shall hereafter be known as SIMRANJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJEET JAGGI [Signature (in existing old name)]

I hitherto known as THULASI S D/o T HEMAWATHI, R/o Near Kali Mandir, Shristy Nagar, VTC. Port Blair, PO. Port Blair, Sub District Port Blair, District South Andaman, Andaman and Nicobar Islands-744101, have changed my name and shall hereafter be known as T TRIVENI.

It is certified that I have complied with other legal requirements in this connection.

THULASI S [Signature (in existing old name)]

I hitherto known as BHAGWAN SINGH S/o HARI SINGH, R/o Village Rajparura, PO. Sarna, Tehsil & Distt. Pathankot-145025, Punjab, have changed my name and shall hereafter be known as GURBAAZ SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHAGWAN SINGH [Signature (in existing old name)]

I hitherto known as RAJENDER SINGH son of SURENDRA SINGH, employed as Joint Director (M) at DQA (Store)/DGQA (Directorate General Quality Assurance), Department of Indian Army, Ministry of Defence, Defence Office Complex, Second Floor, B-Block, Africa Avenue, New Delhi-110023, Govt. of India, permanent, R/o Raghubeer T-109 Phase-2, Pallav Puram, Modipuram, Meerut, Uttar Pradesh-250110 and Present, R/o E-205, 2nd Floor, The NPCC

Emp. CGHS Ltd., Shubham Apartments, Plot No. 13, Sector-22, Dwarka, New Delhi-110077, have changed my name and shall hereafter be known as RAJENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJENDER SINGH [Signature (in existing old name)]

I hitherto known as ARVIND KR. TREHAN alias ARVIND TREHAN S/o ASHOK KUMAR TREHAN, residing at House No. E.F. 347/2, New Railway Road, Bhagat Singh Chowk, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as ARVIND KUMAR TREHAN.

It is certified that I have complied with other legal requirements in this connection.

ARVIND KR. TREHAN alias ARVIND TREHAN [Signature (in existing old name)]

I, G UDAYA KUMAR S/o GOPAL, R/o No. 21, Pavan Kumar Layout, Chikkagubbi Extension, Post- Kothanur, Water Tank, PO: Kothanur, Dist: Bengaluru, Karnataka-560077, have changed the name of my minor son namely U HEMISH KUMAR, aged 15 years and he shall hereafter be known as U HIMESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

G UDAYA KUMAR [Signature of Guardian]

I, HARISH KUMAR S/o RAM RATAN, R/o 892, Moh, Kayasthware Rawari Haryana-123401, have changed the name of my minor son GARVIT BHALIA, aged 6 years and he shall hereafter be known as GARVIT BHALIA.

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR [Signature of Guardian]

I, ABHIJIT PANDURANG SUTAR S/o PANDURANG SUTAR, R/o 1688, A Word Sakoli, Corner Shivaji Peth, Kolhapur, Maharashtra-416012, have changed the name of my minor son SHUBHAM, aged about 15 years and he shall hereafter be known as SHUBHAM ABHIJIT SUTAR.

It is certified that I have complied with other legal requirements in this connection.

ABHIJIT PANDURANG SUTAR [Signature of Guardian]

I, ANKITA JAIN W/o MOHAK JAIN, R/o 36, Curzon Road, Jains Cottage, Dehradun, Uttarakhand-248001, have changed the name of my minor son YATHARV JAIN, aged about 2 years and he shall hereafter be known as AMAY M JAIN.

It is certified that I have complied with other legal requirements in this connection.

ANKITA JAIN [Signature of Guardian]

I hitherto known as RAJU alias SHYAMU S/o BARSATI LAL, R/o 206, Redua Palhari, Muradabad, Renduva Palharee Gadhi, Barabanki, Uttar Pradesh-2253, have changed my name and shall hereafter be known as SHYAMOO.

It is certified that I have complied with other legal requirements in this connection.

RAJU alias SHYAMU [Signature (in existing old name)]

I hitherto known as NAVANATH JITENDRA YADAGE S/o JITENDRA YADAGE, residing at #19, Vajiagaon, PO. Shinargaon, Distt. Uttra Kannada, Karnataka-581129, have changed my name and shall hereafter be known as NAVANATH JITENDRA YEDAGE.

It is certified that I have complied with other legal requirements in this connection.

NAVANATH JITENDRA YADAGE [Signature (in existing old name)]

I hitherto known as VINOD JAIN D/o MAHAVEER JAIN, R/o House No. 393 Ward No. 06, Ferozapur Jhirka Mewat Haryana-122104, have changed my name and shall hereafter be known as VIDHI JINDAL.

It is certified that I have complied with other legal requirements in this connection.

VINOD JAIN [Signature (in existing old name)]

I hitherto known as DEVINDER KUMAR S/o NARESH KUMAR, residing H. No. 300/228, Ward No. 6, Bagwali Colony, Haily Mandi, Gurgaon, Haryana-122504, have changed my minor son AARAV, aged 10 years and shall hereafter be known as AARAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DEVINDER KUMAR [Signature of Guardian]

I hitherto have known as RANJIT KUMAR MEHTA son of RAM JATAN SINGH, resident of Saidpura, Post. Khagaul, P.S. Khagaul, Dinapur. cum. Khagaul, District. Patna, Bihar-801105, have changed the name of my minor son AADI ARYAHANT, aged about 11 years and he shall hereafter be known as ARYAHANT RAJ.

It is certified that I have complied with other legal requirements in this connection.

RANJIT KUMAR MEHTA [Signature of Guardian]

I hitherto known as KANUMURU LAXMAN SAIVEN KATAKRISHNA RAMASATYANARAYANA alias LAXMANSAIVENKA TAKRISHNA RAMASATYANARA, YANA KANUMURU alias KANUMURU LAXMANSAIVENKATAKRISHNA S/o RAMASATYANARAYANA LAXMAIYA KANUMURU, residing Nandurkhi Road, Shri Krishna Nagar, at Post Shirdi Tal Rahata, Shirdi, PO Shirdi, Distt. Ahmadnagar, Maharashtra-423109, have changed my name and shall hereafter be known as LAXMANSAI RAMASATYANARAYANA KANUMURU.

It is certified that I have complied with other legal requirements in this connection.

KANUMURU LAXMANSAIVENKATAKRISHNA RAMASATYANARAYANA alias LAXMANSAIVENKA TAKRISHNA RAMASATYANARA, YANA KANUMURU alias KANUMURU LAXMANSAIVENKATAKRISHNA [Signature (in existing old name)]

I hitherto known as PRIANSHU S/o PRADEEP KUMAR, residing at Bhadaura, PO Guraoli, Distt. Bulandshahr, Uttar Pradesh-202394, have changed my name and shall hereafter be known as PRIANSHU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRIANSHU [Signature (in existing old name)]

I hitherto known as SATAPA GURAPPA KAMBLE S/o GURAPPA BHIMA KAMBLE employed as Sr.Technician-H in R&WM, INRPO,NRB, Barc,Tarapur-401502, residing at Type B -111, Flat No. 14, Barc Staff Colony, Salwad, Tarapur, P.O. Tapp, Tal. Palghar, Distt. Palghar-401504, (Maharashtra State), have changed my name and shall hereafter be known as SATISH GURAPPA KAMBLE.

It is certified that I have complied with other legal requirements in this connection.

SATAPA GURAPPA KAMBLE [Signature (in existing old name)]

I, KAVADI DEVARAJULU `S/o KAVADI JYOTHI, residing at 00 Dalavaipalli Dalavaipalli Dalavaipalli Chittoor Andhra Pradesh-517422, have changed the name of my minor daughter KAVADI PRANYA SRI PRASANNA, aged 2 years, and she shall hereafter be known as KAVADI PALLAVI.

It is certified that I have complied with other legal requirements in this connection.

KAVADI DEVARAJULU [Signature of Guardian]

I hitherto known as TWINKLE BERI D/o MANOJ BERI, residing at B7/19 (S) Kalyani, Kalyani, Kalyani Nadia, West Bengal-741235, have changed my name and shall hereafter be known as TWINKLE JUNEJA.

It is certified that I have complied with other legal requirements in this connection.

TWINKLE BERI [Signature (in existing old name)]

I hitherto known as SHELLY GARG alias SHELLY SINGLA W/o SANDEEP KUMAR, R/o 40 Second Floor, C-Block, Sushant Lok, Phase-1, Chakarpur(74), Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as SHELLY SINGLA.

It is certified that I have complied with other legal requirements in this connection.

SHELLY GARG alias SHELLY SINGLA [Signature (in existing old name)]

I hitherto known as AMMINI PAUL D/o PAUL FRANCIS PUTHUR, residing at Puthur House, Mother Theresa Street, Kuriachira, PO Kuriachira, SO Thrissur, Kerala-680006, have changed my name and shall hereafter be known as AMMU PUTHUR.

It is certified that I have complied with other legal requirements in this connection.

AMMINI PAUL [Signature (in existing old name)]

I hitherto known as TEJAVATHU YESUMANI D/o KOTESWARAO, residing at Mangapuram, VTC Neelakondapalli, PO Mangapuram, District Khammam, State Andhra Pradesh-507169, have changed my name and shall hereafter be known as BHOOKYA TANUSHREE.

It is certified that I have complied with other legal requirements in this connection.

TEJAVATHU YESUMANI [Signature (in existing old name)]

I hitherto known as SAVITA DEVI D/o ANANDI SAH and W/o PASHUPATI SAH, R/o Binalpur, Ward No. 06, Near Shiv mandir, PO Teghra, PS Teghra, Distt. Begusarai, Bihar-851133, have changed my name and shall hereafter be known MANTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SAVITA DEVI [Signature (in existing old name)]

I hitherto known as AKSHITH NITHIN K J S/o K JANARDHAN, residing at 906, 6th Cross, K N Extension, Opp. Tulasi Jain Hospital, Yashwanthpur, Bangalore, North Bangalore, Yeswanthpura, Karnataka-560022, have changed my name and shall hereafter be known as NITHIN RAJ GOWDA.

It is certified that I have complied with other legal requirements in this connection.

AKSHITH NITHIN K J [Signature (in existing old name)]

I hitherto known as MANJIT SINGH S/o SOHAN SINGH, R/o Village-Begampur, Tehsil-Nawanshahr, District-Shaheed Bhagat Singh Nagar, Punjab-144514, have changed my name and shall hereafter be known as MANJIT SINGH BHANGAL.

It is certified that I have complied with other legal requirements in this connection.

MANJIT SINGH [Signature (in existing old name)]

I hitherto known as BEESAL S/o DESH RAJ, R/o Jaat Chopal, Lohagarh(161), Palwal, Asaota, Haryana-121102, have changed my name and shall hereafter be known as KUNAL DHARIWAL.

It is certified that I have complied with other legal requirements in this connection.

BEESAL [Signature (in existing old name)]

I hitherto known as BABLOO KUMAR, son of SHYAM PRASAD, residing at Gram Libari, PO Telhara, District Nalanda, Blhar-801306, have changed my name and shall hereafter be known as NIRMAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BABLOO KUMAR [Signature (in existing old name)]

I UPENDRA PRAKASH GUPTA son of CHANDRIKA SAHA, resident of Gram Fatehpur, Post Chilhos, Thana Sandesh, P.O. Sandesh, District Bhojpur, Bihar-802164, have changed the name of my minor son AMAN KUMAR aged about 14 years and he shall hereafter be known as AMAR KUMAR.

It is certified that I have complied with other legal requirements in this connection.

UPENDRA PRAKASH GUPTA [Signature of Guardian]

I hitherto known as VINAYAK KUMAR S/o PAWAN KUMAR, R/o House No. 3475 Second Floor, Raja Park, Shakur Basti, Rani Bagh, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as VINAYAK SHOONYA.

It is certified that I have complied with other legal requirements in this connection.

VINAYAK KUMAR [Signature (in existing old name)]

I, INDER JEET S/o KRISHAN LAL, R/o Near Kataria Hospital, Ward No-8, Dabwali (Rural), Part (278), Mandi, Sirsa, Haryana-125104, have changed the name of my minor son SHAURYA aged about 16 years and he shall hereafter be known as SHAURYA VARDHAN.

It is certified that I have complied with other legal requirements in this connection.

INDER JEET [Signature of Guardian]

I, PRAVEEN CHHOKER S/o INDER SINGH CHHOKER, residing at House No. A2/15, Near Qutab Plaza Market, DLF Phase-1, Sikanderpur Ghosi (68), Gurgaon, Haryana-122002, have changed the name of my minor son RANVIJAY CHHOKER aged 06 years and he shall hereafter be known as RANSHER CHHOKER.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN CHHOKER [Signature of Guardian]

I hitherto known as NEERAJ S/o ROSHAN LAL, residing at Village Karsa Chor, Karsa Chaur (63), Karnal, Haryana-132039, have changed my name and shall hereafter be known as NEERAJ NEERAJ.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ [Signature (in existing old name)]

I hitherto known as SONATYENA SHANMUKHA LOVA VENKATESWARAO alias SONATYENA S L V RAO alias SONTYENA SHANMUKHA LOVA VENKATESWARARAO son of SATHIBABU, residing at Door Number 1-68-6, Kankipati Vari Garuvu, Ward Number 7, Near Anjana Public School, Tuni, Kakinada District, Andhra Pradesh-533401, have changed my name and shall hereafter be known as SONTYENA SHANMUKHA VASUDEVAN.

It is certified that I have complied with other legal requirements in this connection.

SONATYENA SHANMUKHA LOVA VENKATESWARAO alias SONATYENA S L V RAO alias SONTYENA SHANMUKHA LOVA VENKATESWARARAO [Signature (in existing old name)]

I hitherto known as MAMTA D/o DIDAR KUMAR W/o PARVINDER SINGH, residence of V.P.O. Shergarh, Hoshiarpur, Punjab, have changed my name and shall hereafter known as MAMTA BHATTI.

It is certified that I have complied with other legal requirements in this connection.

MAMTA [Signature (in existing old name)]

I hitherto known as VANSHIKA D/o SURESH KUMAR, residing at 552, Sector 5, Urban Estate, Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as VANSHIKA KATHURIA.

It is certified that I have complied with other legal requirements in this connection.

VANSHIKA [Signature (in existing old name)]

I hitherto known as JUGANI BADOLE D/o DEVILAL BADLOE, R/o Makan No-177, Ward No. 6, Kasrawad, Barwani, Madhya Pradesh-451551, have changed my name and shall hereafter be known as PRIYA MAHESHWARI.

It is certified that I have complied with other legal requirements in this connection.

JUGANI BADOLE [Signature (in existing old name)]

I, MEENU KESARWANI wife of SURENDRA KUMAR, residing at 225/183-Sulem Sarai Near M.V. Convent School G.T. Road, Allahabad Uttar Pradesh, have changed the name of my minor son AKSHAY KESARWANI, aged 15 years and he shall hereafter be known as RISHI KESARWANI.

It is certified that I have complied with other legal requirements in this connection.

MEENU KESARWANI [Signature of Guardian]

I, SANJAY SINGH S/o SHOHARAI SINGH, R/o Village Koni, Amauna, Rohtas, Bihar-821309, have changed the name of my minor daughter KHUSHBOO KUMARI, aged 13 years and she shall hereafter be known as MANSI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SANJAY SINGH [Signature of Guardian]

I hitherto known as JITENDRA INDRAJIT SINGH S/o INDRAJEET SINGH, R/o C-925, Church Road, Indira Nagar, Lucknow, Uttar Pradesh-226016, have changed my name and shall hereafter be known as JITENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA INDRAJIT SINGH [Signature (in existing old name)]

I hitherto known as KIRAN W/o RAJESHWAR PRASAD SHARMA, residing at House No. 1423, Urban Estate, Sector-9, P.O. Karnal, Distt. Karnal, Haryana-132001, have changed my name and shall hereafter be known as KIRAN BALA.

It is certified that I have complied with other legal requirements in this connection.

KIRAN [Signature (in existing old name)]

I hitherto known as MD YUSUF S/o MAKBUL HUSSAIN, R/o Vill. Lahil/Pachim Lahil, P.O. Manora, P.S. Chakulia, Distt. Uttar Dinajpur, West Bengal-733209, have changed my name and shall hereafter be known as MD YOUSUF.

It is certified that I have complied with other legal requirements in this connection.

MD YUSUF [Signature (in existing old name)]

I hitherto known as VIVIN K P S/o PUTTASWAMY K P, R/o 25, 9th Cross I Block, Ramakrishna Nagara, Mysuru City, Karnataka-570022, have changed my name and shall hereafter be known as VINAY PUTTASWAMY.

It is certified that I have complied with other legal requirements in this connection.

VIVIN K P [Signature (in existing old name)]

I hitherto known as MANDEEP KAUR wife of SONU SINGH, residing at Patti Sultan Di, Sultanwind Pind, Amritsar Punjab-143001, India, have changed my name and shall hereafter be known as MANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP KAUR [Signature (in existing old name)]

I hitherto known as RAJBINDER KUAR wife of NIRMAL SINGH, residing at 142/1, Patti, Tarn Taran, Punjab-143416, have changed my name and shall hereafter be known as RAJWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJBINDER KUAR [Signature (in existing old name)]

I hitherto known as SATWANT KAUR wife of HARDIP SINGH SAINI, residing at Tibri Road, Dev Nagar, Near Nag Mandir, Gurdaspur-143521, Punjab, India, have changed my name and shall hereafter be known as SATWANT KAUR SAINI.

It is certified that I have complied with other legal requirements in this connection.

SATWANT KAUR [Signature (in existing old name)]

I hitherto known as SATPAL SHARMA son of PARSH RAM, residing at Village Bhaini Millwan, Post Office Saidowal Kalan, District Gurdaspur, Punjab-143530, Punjab, have changed my name and shall hereafter be known as SATPAL.

It is certified that I have complied with other legal requirements in this connection.

SATPAL SHARMA [Signature (in existing old name)]

I, KANHAIYA LAL S/o PHOOL CHANDRA, R/o Ataulia, Bajahabhit Pratapgarh, Uttar Phadesh-230202, have changed the name of my minor daughter namely KASHVI aged 7 years and she shall hereafter be known as KASHVI PRATIMAAN.

It is certified that I have complied with other legal requirements in this connection.

KANHAIYA LAL [Signature of Guardian]

I hitherto known as HARPREET SINGH DEVGUN S/o AMAR SINGH, R/o Village Chappa Arikki, P.O. Guruharsahai, District Ferozepur, Punjab-152022, have changed my name and shall hereafter be known as HARPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARPREET SINGH DEVGUN [Signature (in existing old name)]

I hitherto known as RAMWATI SHARMA W/o CHANDRA BHAN SHARMA, R/o 163, Partap Nagar, Gali No.17, Mayur Vihar Phase-1, Delhi-110091, have changed my name and shall hereafter be known as RAMWATI.

It is certified that I have complied with other legal requirements in this connection.

RAMWATI SHARMA [Signature (in existing old name)]

I hitherto known as JAGVATI DEVI W/o NARAYAN SINGH, residing at 28, Shiv Mandir Vali Gali, Village Kondli, P.O. Mayur Vihar Ph. III, Distt. East Delhi, Delhi-110096, have changed my name and shall hereafter be known as JAGRATI.

It is certified that I have complied with other legal requirements in this connection.

JAGVATI DEVI [Thumb Impression]

I hitherto known as AMAR JEET GOGOI S/o DHIRENDRA NATH GOGOI, R/o Puwali Pather, No 2 N.C., Dibrugarh, Assam-786612, have changed my name and shall hereafter be known as AMARJYOTI GOGOI.

It is certified that I have complied with other legal requirements in this connection.

AMAR JEET GOGOI [Signature (in existing old name)]

I, LOKESH MISHRA S/o MOHAN LAL MISHRA, R/o West Canal Road Gangotri Vihar, Sewla Kalan, Majra, Dehradun, Uttarakhand-248171, have changed the name of my minor son namely AARAV MISHRA aged 9 years and he shall hereafter be known as DHARMIK MISHRA.

It is certified that I have complied with other legal requirements in this connection.

LOKESH MISHRA [Signature of Guardian]

I, IZHARR AHMAD S/o IFTIKHAR AHMAD, residing at B-1404, Gautam Puri, Phase-2, Badarpur, New Delhi, South Delhi, Delhi-110044, have changed the name of my minor son IZHAN AHMAD alias MD FAHAD AHMAD aged 05 years and he shall hereafter be known as MD FAHAD AHMAD.

It is certified that I have complied with other legal requirements in this connection.

IZHARR AHMAD [Signature of Guardian]

I hitherto known as CHINDER SINGH son of AJAIB SINGH, residing at Village Badian, District Sri Muktsar Sahib -152112, Punjab, have changed my name and shall hereafter be known as CHHINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHINDER SINGH [Signature (in existing old name)]

I hitherto known as MOHAN KUMAR RAWANI S/o SHIV SHANKAR RAM, residing at Bagodih, Sarmatanr-825109, Jainagar, Koderma, Jharkhand, have changed my name and shall hereafter be known as VAIBHAV MOHAN RAWANI.

It is certified that I have complied with other legal requirements in this connection.

MOHAN KUMAR RAWANI [Signature (in existing old name)]

I hitherto known as BIDESHI KUMAR son of RAMBILASH YADAV, residing at Douna, Post Bakchappar, Thana Shahkund, Bagh Chappar, P.O. Bakchappar, District Bhagalpur, Bihar-813108, have changed my name and shall hereafter be known as AMARJIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BIDESHI KUMAR [Signature (in existing old name)]

I, SUNIL KUMAR S/o SUKHDEV, R/o B-92 DDA Janta Flats, Kalkaji, South Delhi-110019, have changed my minor daughter's VAISHNAVI name and she shall hereafter be known as SREEJA.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR [Signature of Guardian]

I hitherto known as M. ANNU D/o R MURGAN, R/o 16/137, Kalyanpuri, Chilla Saroda Khadar, East Delhi-110091, have changed my name and shall hereafter be known as M KALA.

It is certified that I have complied with other legal requirements in this connection.

M. ANNU [Signature (in existing old name)]

I hitherto known as SUKHWINDER SINGH CHANDI S/o PIARA SINGH, R/o H.No. 118, Tower Enclave, Phase-2, Wadala, Jalandhar, Punjab-144003, have changed my name and shall hereafter be known as SUKHWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER SINGH CHANDI [Signature (in existing old name)]

I hitherto known as KRITIKA ADITYA D/o RAJENDRA SINGH and W/o KULBHUSHAN JAIN, R/o Flat No. 9, Block-E2, Pocket-2 Rohini Sector 15, North West Delhi, Rohini Sector 15, Delhi-110089, have changed my name and shall hereafter be known as KRITIKA JAIN.

It is certified that I have complied with other legal requirements in this connection.

KRITIKA ADITYA [Signature (in existing old name)]

I hitherto known as TUSHAR SINGH RAJPUT, son of VIJAY KUMAR SINGH, residing at Taranpur, Lakhanpur, P.O.- Punpun, District- Patna, Bihar- 804453, have changed my name and shall hereafter be known as SINDHU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

TUSHAR SINGH RAJPUT [Signature (in existing old name)]

I hitherto known as SANJAY JEET SINGH S/o JEET SINGH, R/o Heli Wale, Vill, Nizam Pur Rashid Pur, North West Delhi, Delhi-110081, have changed my name and shall hereafter be known as SANJAY.

It is certified that I have complied with other legal requirements in this connection.

SANJAY JEET SINGH [Signature (in existing old name)]

I hitherto known as ASHU AGGARWAL S/o RAJINDER KUMAR AGGARWAL, R/o C-43, Gali No. 6, Rajgarh Colony, Gandhi Nagar, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as ASHWANI AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ASHU AGGARWAL [Signature (in existing old name)]

I hitherto known as SARITA KUMARI W/o RAKESH MEHRA, R/o C-17, UGF, Ganesh Nagar, Tilak Nagar, Delhi-110018, have changed my name and shall hereafter be known as SARITA MEHRA.

It is certified that I have complied with other legal requirements in this connection.

SARITA KUMARI [Signature (in existing old name)]

I, RAJNEESH GOPALKRISHNAN NAIR S/o GOPALKRISHNAN KESHAVAN NAIR, R/o Flat No-A107 Bren Champion Square, Off Sarjapura Main Road, Opposite To Decathion, Carmelaram, Chikkabellandur, Bengaluru, Karnataka- 560035, have changed the name of my minor son R SRIHARI aged about 10 years and he shall hereafter be known as SRIHARI RAJNEESH.

It is certified that I have complied with other legal requirements in this connection.

RAJNEESH GOPALKRISHNAN NAIR [Signature of Guardian]

I hitherto known as SUMAN LATTA W/o LAKHWINDER SINGH, R/o Vill. Cheta PO Pharala Distt S.B.S. Nagar, Punjab-144503, India, have changed my name and shall hereafter be known as SOM LATA.

It is certified that I have complied with other legal requirements in this connection.

SUMAN LATTA [Signature (in existing old name)]

I hitherto known as V SAMBASIVUDU, S/o SANJANNA VADDE, R/o 14-276/1, Thaggarasi Byndoor, Udupi, Karnataka-576214, India, have changed my name and shall hereafter be known as SHIVAKUMAR SANJANNA.

It is certified that I have complied with other legal requirements in this connection.

V SAMBASIVUDU [Signature (in existing old name)]

I hitherto known as SHEO SHANKER GUPTA S/o GAYA RAM GUPTA, R/o 73, Barauli, Gopalganj, Bihar-841405 have changed my name and shall hereafter be known as AADITYA SHIVAMSHANKAR.

It is certified that I have complied with other legal requirements in this connection.

SHEO SHANKER GUPTA [Signature (in existing old name)]

I hitherto known as PREETI DEVI W/o BISHAN LAL, residing at House No. 4017, Street No. 8, New Madhopuri, Post Office Basti Jodhewal, Ludhiana, District Ludhiana, Punjab-141007, India, have changed my name and shall hereafter be known as PREETO DEVI

It is certified that I have complied with other legal requirements in this connection.

PREETI DEVI [Signature (in existing old name)]

I hitherto known as M RANEMMA daughter of M NARSI REDDY, wife of SANE MADHUSUDHAN KUMAR, R/o H.No.-2-327/2, Seshareddy Nagar, near new bus stand, Bethamcherla PO, Nandyal dt, Andhra Pradesh-518599, have changed my name and shall hereafter be known as SANE SUDHARANI.

It is certified that I have complied with other legal requirements in this connection.

M RANEMMA [Signature (in existing old name)]

I hitherto known as MAHINDER SINGH MAROK S/o KUNDAN SINGH, R/o VPO Tibbi Khurd, Mamdot Uttar, District-Ferozepur, Punjab-152023, have changed my name and shall hereafter be known as MAHINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAHINDER SINGH MAROK [Signature (in existing old name)]

I hitherto known as K SHANTHI PAI alias K SHANTHI NARENDRANATH PA D/o KDEVDAS KRISHNA SHENOY, W/o K NARENDRANATH, R/o #570 M G Road Hindu Nagar, Tilakwadi, Belgaum, Karnataka- 590006, have changed my name and shall hereafter be known as SHANTHI NARENDRANATH PAI.

It is certified that I have complied with other legal requirements in this connection.

K SHANTHI PAI alias K SHANTHI NARENDRANATH PA [Signature (in existing old name)] I hitherto known as GAUTAM KUMAR S/o Late RADHESHYAM THAKUR, R/o Bhagwanpur Janardanpur, Samastipur, Bihar-848302, have changed my name and shall hereafter be known as GAUTAM THAKUR.

It is certified that I have complied with other legal requirements in this connection.

GAUTAM KUMAR [Signature (in existing old name)]

I hitherto known as ANKIT S/o SUBHASH CHAND, residing at House No-Kalsi Kalsi Saharanpur Gangoh, Uttar Pradesh-247341, have changed my name and shall hereafter be known as ANKIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANKIT [Signature (in existing old name)]

I hitherto known as SHAIFALI alias SHEFALI D/o RAKESH KUMAR MITTAL, R/o H.No. 70p, Mandi Township, Near New Grain Market, District Bhiwani, Haryana-127021, have changed my name and shall hereafter be known as SHEFALI MITTAL.

It is certified that I have complied with other legal requirements in this connection.

SHAIFALI alias SHEFALI [Signature (in existing old name)]

I hitherto known as SINGH SIMRANKUMARI BRIJBIHARI alias SINGH SIMRANKUMARI BRIJBIHARI SINGH alias SINGH SIMRAN KUMARI D/o BRIJBIHARI SINGH, R/o House No. 413 Mannat Enclave 2 Bhabat MC Zirakpur, Punjab-140603, have changed my name and shall hereafter be known as SIMRAN RATHORE.

It is certified that I have complied with other legal requirements in this connection.

SINGH SIMRANKUMARI BRIJBIHARI alias SINGH SIMRANKUMARI BRIJBIHARI SINGH alias SINGH SIMRAN KUMARI [Signature (in existing old name)]

I hitherto known as PALETI VENKAIAH son of PALETI NARASAIAH, resident of Pandluru, Naidupeta, Ojili Post, Dist. Tirupati (A.P.) 524402, have changed my name and shall hereafter be known as TARUN RAJ.

It is certified that I have complied with other legal requirements in this connection.

PALETI VENKAIAH [Signature (in existing old name)]

I, REEMA W/o ANKIT KUMAR, R/o D-31, Sector-D, Bhagwati Vihar, Uttam Nagar, D.K Mohan Garden, Dwarka, West Delhi, Delhi-110059, have changed the name of my minor daughter NAISHA aged about 1 year and she shall hereafter be known as SAAVI.

It is certified that I have complied with other legal requirements in this connection.

REEMA [Signature of Guardian]

I hitherto known as RIYA D/o MANOJ KUMAR, R/o House No.1204, Sector-9/11, Hisar, Haryana-125001, have changed my name and shall hereafter be known as RIYA VERMA.

It is certified that I have complied with other legal requirements in this connection.

RIYA

[Signature (in existing old name)]

I hitherto known as SUSHMA KIRAN YEJJA W/o KIRAN YEJJA, R/o C1153, Windmills of Your Mind, 5B Road, EPIP Zone, Whitefield, Bengaluru, Karnataka-560066, have changed my name and shall hereafter be known as SUSHMA DEV.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA KIRAN YEJJA [Signature (in existing old name)]

I hitherto known as VIKAS S/o BIKRAM SINGH, R/o H No 30/1, Village- Panjyal, PO Purba, Kangra, Himachal Pradesh-176084, have changed my name and shall hereafter be known as VIKAS RANA.

It is certified that I have complied with other legal requirements in this connection.

VIKAS [Signature (in existing old name)]

I hitherto known as M NAGENDRA VINOD KUMAR S/o ANANTHA RAMAIAH, R/o 1-178, Balachandra Nagar, Petasannigandla, Karempudi, Guntur, Andhra Pradesh-522614, have changed my name and shall hereafter be known as KONETI NARASAIAH.

It is certified that I have complied with other legal requirements in this connection.

M NAGENDRA VINOD KUMAR [Signature (in existing old name)]

I hitherto known as BALBIR SINGH BRAR S/o BHAJAN SINGH, residing at VPO Langiana Nawan, Tehsil Bagha Purana, District Moga, Punjab-142038, India, have changed my name and shall hereafter be known as BALBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALBIR SINGH BRAR [Signature (in existing old name)]

I hitherto known as REENA SWAIN, W/o DILIP KUMAR SWAIN, R/o Plot No-192/C/3, Shreema Vihar, Chauliaganj, Nayabazar, Cuttack, Orissa-753004, have changed my name and shall hereafter be known as REENA RANI SWAIN.

It is certified that I have complied with other legal requirements in this connection.

REENA SWAIN [Signature (in existing old name)]

I hitherto known as ASHWINI VINAYAK REGE D/o VINAYAK ANANT REGE, R/o A-704 Vishwamangal CHS, Ltd. Building No. 4,7th Floor Vivek Mahavidyalaya Marg, Near Vivek Mahavidyalaya Siddarth Nagar No. 4, Goregaon West Mumbai, Maha, have changed my name and shall hereafter be known as ASMI.

It is certified that I have complied with other legal requirements in this connection.

ASHWINI VINAYAK REGE [Signature (in existing old name)]

I hitherto known as DEENDAYAL SINGH NAYAL S/o BAHADUR SINGH NAYAL, R/o Poold Housing Caloni Paince, Nainital, Tallital, Uttarakhand- 263002, have changed my name and shall hereafter be known as DINESH SINGH NAYAL.

It is certified that I have complied with other legal requirements in this connection.

DEENDAYAL SINGH NAYAL [Signature (in existing old name)]

I hitherto known as SAVITRI NEGI W/o BALAM SINGH, residing at Flat Number C-602 Happy Home Apartment Plot Number- 12 A, Sector-7, Dwarka, Dwarka Sector 7, Dwarka, South West Delhi, Delhi-110075, have changed my name and shall hereafter be known as SAVITRI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SAVITRI NEGI [Signature (in existing old name)]

I hitherto known as MUNESH CHAND S/o CHHAIL BIHARI, R/o P-192,S/F, R/S P Block, Gali No. 3, Near Gyan Sagar School, Palam, Bagdola, Raj Nagar Il, South West Delhi, Delhi-110077, have changed my name and shall hereafter be known as MUNESH CHANDR.

It is certified that I have complied with other legal requirements in this connection.

MUNESH CHAND [Signature (in existing old name)]

I hitherto known as MUNNI YADAV D/o ASHOK YADAV, residing at Gram-Sehmalpur, Post-Jalalpur, Sehamalpur, Jaunpur, Jalalpur, Uttar Pradesh-222136, have changed my name and shall hereafter be known as MANSI YADAV.

It is certified that I have complied with other legal requirements in this connection.

MUNNI YADAV [Signature (in existing old name)]

I hitherto known as KUNAL alias KUNAL TIWARI S/o INDRA BHAWAN TIWARI, R/o Gram Gajegadaha, Post Gola Bazar, Gajagaraha, PO Gola, Distt. Gorakhpur, Uttar Pradesh-273408, have changed my name and shall hereafter be known as KUNAL TIWARI.

It is certified that I have complied with other legal requirements in this connection.

KUNAL alias KUNAL TIWARI [Signature (in existing old name)]

I hitherto known as V K SHILPA W/o SHREESHAIL SHANTAYYA HIREMATH, R/o # 7394, Sree Siddeshwara Devamma Krupa, 2nd Phase, Vijayanagar 4th Stage, Mysore, Mysuru, Karnataka-570032, have changed my name and shall hereafter be known as RADHIKA.

It is certified that I have complied with other legal requirements in this connection.

V K SHILPA [Signature (in existing old name)]

I, A AROKIANATHAN S/o ANTHONYSWAMY, R/o 111/54, CTC Colony, Wellington, Coonoor, The Nilgiris, Tamil Nadu- 643231, have changed my minor son name A RAHUL aged 14 years and he shall hereafter be known as A AARON RAHUL.

It is certified that I have complied with other legal requirements in this connection.

A AROKIANATHAN [Signature of Guardian]

I, MOHANRAJ S/o CHINNAPPAN, R/o B6, Acc Colony, Madukkarai Cement Works, Madukkarai, Coimbatore, Tamil Nadu-641105, have changed my minor daughter name BHARATHI, aged 12 years and she shall hereafter be known as M AAMINATHUL BHARATHI.

It is certified that I have complied with other legal requirements in this connection.

MOHANRAJ [Signature of Guardian]

I hitherto known as JASKARAN DEEP S/o SATNAM SINGH, R/o Vill. Hussainpur, PO. Rahon, Distt. SBS Nagar (Punjab)-144517, have changed my name and shall hereafter be known as JASKARAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASKARAN DEEP [Signature (in existing old name)]

I, Hitherto known as MANVI TANDON alias MANVI SETHI D/o MAN MOHAN TANDON W/o JACKSON SETHI, residing at A-5/24 Mianwali Nagar, Paschim Vihar, PO Sunder Vihar, Distt. West Delhi, Delhi-110087, have changed my name and shall hereafter be known as MAANVI TANDON SETHI.

It is certified that I have complied with other legal requirements in this connection.

MANVI TANDON alias MANVI SETHI [Signature (in existing old name)]

I hitherto known as THUMMALA DHARANI W/o PANYAM GOVARDHAN, R/o Horamavu Agara Main RD, Horamavu, Bengaluru, Karnataka-560043, have changed my name and shall hereafter be known as PANYAM DHARANI.

It is certified that I have complied with other legal requirements in this connection.

THUMMALA DHARANI [Signature (in existing old name)]

I, ROHIT KUMAR S/o GOVERDHAN LAL, R/o Bahrampur, Fatehpur, Uttar Pradesh-21262, have changed the name of my minor son NAITIK VISHWAKARMA, aged about 13 years and he shall hereafter be known as ABHINAV VISHWAKARMA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR [Signature of Guardian]

I hitherto known as BALWINDER KAUR, W/o PYARA SINGH, R/o Ajram, Hoshiarpur, Punjab-146111, have changed my name and shall hereafter be known as MOHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR [Signature (in existing old name)]

I hitherto known as PUSHKAL DWIVEDI S/o ANJANI KUMAR DWIVEDI, R/o 1/291, Viram Khand, Gomtinagar, Lucknow, Uttar Pradesh-226010, have changed my name and shall hereafter be known as PUSHKAL VIJAY DWIVEDI.

It is certified that I have complied with other legal requirements in this connection.

PUSHKAL DWIVEDI [Signature (in existing old name)]

I, RAVI RAJ KHATRI S/o NEYOTA RAM KHATRI, R/o HV-92, C Rock View Officers Enclave, Air Force Station Palam, Delhi-110010, have changed the name of my minor daughter VEDA KHATRI aged about 9 years and she shall hereafter be known as VEDA KHATRI.

It is certified that I have complied with other legal requirements in this connection.

RAVI RAJ KHATRI [Signature of Guardian]

I, SANTOSH GIRI S/o SHANTI PRASAD GIRI, R/o D-52/15/A, Gali No 5, Block D, Mohan Baba Nagar, Tajpur Village, Badarpur, South Delhi, Delhi- 110044, have changed the name of my minor daughter TANISHA aged about 10 years and she shall hereafter be known as TANISHKAA

It is certified that I have complied with other legal requirements in this connection.

SANTOSH GIRI [Signature of Guardian]

I hitherto known as DEEPTEJA POOLA S/o POOLA CHANDRASEKHAR, R/o 3, Saundrya Bungwos, Bhailal Patel Party, Plot, Gorwa, Vadodara, Gujarat-390016, have changed my name and shall hereafter be known as DEEPTTEJA C POOLLA.

It is certified that I have complied with other legal requirements in this connection.

DEEPTEJA POOLA [Signature (in existing old name)]

I hitherto known as GAUTHAM SADANANDA SA S/o SADANANDA SA, R/o Palsada, Jharsuguda, Odisha-768226, have changed my name and shall hereafter be known as JITU SA.

It is certified that I have complied with other legal requirements in this connection.

GAUTHAM SADANANDA SA [Signature (in existing old name)]

I hitherto known as MD. OSAMA ANSARI S/o MD. EKRAM ANSARI, R/o Bela Peto, Tandwa, Hazaribagh, Jharkhand-825321, have changed my name and shall hereafter be known as MD TAUSIF ANSARI.

It is certified that I have complied with other legal requirements in this connection.

MD. OSAMA ANSARI [Signature (in existing old name)]

I, hitherto known as BITO KUSUMA S/o BIRSHA KUSUMA, R/o Malda, Koira, Koira, Sundergarh, Odisha-770048, have changed my name and shall hereafter be known as PATU KUSUMA.

It is certified that I have complied with other legal requirements in this connection.

BITO KUSUMA [Signature (in existing old name)]

I hitherto known as HANI S/o NARAYAN SINGH, residing at Ward 7, Ambedkar Nagar, Mati Road, Akbarpur, Kanpur Dehat, Uttar Pradesh-209101, have changed my name and shall hereafter be known as HANI SINGH.

It is certified that I have complied with other legal requirements in this connection.

HANI [Signature (in existing old name)]

I hitherto known as DEEPAK DAROGA S/o MOTI LAL DAROGA, residing at House No. 13841, Street No. 7, Ganesh Nagar, Bathinda-151001, Punjab, have changed my name and shall hereafter be known as DEEPAK SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK DAROGA [Signature (in existing old name)]

I hitherto known as HARDIP KAUR W/o NARINDER SINGH, R/o Village Nangal Isher, District Hoshiarpur-144208, (Punjab), have changed my name and shall hereafter be known as HARDIP KAUR SOHAL.

It is certified that I have complied with other legal requirements in this connection.

HARDIP KAUR [Signature (in existing old name)]

I hitherto known as NARINDER SINGH S/o DILBAG SINGH, R/o Village Nangal Isher, PO Hariana, District Hoshiarpur -144208, (Punjab), have changed my name and shall hereafter be known as NARINDER SINGH SOHAL.

It is certified that I have complied with other legal requirements in this connection.

NARINDER SINGH [Signature (in existing old name)]

I hitherto known as LAKHWINDER SINGH S/o GURDEEP SINGH, R/o Village Mehta, Barnala, Ghunas, Punjab-148108, have changed my name and shall hereafter be known as KULWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER SINGH [Signature (in existing old name)]

I hitherto known as PEENAL son of MOHAMMAD RAHIM, residing at Sinhaniya Barmer, Rajasthan-344706, have changed my name and shall hereafter be known as RIYAN ALI.

It is certified that I have complied with other legal requirements in this connection.

PEENAL [Signature (in existing old name)]

I hitherto known as ATEET SADHA son of JOGINDER SINGH SADHA, resident of A-9/C New Slum Quaters Road, No. 33 Paschim Puri, Paschim Vihar, Delhi-110063, India, have changed my name and shall hereafter be known as ATEET SINGH SADHA.

It is certified that I have complied with other legal requirements in this connection.

ATEET SADHA [Signature (in existing old name)]

I hitherto known as RESHIKA BAGARIA D/o CHANDRA PRAKASH BAGARIA W/o SHITIJ GUPTA, resident of 115 Akashneem Marg DLF Phase-II Sector-25 Gurgaon, Haryana-122002, India, have changed my name and shall hereafter be known as RESHIKA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RESHIKA BAGARIA [Signature (in existing old name)]

I hitherto known as JANAVI GADADAVAR alias MAGDUM KOMALAPPASO W/o GIRISH P GADADAVAR, R/o # 1701, Bhoj, Chikkodi Taluk, Bhoj, Belagavi, Karnataka-591263, have changed my name and shall hereafter be known as KOMAL GIRISH GADADAVAR.

It is certified that I have complied with other legal requirements in this connection.

JANAVI GADADAVAR alias MAGDUM KOMAL APPASO [Signature (in existing old name)]

I hitherto known as AMRITA alias AMRITA PANWAR D/o DHARAMPAL SINGH, and W/o SUNIL KUMAR, R/o D-1/114, Janakpuri, Janakpuri B-1 S.O, West Delhi, Delhi-110058, have changed my name and shall hereafter be known as AMRITA PANWAR.

It is certified that I have complied with other legal requirements in this connection.

AMRITA alias AMRITA PANWAR [Signature (in existing old name)]

I hitherto known as BALDEV RAJ alias BALDEV RAJ CHEEMA S/o GURDAS RAM, R/o G-235, Third Floor, Vikas Puri, New Delhi, Tilak Nagar, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as BALDEV RAJ CHEEMA.

It is certified that I have complied with other legal requirements in this connection.

BALDEV RAJ alias BALDEV RAJ CHEEMA [Signature (in existing old name)]

I hitherto known as NARESH KUMAR S/o ACCHE LAL, residing at B-230, Chuna Bhatti, Kirti Nagar, Ramesh Nagar, New Delhi-110015, have changed my name and shall hereafter be known as NARESH.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR [Signature (in existing old name)]

I, PARAS RAJ AHUJA S/o VIJAY AHUJA, R/o Flat No. 24, First Floor, Savarkar Apts, Plot No. 39, Patparganj, I.P Extn. Delhi-110092, have changed the name of my minor son AVYAAN KR AHUJA aged 6 years and he shall hereafter be known as AVYAAN RAJ AHUJA.

It is certified that I have complied with other legal requirements in this connection.

PARAS RAJ AHUJA [Signature of Guardian]

I, HIMANSHU SACHAN S/o SIDH GOPAL SACHAN residing at J-1/74 DDA Flats Kalkaji, South Delhi, Kalkaji, Delhi-110019, have changed the name of my minor daughter DITI SACHAN aged 12 years, and she shall hereafter be known as ADITI SACHAN.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU SACHAN [Signature of Guardian]

I hitherto known as ABHISHEK KUMAR S/o VINOD KUMAR, residing at Village Chetna Post Garhwa, PS Garhwa, Chetna, PO Garhwa, Distt. Garhwa, Jharkhand- 822114, have changed my name and shall hereafter be known as OMRANJAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK KUMAR [Signature (in existing old name)]

I hitherto known as KHUSHI D/o MANOJ RAJPOOT, residing at 00, Hind Tayarwali Gali, Gandhi Nagar, Mahoba, PO Mahoba, Distt. Mahoba, Uttar Pradesh-210427, have changed my name and shall hereafter be known as ARADHYA RAJPOOT.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI [Signature (in existing old name)]

I hitherto known as SIMERJEET PARMAR alias SIMERJEET KAUR D/o MOHINDER SINGH W/o AMARJIT SINGH PARMAR, R/o House No. 1139, Urban Estate Phase-1, Jalandhar-II, Jalandhar, Punjab-144022, have changed my name and shall hereafter be known as SIMERJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMERJEET PARMAR alias SIMERJEET KAUR [Signature (in existing old name)]

I, VINOD SWAMI S/o MALARAM, R/o Village Parvati Ka Mandir (Dhani Kanugowali Swamiyan Ki), Tahshil Bansur, Holawas, Alwar, Girudi, Alwar, Rajasthan-301402, have changed the name of my minor daughter KALI aged 12 years and she shall hereafter be known as SAVITA SWAMI.

It is certified that I have complied with other legal requirements in this connection.

VINOD SWAMI [Signature of Guaradian]

I, VINOD SWAMI S/o MALARAM, R/o Village Parvati Ka Mandir (Dhani Kanugowali Swamiyan Ki), Tahshil Bansur, Holawas, Alwar, Girudi, Alwar, Rajasthan-301402, have changed the name of my minor daughter ANJALI aged 17 years and she shall hereafter be known as RAJBALA SWAMI.

It is certified that I have complied with other legal requirements in this connection.

VINOD SWAMI [Signature of Guaradian]

I hitherto known as NARENDRA SURYAKANT SHINDE alias SHINDE NARENDRAKUMAR SURYAKANT S/o SHINDE SURYAKANT BALIRAM, R/o Nardana, Ward No. 05 Nardana, Near Railway Station Nardana, Nardane, Dule, Nardana, Maharashtra-425404, have changed my name and shall hereafter be known as SHINDE NARENDRAKUMAR SURYAKANT.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA SURYAKANT SHINDE alias SHINDE NARENDRAKUMAR SURYAKANT [Signature (in existing old name)]

I hitherto known as ARUNA GUPTA daughter of Sh. RAM KANWAR GUPTA and wife of Sh. ASHOK JAIN, R/o House No. 52/14, Ramjas Road, Karol Bagh, Delhi - 110005, have changed my name and shall hereafter be known as ARUNA JAIN.

It is certified that I have complied with other legal requirements in this connection.

ARUNA GUPTA [Signature (in existing old name)]

I hitherto known as PHOOLWAD KUMARI SHEKHAWAT W/o RAJINDER SINGH RAJPUT, R/o 424/17, Jaidev Nagar, Hisar, Haryana- 125001, have changed my name and shall hereafter be known as PHOOLWAD KUMARI.

It is certified that I have complied with other legal requirements in this connection.

PHOOLWAD KUMARI SHEKHAWAT [Signature (in existing old name)]

I, SUBIR JHA S/o BHAW NATH JHA, R/o O-119, Delta-3, Greater Noida, Sakipur Gautam Buddha Nagar, Uttar Pradesh-201306, have changed the name of my minor son OUM JHA aged 6 years and he shall hereafter be known as CHAITANYAA S JHA.

It is certified that I have complied with other legal requirements in this connection.

SUBIR JHA [Signature of Guaradian]

I hitherto known as RASHPAL SINGH S/o BAKHSISH SINGH, residing at VPO. Padde, Distt. Gurdaspur, have changed my name and shall hereafter be known as RACHHPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

RASHPAL SINGH [Signature (in existing old name)]

I hitherto known as KANTI DEVI wife of Late Shri CHANDI PRASAD KUKRETI, R/o Shanti Nagar, Near Hospital, Ranipokhari, Tehsil-Rishikesh, District-Dehradun, Uttarakhand, have changed my name and shall hereafter be known as KANTA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KANTI DEVI [Signature (in existing old name)]

I, NARENDRA KUMAR JHA S/o KAMLA KANT JHA R/o 158A, Block-Q, Gali No. 6, Sainik Chowk, Mohan garden, Uttam Nagar, West Delhi, Delhi-110059, have changed the name of my minor daughter PRAGATI KUMARI aged 15 years and she shall hereafter be known as PRAGATI JHA.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA KUMAR JHA [Signature of Guardian]

I hitherto known as BIBI CHALLO KHATUN Daughter of MD. CHHEDI and W/o MD. SALAMAT, R/o Mirzapur, Ward No. 08, Near Purani Masjid P.O. Pawai, P.S. Korha, District Katihar, State - Bihar-854104, have changed my name and shall hereafter be known as BIBI HALIMAN KHATUN.

It is certified that I have complied with other legal requirements in this connection.

BIBI CHALLO KHATUN [Signature (in existing old name)]

I hitherto known as PRADEEP son of DAYA CHAND, residing at Village Lagarpur, District Jhajjar, Haryana-124105, have changed my name and shall hereafter be known as PRADEEP GULIA.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP [Signature (in existing old name)]

I hitherto known as RAMESH KUMAR YADAV S/o JOGESHWAR YADAV, R/o H.No. RA-76, Inderpuri, Central Delhi, I.A.R.I., New Delhi-110012, have changed my name and shall hereafter be known as BUDHDEV YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR YADAV [Signature (in existing old name)]

I hitherto known as NIYATI daughter of Shri NEERAJ KATHPAL, resident of House No. 84-85, Jawahar Nagar, Gali No. 3, Hisar, Tehsil and District Hisar, Haryana (India) Pin-125001, have changed my name and shall hereafter be known as NIYATI KATHPAL.

It is certified that I have complied with other legal requirements in this connection.

NIYATI [Signature (in existing old name)]

I hitherto known as AKKU MARIA GEORGE daughter of GEORGE JACOB, residing at Kunnathukuzhiyil House, Perumbaikadu Village, Kottayam, Kerala-686017, have changed my name and shall hereafter be known as MARIA A GEORGE.

It is certified that I have complied with other legal requirements in this connection.

AKKU MARIA GEORGE [Signature (in existing old name)]

I hitherto known as DIMPLE GARG W/o RAJ KUMAR GARG, residing at Buggi Walati Street, Jawahrke Road, Ward Number-15, Mansa, Punjab-151505, have changed my name and shall hereafter be known as MEENA RANI.

It is certified that I have complied with other legal requirements in this connection.

DIMPLE GARG [Signature (in existing old name)]

I hitherto known as KAISAR JAHAAN W/O MOHAMMAD MANSOORUL HAQUE, resident at QR. No. 1B/45, Staff Colony, Kathara, Near Masjid, Bodiya Dakshini, P.S. Bokaro Thermal, Bodiya, Bokaro, Jharkhand-829116, have changed my name and shall hereafter be known as QUAISAR JAHAN.

It is certified that I have complied with other legal requirements in this connection.

KAISAR JAHAAN [Signature (in existing old name)]

I hitherto known as VIKAS DEOCHANDRA CHAUDHARY alias VIKAS KUMAR DEO CHANDRA CHAUDHARY alias CHAUDHARY VIKAS DEO KRISHNA S/o DEO CHANDRA CHAUDHARY, R/o Old Bus Stand, Chattneshwar Temple, Madhepur, Madhubani, Bihar-847408, have changed my name and shall hereafter be known as VIKAS KUMAR CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

VIKAS DEOCHANDRA CHAUDHARY alias VIKAS KUMAR DEO CHANDRA CHAUDHARY alias CHAUDHARY VIKAS DEO KRISHNA [Signature (in existing old name)]

I hitherto known as AKASH GOSWAMI S/o AMAR GOSWAMI, R/o Kacharibari, Patulia, Patulia(CT), North 24 Parganas, West Bengal-700119, have changed my name and shall hereafter be known as ASHUTOSH CHAKRABORTY.

It is certified that I have complied with other legal requirements in this connection.

AKASH GOSWAMI [Signature (in existing old name)]

I, MUKESH KUMAR S/o SOHAN LAL, R/o 27/165, Gokul Pura Raja Mandi, Distt. Agra, Uttar Pradesh-282002, have changed the name of my minor daughter PARI aged 15 years and she shall hereafter be known as HARSHITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR [Signature of Guardian]

I hitherto known as KHEDAN CHANDRA MAHTO S/o LAKHIRAM MAHTO, R/o New Sarna Toli Gitil Kocha PS-Bariatu, Bariatu, Ranchi, Jharkhand, have changed my name and shall hereafter be know as MUCHIRAM MAHTO.

It is certified that I have complied with other legal requirements in this connection.

KHEDAN CHANDRA MAHTO [Signature (in existing old name)]

I, ANAND KUMAR SRIVASTAVA S/o HARISH CHANDRA SRIVASTAVA, residing at 555GA/A-266, Subash Nagar, Alambagh, Lucknow, Lucknow, Uttar Pradesh-226005, have changed the name of my minor daughter PARI SRIVASTAVA, aged 16 years and she shall hereafter be known as AARADHYA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

ANAND KUMAR SRIVASTAVA [Signature of Guardian]

I hitherto known as NAGESH LAMA S/o FURBA LAMA, residing at Railway B Cabin ke Pass Amar Coloni, baghana, Neemuch, Neemuch, Madhya Pradesh- 458441, have changed my name and shall hereafter be known as VANSH LAMA.

It is certified that I have complied with other legal requirements in this connection.

NAGESH LAMA [Signature (in existing old name)]

I hitherto known as SHIVA SHANKER alias SIVASANGAR alias K.M. SHIVA SHANKAR S/O SANKARAN KAMANATT MULIYIL, R/o No. 176, A, Old No 269 A, 1st Floor, Dr. Alagesan Road, Saibaba Mission, Coimbatore North, Coimbatore, Tamil Nadu-641011, have changed my name and shall hereafter be known as SHIVASHANKER KAMANATT MULLANKANDY.

It is certified that I have complied with other legal requirements in this connection.

SHIVA SHANKER alias SIVASANGAR alias K.M. SHIVA SHANKAR [Signature (in existing old name)] I, DHANANJAY RAM son of CHANDRADEV RAM, resident of Kalyanbigha, Post Barah, P.S. Harnaut, P.O. Barah, District Nalanda, Bihar-803123, have changed the name of my minor son GHANSHYAM KUMAR aged about 16 years and he shall hereafter be known as SHIVANSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DHANANJAY RAM [Signature of Guardian]

I hitherto known as ANKHA DEVI, wife of BHUNESHWAR DAS, residing at Birdaban, P.O. Kiul-rs, District- Lakhisarai, Bihar-811310, have changed my name and shall hereafter be known as ANARWA DEVI.

It is certified that I have complied with other legal requirements in this connection.

ANKHA DEVI [Thumb Impression]

I hitherto known as SHALINI KHANDELWAL alias SHALU KHANDELWAL RASTOGI D/o NAWAL KISHORE KHANDELWAL, and W/o AMIT RASTOGI, residing at H-1/131-132, Sector-16 Rohini, Rohini Sector-15, North West Delhi, Delhi-110089, have changed my name and shall hereafter be known as SHALU KHANDELWAL RASTOGI.

It is certified that I have complied with other legal requirements in this connection.

SHALINI KHANDELWAL alias SHALU KHANDELWAL RASTOGI

[Signature (in existing old name)]

I hitherto known as MANJU GUPTA alias MANJU GUPTA NAGARAM daughter of Mr. SHIV MANGAL GUPTA Wife of Mr NAGARAM KALI CHARAN, residing at 8-4-369/639/B, NRR Purum Colony Site 2 Borabanda Hyderabad-500018 (Telangana), have changed my name and shall hereafter be known as MANJU GUPTA NAGARAM.

It is certified that I have complied with other legal requirements in this connection.

MANJU GUPTA alias MANJU GUPTA NAGARAM [Signature (in existing old name)]

I, MANOJ KUMAR son of SHIVABACHN SINGH, resident of Basanv Kala, Nawanagar, P.O. Basaon Kalan, District Buxar, Bihar-802129, have changed the name of my minor daughter DIPIKA KUMARI aged about 13 years and she shall hereafter be known as AAKRITI YADAV.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR [Signature of Guardian]

I hitherto known as NILANSH BIST S/o RUCHIKA JAIN presently residing at 259/7, Kishan Nagar, Sirmour Marg, Near Peepal Tree, Dehradun-248001, have changed my name and shall hereafter be known as NILASH JAIN.

It is certified that I have complied with other legal requirements in this connection.

NILANSH BIST [Signature (in existing old name)]

I hitherto known as AMARJIT KAUR D/o NAIB SINGH and W/o HARPAL SINGH SANDHU, R/o Village Virewala Kalan, PO Gurudwara Jand Sahib, District Faridkot, Punjab-151212, have changed my name and shall hereafter be known as SUKHDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT KAUR [Signature (in existing old name)]

I, JATIN NAGPAL S/o SATISH NAGPAL, residing at Flat No. 805, Azure Heights, Supertech 34 Pavilion, Sector-34, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter ZARA NAGPAL aged 1 year and she shall hereafter be known as VEDA NAGPAL.

It is certified that I have complied with other legal requirements in this connection.

JATIN NAGPAL [Signature of Guardian]

I, MOULIK KUMAR M BUTANI S/o MUKESH KUMAR B BUTANI, R/o House No. Vrindavan, Behind Nagur Hospital, Inamdar Colony, P.O. Bijapur (Karnataka) - 586101 have changed the name of my minor son NEEV KUMAR aged 11 years and he shall hereafter be known as NEEV BUTANI.

It is certified that I have complied with other legal requirements in this connection.

MOULIK KUMAR M BUTANI [Signature of Guardian]

I, SUNNY VASHISHT son of S P VASHISHT, residing at 2/61, Bhim Street, Vishwas Nagar, Shahdara, East Delhi, Delhi-110032, have changed the name of my minor Son RIYAARTH VASHISHT aged 6 years and he shall hereafter be known as RIYAARTHA VASHISHT.

It is certified that I have complied with other legal requirements in this connection.

SUNNY VASHISHT [Signature of Guardian]

I, SUNNY VASHISHT Son of S P VASHISHT, residing at 2/61, Bhim Street, Vishwas Nagar, Shahdara, East Delhi, Delhi-110032, have changed the name of my minor Son VIVAAN VASHISHT aged 12 years and he shall hereafter be known as VIDAAN VASHISHT.

It is certified that I have complied with other legal requirements in this connection.

SUNNY VASHISHT [Signature of Guardian]

I hitherto known as RUKMANI alias KAJAL SINGH wife of SATYVEER SINGH, residing at Nagla Haripura, Mathura Road, Jikhangaon, Mathura, Uttar Pradesh-281501, have changed my name and shall hereafter be known as KAJAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

RUKMANI alias KAJAL SINGH [Signature (in existing old name)]

I hitherto known as ADITYA RANJAN alias ADITYA MOHAN S/o ARVIND MOHAN, R/o 25, Babar Road, Ground Floor, Bengali Market, New Delhi G.P.O., New Delhi, Delhi-110001, have changed my name and shall hereafter be known as ADITYA MOHAN.

It is certified that I have complied with other legal requirements in this connection.

ADITYA RANJAN alias ADITYA MOHAN [Signature (in existing old name)]

I hitherto known as ROHIT son of MANI BHUSHAN SINHA, residing at Shanti Bhavan, Gobarsahi, Dumri Road, Muzzaffarpur, Bihar- 843113, have changed my name and shall hereafter be known as ROHIT KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

ROHIT [Signature (in existing old name)]

I hitherto known as REKHA DEVI W/o TANI RAM, R/o Village Badros Post Office Kandhwara Tehsil Salooni, Billa (268), Chamba, Himachal Pradesh-176321, have changed my name and shall hereafter be known as PEEPLU.

It is certified that I have complied with other legal requirements in this connection.

REKHA DEVI

[Signature (in existing old name)]

I hitherto known as LALAN JEE JHA S/o SHAMBHU JHA, R/o Ward 8, Near Satghara School, Dargah pur, Mahpara, Bihar- 846009, have changed my name and shall hereafter be known as AMAN JHA.

It is certified that I have complied with other legal requirements in this connection.

LALAN JEE JHA [Signature (in existing old name)]

I hitherto known as SEENA DEVI W/o BRAJINDER SINGH, R/o Village Koti Tehsil Chamba, Parnohin (296), Koti Prahanule, Chamba, Himachal Pradesh-176312, have changed my name and shall hereafter be known as SEEMA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SEENA DEVI [Signature (in existing old name)]

I hitherto known as RAKKESH KASHYAP S/o MOHINDER PAL, R/o 37, Ground Floor, MIG Flats, GGS Avenue, Jalandhar-I, Punjab-144001, have changed my name and shall hereafter be known as RAKESH KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

RAKKESH KASHYAP [Signature (in existing old name)]

I, SUSHEEL VATS S/o R.G. SHARMA, R/o House No.-1739, Urban Estate, Ward No.-9, Near C.C.A. School, Sector-4, Gurgaon, Haryana-122001, have changed the name of my minor son LUV VATS aged about 13 years and he shall hereafter be known as LAKSH VATS.

It is certified that I have complied with other legal requirements in this connection.

SUSHEEL VATS [Signature of Guardian]

I hitherto known as KOMAL KUMAWAT S/o OMPRAKASH, R/o Makan No.-60, Ward No.-2, Pingrala, Piploda, Ratlam, Madhya Pradesh-457339, have changed my name and shall hereafter be known as BHUPESH KUMAWAT.

It is certified that I have complied with other legal requirements in this connection.

KOMAL KUMAWAT [Signature (in existing old name)]

I hitherto known as RAM KUMARI PARTETY wife of SADHURAM PARTETY, R/o M.Q.2621,Bagdona Colony, Bagdona, Pathakeda, Betul, Madhya Pradesh-460449, have changed my name and shall hereafter be known as RAJKUMARI PARTETY.

It is certified that I have complied with other legal requirements in this connection.

RAM KUMARI PARTETY [Signature (in existing old name)]

I hitherto known as MANPREET SINGH S/o BHUPINDER SINGH, R/o 9011, 6, Mini Sectriate Road, Bathinda, Punjab-151001, have changed my name and shall hereafter be known as MANPREET SINGH GOSAL.

It is certified that I have complied with other legal requirements in this connection.

MANPREET SINGH [Signature (in existing old name)]

I, ABIR CHATTERJEE S/o ASHISH RANJAN CHATTERJEE, R/o Flat No. 301, Tower 11, Orchid Petals, Opp. Sapphire Plaza, Sector 49, South City-II, Gurgaon, Haryana-122018, have changed the name of my minor daughter SHLOKA CHATTERJEE aged 14 years and she shall be hereafter known as SPARKLE CHATTERJEE.

It is certified that I have complied with other legal requirements in this connection.

ABIR CHATTERJEE [Signature of Guardian]

I hitherto known as AMANDEEP SINGH GILL son of BALBIR SINGH, R/o Pati Sdhu Ki, VPO. Sabhra, Tehsil Patti, PO. Tarn Taran, Distt. Tarn Taran, Punjab-143416, have changed my name and shall hereafter be known as AMANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH GILL [Signature (in existing old name)]

I hitherto known as GHULAM QADIR NAIK S/o FATEH MOHAMMAD, R/o H.No. 214 Subhash Nagar, Old Press Colony, NIT Faridabad, Haryana-121001, have changed my name and shall hereafter be known as KADAR KHAN.

It is certified that I have complied with other legal requirements in this connection.

GHULAM QADIR NAIK [Signature (in existing old name)]

I hitherto known as SUSHMA D/o SHER SINGH, R/o WZ-6, Keshopur Village, Vikas Puri, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as AISHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA [Signature (in existing old name)]

I hitherto known as DAVINDERJIT KAUR GREWAL W/o JAGDEEP SINGH GREWAL, R/o Sun City Enclave, Bathinda, Kotkapura Bye Pass Road, Opposite Mukt-E-Minar, Sri Muktsar Sahib, Punjab-152026, have changed my name and shall hereafter be known as DAVINDERJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

DAVINDERJIT KAUR GREWAL [Signature (in existing old name)]

I hitherto known as MUNNA RAM S/o SHIVJI RAM, R/o Kuwardah, Near Pepal ka Tree, P.O.- Haradiya, P.S.-Bihiya, Dist.-Bhojpur, State-Bihar-802152, have changed my name and shall hereafter be known as MOHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUNNA RAM [Signature (in existing old name)]

I, MUDIT GUPTA S/o AKHIL GUPTA, R/o Flat No. 902, Tower-72, Emaar Palm Hills, Sector-77, Shikohpur, PO: Sikohpur, Distt.: Gurgaon, Haryana-122004, have changed the name of my minor daughter SHRIVI GUPTA aged 01 year and she shall hereafter be known as TAKSHVI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

MUDIT GUPTA [Signature of Guardian]

I, VIMALAHASSAN M S/o N MUTHU, residing at #99, 5th Cross, Ashokpuram Samudaya Bavana Road, Bangalore North, PO-Yeswanthpura, Dist-Bangalore, Karnataka- 560022, have changed the name of my minor daughter TOSSHIKA V aged 12 years and she shall hereafter be known as TOSHIKA V.

It is certified that I have complied with other legal requirements in this connection.

VIMALAHASSAN M [Signature of Guardian]

I hithereto known as SEEMA NAGPAL alias REENA POPLI D/o SOM NATH NAGPAL W/o RAVI POPLI, residing at House No-166-C, Near Aryan Puplic School, Vaishali, I.E. Sahibabad, Ghaziabad, Uttar Pradesh-201010, have changed my name and shall hereafter be known as REENA POPLI.

It is certified that I have complied with other legal requirements in this connection.

SEEMA NAGPAL alias REENA POPLI [Signature (in existing old name)]

I, RAJAT GARG S/o SUSHIL GARG, residing at Shop Number-83, New Grain Market, Ward No-25, Kaithal, Haryana-136027, have changed the name of my minor daughter ALISHA GARG aged 06 years and she shall hereafter be known as TAISHA GARG.

It is certified that I have complied with other legal requirements in this connection.

RAJAT GARG [Signature of Guardian]

I hitherto known as KUM MEENA D/o VED PRAKASH, R/o Chitragupt Inter College Ke Pass, Rajeev Gandhi Nagar, Mainpuri, Uttar Pradesh-205001, have changed my name and shall hereafter be known as POOJA YADAV.

It is certified that I have complied with other legal requirements in this connection.

KUM MEENA [Signature (in existing old name)]

I hitherto known as KIRANRAJ S/o SUGAL CHAND JAIN, residing at #41/12 Kanchana Appartment 3rd Floor, Akkamahadevi Road, Opp-Jain Temple, Chickpet, Bangalore South, Bangalore, Karnataka-560053, have changed my name and shall hereafter be known as KIRAN RAJ JAIN.

It is certified that I have complied with other legal requirements in this connection.

KIRANRAJ [Signature (in existing old name)]

I hitherto known as RAMAN D/o NIRANJAN VIRDI, residing at House No. B-19 MCH 233/4, Opposite Manvata Mandir, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as RAMAN VIRDI.

It is certified that I have complied with other legal requirements in this connection.

RAMAN [Signature (in existing old name)]

I hitherto known as PRAFULLA CHANDRA VERMA son of SADANAND PRASAD VERMA, resident of Tara Kutir, Gokul Path Patel Nagar, Shashtri Nagar, Phulwari, P.O.-L. B. S. Nagar, District Patna, Bihar- 800023, have changed the name of my minor son PRIYA ANAND aged about 16 years and he shall hereafter be known as PRATYAKSH ANAND.

It is certified that I have complied with other legal requirements in this connection.

PRAFULLA CHANDRA VERMA
[Signature of Guardian]

I, ONGOLE MAHENDRA BABU son of ONGOLE MALAKONDAIAH, R/o 2-117, Puretipalli, Prakasam district, Andhra Pradesh-523281, have changed the name of my minor son ONGOLE ACHYUTHA ANAND aged 5 years and he shall hereafter be known as ONGOLE JAI ADITHYAA.

It is certified that I have complied with other legal requirements in this connection.

ONGOLE MAHENDRA BABU [Signature of Guardian]

I hitherto known as SHREE SINDHU son of SHYAM LAL MALI, residing at S-2, Plot No.117, Anupam Vihar, Gandhi Path West, Shanaya Café, Panchyawala, Jaipur-302034, Rajasthan, have changed my name and shall hereafter be known as PRAKASH CHAND MALI.

It is certified that I have complied with other legal requirements in this connection.

SHREE SINDHU [Signature (in existing old name)]

I hitherto have known as URMILA MISTRY wife of KAMLESH MISTRI, residing at Jaynandan Bigha, Tikari, P.O.- Tekari, District- Gaya, Bihar-824236, have changed my name and shall hereafter be known as JIRAMANI DEVI.

It is certified that I have complied with other legal requirements in this connection.

URMILA MISTRY [Thumb Impression]

I, RAAJEEV YADAV S/o MATADEEN, R/o E-113, 11th Floor, Rahejas Atlantis, Sec. 31-32A, Gurgaon, Haryana-122001, have changed the name of my minor son VARDHAN SINGH aged 12 year and he shall hereafter be known as VARDHAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAAJEEV YADAV [Signature of `Guardian]

I hitherto known as AMARJIT KAUR alias AMARJEET KAUR alias AMARJEET KAUR MALHOTRA D/o BALWANT SINGH W/o GURCHARAN SINGH, residing at # 6 J57, Jawahar Nagar Sri Ganganagar, Rajasthan-335001, have changed my name and shall hereafter be known as AMARJEET KAUR MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT KAUR alias AMARJEET KAUR alias AMARJEET KAUR MALHOTRA [Signature (in existing old name)]

I hitherto known as JAISHREE SRIVASTAVA alias JAI SHREE SRIVASTAVA D/o SRI NARAYAN SRIVASTAVA W/o PANKAJ KUMAR LALL, R/o Tilkamanjhi Hatiya Road, Near Tilkamanjhi Durga Sthan, Tilkamanjhi Jagdishpur, Bhagalpur, Bihar- 812001, have changed my name and shall hereafter be known as JAISHREE LALL.

It is certified that I have complied with other legal requirements in this connection.

JAISHREE SRIVASTAVA alias JAI SHREE SRIVASTAVA [Signature (in existing old name)]

I hitherto known as M S DILIP alias DILIP S MANEPALLI S/o M V S PRASAD, R/o Block- 2, Flat No- 301, My Home Krishe, Financial District, Behind Q City, Gachibowli, K.V. Rangareddy, Telangana-500032, have changed my name and shall hereafter be known as DILIP MANEPALLI.

It is certified that I have complied with other legal requirements in this connection.

M S DILIP alias DILIP S MANEPALLI [Signature (in existing old name)]

I, MUKESH S/o ASARAM, residing at 59, Siloli Gormi, Teh-Mehgaun, Bhind, Madhya Pradesh-477001, have changed the name of my minor son KANA aged 12 years and he shall hereafter be known as KARAN PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

MUKESH [Signature of Guardian]

I hitherto known as SUKSHI DEVI W/o AGYARAM, residing at Gram-Mirakhpur Puthiya, Beebamau, Etawah, Uttar Pradesh-206245, have changed my name and shall hereafter be known as Smt. RENU YADAV.

It is certified that I have complied with other legal requirements in this connection.

SUKSHI DEVI [Signature (in existing old name)]

I hitherto known as ROHIT SAMMI S/o RAM CHANDER, R/o House No-468, Shiva Enclave, Zirakpur, District-SAS Nagar, Punjab-140603, have changed my name and shall hereafter be known as ROHIT KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

ROHIT SAMMI [Signature (in existing old name)]

I hitherto known as KISHAN SINGH S/o PRAKASH SINGH, R/o VPO-Singhewala, Tehsil-Malout, District-Sri Muktsar Sahib, Punjab-152113, have changed my name shall hereafter be known as KRISHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

KISHAN SINGH [Signature (in existing old name)]

I hitherto known as SHARANJIT KAUR W/o GURDIP RANDHAWA, residing at Village Kot Bakhta, PO. Jaito Sarja, Tehsil Batala, District Gurdaspur, Punjab-143505, India, have changed my name and shall hereafter be known as CHARANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SHARANJIT KAUR [Signature (in existing old name)]

I hitherto known as GAZALA FAROOQ W/o TANWEER AHMAD KHAN, R/o 1320, Ramnagar, Gulavathi Rural Natthugari, Gulaothi, Bulandshahr, Uttar Pradesh-245408, have changed my name and shall hereafter be known as GHAZALA TANWEER.

It is certified that I have complied with other legal requirements in this connection.

GAZALA FAROOQ [Signature (in existing old name)]

I hitherto known as MOHIT SAMMI S/o RAM CHANDER, R/o House No-468, Shiva Enclave, Bhabat, Zirakpur, District-SAS Nagar, Punjab-140603, have changed my name and shall hereafter be known as MOHIT KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

MOHIT SAMMI [Signature (in existing old name)]

I hitherto known as HARTINDERJIT SINGH KHERA alias HARTINDERJIT SINGH alias SINGH HARTINDERJIT S/o KARTAR SINGH, R/o 37- BX, Model Town Extension, Ludhiana, Punjab-141002, have changed my name and shall hereafter be known as H J S KHERA.

It is certified that I have complied with other legal requirements in this connection.

HARTINDERJIT SINGH KHERA alias HARTINDERJIT SINGH alias SINGH HARTINDERJIT [Signature (in existing old name)]

I hitherto known as JAIPREET KAUR D/o TEJINDER PAL SINGH HAYER W/o MAHABIR SINGH, residing at Ward No-13, Gurudwara Road Near Quilla, Doraha, Ludhiana, Doraha, Punjab-141421, have changed my name and shall hereafter be known as JAIPREET KAUR HAYER.

It is certified that I have complied with other legal requirements in this connection.

JAIPREET KAUR [Signature (in existing old name)]

I hitherto known as N CHAUDHARY alias NARESH CHAUDHARY S/o SARWAN KUMAR, residing at Flat No-1104 Tower-4 Highland Park, Zirakpur, SAS Nagar (Mohali), Punjab-140603, have changed my name and shall hereafter be known as NARESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

N CHAUDHARY alias NARESH CHAUDHARY [Signature (in existing old name)]

I hitherto known as PARKASH KAUR W/o HARCHAND SINGH, residing at VPO-Malak, Tehsil-Jagraon, District-Ludhiana, Punjab-142026, have changed my name and shall hereafter be known as JASMAIL KAUR RAI.

It is certified that I have complied with other legal requirements in this connection.

PARKASH KAUR [Signature (in existing old name)]

I hitherto known as KULJIT KAUR KHERA alias KULJIT KAUR alias KAUR KULJIT D/o GURMUKH SINGH DHINGRA, W/o HARTINDER JIT SINGH, R/o 37 BX, Model Town Extension, Ludhiana, Punjab-141002, have changed my name and shall hereafter be known as KULJIT KHERA.

It is certified that I have complied with other legal requirements in this connection.

KULJIT KAUR KHERA alias KULJIT KAUR alias KAUR KULJIT

[Signature (in existing old name)]

I hitherto known as MAHINDER KAUR W/o AMANDEEP GILL, R/o Village Chitti, Tehsil & Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as GAGANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

MAHINDER KAUR [Signature (in existing old name)]

I hitherto known as MAN SINGH S/o FEKHU RAM, R/o 171/2, Sunder Nagar, Mustafabaad, Distt Amritsar-143001, Punjab, have changed my name and shall hereafter be known as FAUJADAR.

It is certified that I have complied with other legal requirements in this connection.

MAN SINGH [Signature (in existing old name)]

I hitherto known as NEELAM SANDHIR alias NEELAM SUNANDA D/o BESHESHWAR NATH RATTI W/o PRADEEP SANDHIR, R/o A1/152, Janakpuri, Delhi-110058, have changed my name and shall hereafter be known as NEELAM SANDHIR.

It is certified that I have complied with other legal requirements in this connection.

NEELAM SANDHIR alias NEELAM SUNANDA [Signature (in existing old name)]

I hitherto known as AMRIK SINGH S/o SADHU SINGH, R/o VPO Mehsampur, Tehsil Phillaur, Distt. Jalandhar, Punjab-144035, have changed my name and shall hereafter be known as DADRA AMRIK SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMRIK SINGH [Signature (in existing old name)]

I hitherto known as PRIYA alias PRIYA SINHA D/o SHASHI KANT SHRIVASTAVA W/o RITESH SINHA, residing at Ward No 16 Thakurwari Motihari Near Gauri Shankar School Motihari, PO Motihari, Distt. East Champaran Bihar-845401, have changed my name and shall hereafter be known as PRIYA SINHA.

It is certified that I have complied with other legal requirements in this connection.

PRIYA alias PRIYA SINHA [Signature (in existing old name)]

I hitherto known as PRACHI D/o SURENDRA TIWARI W/o HARI RAM, residing at 915 B1, Sobha Aquamarine Green Glen Layout Palm Avenue Road Bakasur Bellandur Bengaluru Bellandur Karnataka-560103, have changed my name and shall hereafter be known as PRACHI TIWARI.

It is certified that I have complied with other legal requirements in this connection.

PRACHI [Signature (in existing old name)]

I hitherto known as VARSHA W/o ROHITASH, R/o 28 ML- B, 31ml, Ganganagar, Rajasthan-335039, have changed my name and shall hereafter be known as VARSHA SWAMI.

It is certified that I have complied with other legal requirements in this connection.

VARSHA [Signature (in existing old name)]

I hitherto have known as SHIV SHANKAR KUMAR son of Late SURYADEV SINGH, resident of Jalalpur, Dhanaut, PO.- Sahay Nagar, District-Patna, Bihar-801506, have changed the name of my minor son SUMAN KUMAR, aged about 12 years and he shall hereafter be known as ROUNAK SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIV SHANKAR KUMAR [Signature of Guardian]

I hitherto known as RAM RAKSHA JAISWAL S/o GHISIYAWAN, residing at Flat No. 38, Building No. 39, 6th Floor Neet Kirtan CHS Ltd, 4 Bunglows, Manish Nagar, 4 Bunglows Andheri West, Mumbai, PO. Azad Nagar, Distt.: Mumbai Suburban, Maharashtra-400053, have changed my name and shall hereafter be known as RAM RAKSHA GHISIYAWAN JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

RAM RAKSHA JAISWAL [Signature (in existing old name)]

I hitherto have known as AJAY KUMAR KESHARI son of DINANATH PRASAD KESHARI, resident of Village-Pakari Dayal Near Madarsha, PO.- Pakari Dayal, District-East Champaran, Bihar- 845428, have changed the name of my minor son AARAV KESHARI, aged about 11 years and he shall hereafter be known as AADARSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR KESHARI [Signature of Guardian]

I hitherto known as BACHETAR SINGH son HARBHAJAN SINGH, residing at Village Varnali PO Harse Chhina Tehsil, Ajnala District, Amritsar-143101, Punjab, have changed my name and shall hereafter be known as BACHITAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

BACHETAR SINGH [Signature (in existing old name)]

I hitherto have known as PRATIMA KUMARI daughter of GANESH SAW, residing at Bajitpur Road, Ward No.- 25, Bazidpur, PO.-Barh, District-Patna, Bihar-803213, have changed my name and shall hereafter be known as ANNU GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PRATIMA KUMARI [Signature (in existing old name)]

I hitherto known as HARBANS KAUR W/o KARNAIL SINGH, R/o VPO Alachaur, Distt. SBS Nagar (Nawanshahr), Punjab- 144514, have changed my name and shall hereafter be known as KAUR HARBANS.

It is certified that I have complied with other legal requirements in this connection.

HARBANS KAUR [Signature (in existing old name)]

I, RANGANATH D M S/o MANJEGOWDA, residing at No. 19, Pirangi Mata, B M Road, Ward No. 1, Makhan, Channarayapatna, VTC. Channarayapatna, PO. Channarayapatna, District Hassan-573116, Karnataka, have changed the name of my minor daughter DITHYA R GOWDA, aged 2 years and she shall hereafter be known as DAKSHA R GOWDA.

It is certified that I have complied with other legal requirements in this connection.

RANGANATH D M [Signature of Guardian]

I hitherto known as SURINDER KAUR W/o Late HARDIAL SINGH, residing at Village Nai Abadi, Pandory Rukman, PO. Piplanwala, District Hoshiarpur, Punjab-146022, India, have changed my name and shall hereafter be known as PRITAM KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER KAUR [Signature (in existing old name)]

I, MANOJ JAGANNATH AWATADE S/o AWATADE JAGANNATH GANPATH, R/o House No. 11, Falwani, Solapur, Maharashtra- 413306, have changed the name of my minor son SWETHAN aged about 10 years and he shall hereafter be known as SWETHAN MANOJ AWATADE.

It is certified that I have complied with other legal requirements in this connection.

MANOJ JAGANNATH AWATADE [Signature of Guardian]

I hitherto known as SURITA W/o RAVINDER PAL, R/o Dogar Basti St. No. 3-L Faridkot, Punjab, have changed my name and shall hereafter be known as RUBY.

It is certified that I have complied with other legal requirements in this connection.

SURITA [Signature (in existing old name)]

I hitherto known as MANU D/o AMIT KUMAR, R/o 243, G.T Road, Near Ashwini Dal Mill, Virat Nagar, Kanpur Harjinder Nagar, Kanpur Nagar, Uttar Pradesh-208007, have changed my name and shall hereafter be known as SHUBHI CHAURASIA.

It is certified that I have complied with other legal requirements in this connection.

MANU [Signature (in existing old name)]

I hitherto known as SARITA BISHT W/o RAKESH RAWAT, R/o 56, New Colony, Ranjhawala, Raipur, Dehradun, Ranjhawala, Uttarakhand-248008, have changed my name and shall hereafter be known as SARITA RAWAT.

It is certified that I have complied with other legal requirements in this connection.

SARITA BISHT [Signature (in existing old name)]

I hitherto known as SUNIL S/o CHARAN JEET, R/o 794/25, Chinyot Colony, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as SUNNY CHUGH.

It is certified that I have complied with other legal requirements in this connection.

SUNIL [Signature (in existing old name)]

I hitherto known as MANJEET KAUR W/o SUPREET SINGH BAJWA, R/o House Number 494, Guru Tag Bahadur Nagar, Jalandhar-I, Model Town, Punjab-144003, have changed my name and shall hereafter be known as MANJEET KAUR BAJWA.

It is certified that I have complied with other legal requirements in this connection.

MANJEET KAUR [Signature (in existing old name)]

I hitherto known as LALTA PRASAD MISHRA S/o KESHAV DUTT MISRA, R/o C- 2001/8, Indira Nagar, Lucknow, Uttar Pradesh- 226016, have changed my name and shall hereafter be known as LALTA PRASAD MISRA.

It is certified that I have complied with other legal requirements in this connection.

LALTA PRASAD MISHRA [Signature (in existing old name)]

I hitherto known as SHIV SHANKAR GUPTA S/o RAM SVRUP GUPTA, R/o Sakhahari, Harbasapur, Kanpur Nagar, Uttar Pradesh-209206, have changed my name and shall hereafter be known as PREM SHANKAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SHIV SHANKAR GUPTA [Signature (in existing old name)]

I, SARITA DAHIYA W/o RAHUL BARAK, R/o House No 620, Near Police Line, Sector 5, PO Kurukshetra, Distt. Kurukshetra, Haryana-136118 have changed the name of my minor daughter RIDHI, aged 16 years and shall hereafter be known as RIDHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARITA DAHIYA [Signature of Guardian]

I hitherto known as AJAD PAL S/o SH. BHAGTU, R/o 431, VTC Agond (37), PO Agongh, Haryana-136131, have changed my name and shall hereafter be known as RAMESHWAR DASS KAUSHISH.

It is certified that I have complied with other legal requirements in this connection.

AJAD PAL [Signature (in existing old name)]

I hitherto known as SUBBALAKSHMI W/o B A SURYANARAYAN, R/o o #408-A, 2nd A Main Road, Behind Mes Road, Muthyalanagar, Bangalore, Karnataka-560054, India, India, have changed my name and shall hereafter be known as SUBBALAKSHAMMA.

It is certified that I have complied with other legal requirements in this connection.

SUBBALAKSHMI [Signature (in existing old name)]

I, LASHMAN DASS S/o MINDER DASS, R/o Village Mehlawali, Post Office Mehlawali, Hoshiarpur, PO. Hoshiarpur, Distt. Hoshiarpur Punjab-146110, have changed the name of my minor daughter JASNEET, aged 7 years and he shall hereafter be known as JASNEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

LASHMAN DASS [Signature of Guardian]

I hitherto known as RUPALI W/o LALMANI RAI R/o Gram Gadahan Khurd, Post Mehmauni, Bhitari, Terahi, Azamgarh, Uttar Pradesh-276141, have changed my name and shall hereafter be known as ROOMALI DEVI.

It is certified that I have complied with other legal requirements in this connection.

RUPALI [Thumb Impression] I, LASHMAN DASS S/o MINDER DASS, R/o Village Mehlawali, Post Office Mehlawali, Hoshiarpur, PO: Hoshiarpur, Distt. Hoshiarpur Punjab-146110, have changed the name of my minor son SUKHMAN, aged 5 years and he shall hereafter be known as SUKHMAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

LASHMAN DASS [Signature of Guardian]

I hitherto known as NEELAM DEVI W/o MANOJ PASWAN, R/o Ward-14, Garhpura, Begusarai, Bihar-848204, have changed my name and shall hereafter be known as NEELAM KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NEELAM DEVI [Signature (in existing old name)]

I hitherto known as MOHD. ANWAR S/o MUNSHI KHAN, R/o 115/520/4 A, Maswanpur, Purani Basti, Rawatour, Kanpur Nagar, Uttar Pradesh-208019, have changed my name and shall hereafter be known as MOHAMMAD ANWAR.

It is certified that I have complied with other legal requirements in this connection.

MOHD. ANWAR [Signature (in existing old name)]

I hitherto known as AJAY KUMAR alias AJAY KUMAR PANDAY S/o JAGDISH PRASAD SHARMA, residing at H-40, Loni Road, West Jyoti Nagar, Babarpur, North East Delhi-110094, have changed my name and shall hereafter be known as AJAY SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR alias AJAY KUMAR PANDAY [Signature (in existing old name)]

I, RAJENDRA KUMAR S/o DAMODER SINGH, residing at B-180, Sector-MU-1, VTC- Greater Noida, District-Gautam Buddha Nagar, Uttar Pradesh-201308, have changed the name of my minor daughter BABY, aged 16 years and she shall hereafter be known as ISHITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA KUMAR [Signature of Guardian]

I hitherto known as CHINTA DEVI W/o ANIRUDH CHAUBEY, R/o H. No-227, Gali No-01, Sain Vihar, Vijay Nagar,Ghaziabad, Uttar Pradesh- 201009, have changed my name and shall hereafter be known as MEENA DEVI.

It is certified that I have complied with other legal requirements in this connection.

CHINTA DEVI [Signature (in existing old name)]

I, LOVE MALHOTRA S/o Late RAJKUMAR MALHOTRA, R/o 2/58, Judge Compund Agra Fort, Kiraoli, Uttar Pradesh-282003, I have changed the name of my minor daughter BANI MALHOTRA, aged about 8 years and she shall hereafter be known as KANAYA MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

LOVE MALHOTRA [Signature of Guardian]

I hitherto known as PUNPUN DEVI W/o RAJENDRA SAH, R/o Milkichak, Dilawarpur, Bahadurpur, Darbhanga, Bihar- 846009, have changed my name and shall hereafter be known as AMERIKA DEVI.

It is certified that I have complied with other legal requirements in this connection.

PUNPUN DEVI [Thumb Impression]

I hitherto known as SMRITI BHARDWAJ D/o RAJKUL BHUSHAN BHARDWAJ W/o VIBHANSHU BATRA, R/o F-18/28, Rohini Sec-8, Saraswati Vihar, Delhi-110085, have changed my name and shall hereafter be known as SMRITI BATRA.

It is certified that I have complied with other legal requirements in this connection.

SMRITI BHARDWAJ [Signature (in existing old name)]

I, RADHA D/o PHOOL CHAND, residing at Ajjowal, Hoshiarpur, Punjab-146001, have change my name and shall hereafter be known as PRANEET KAUR. I have changed my name only not my religion.

It is certified that I have complied with other legal requirements in this connection.

RADHA [Signature (in existing old name)]

I, SUDHANSHU RAI S/o RAKESH KUMAR RAI, R/o Flat No-233, Topaz Block No 1, Devalaya Pristine, Ahead of Sagar Eden Garden, Hoshangabad Road, Bawadia Kalan, Bhopal, Madhya Pradesh- 462026, I have changed the name of my minor son RIHANSH RAI aged about 7 Months and he shall hereafter be known as HETANSH RAI.

It is certified that I have complied with other legal requirements in this connection.

SUDHANSHU RAI [Signature of Guardian]

I hitherto known as B.S. BAWA S/o K.S. BAWA, R/o WZ-33B, U.F.F, New Sahib Pura, Tilak Nagar New Delhi, Vishnu Garden, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as BALBIR SINGH BAWA.

It is certified that I have complied with other legal requirements in this connection.

B.S. BAWA [Signature (in existing old name)]

I hitherto known as VASUDEVAN N S/o NARAYANAN NAMBOODIRI, R/o Naduviledath, Illam, Kanniparamba, Mavoor, Kozhikode, Kerala- 673661, have changed my name and shall hereafter be known as DEV VASUDEV N.

It is certified that I have complied with other legal requirements in this connection.

VASUDEVAN N [Signature (in existing old name)]

I hitherto known as DILIP BHATIA S/o RAJKUMAR BHATIA, resident of Ward No.77, Sector-A, 166-B, Shivdham Colony, Near Queens College, Khandwa Road, Limbodi, Indore, Madhya Pradesh-452020, have changed my name and shall hereafter be known as MOHIT BHATIA.

It is certified that I have complied with other legal requirements in this connection.

DILIP BHATIA [Signature (in existing old name)]

I, KIRAN W/o RAM MILAN, R/o Baridiha, Bari Deeha, Baridhiha, Sant Kabir Nagar, Uttar Pradesh-272165, have changed the name of my minor daughter MINAJHI, aged 16 years and she shall hereafter be known as MINAKSHEE.

It is certified that I have complied with other legal requirements in this connection.

KIRAN [Signature of Guardian]

I hitherto known as APARNA GUPTA D/o MADHUR GUPTA, residing at S 454, 1st Floor, Greater Kailash Part 2, Greater Kailash, Greater Kailash, South Delhi, Delhi-110048, have changed my name and shall hereafter be known as APARNAA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

APARNA GUPTA [Signature (in existing old name)]

I hitherto known as KAPAL JOSHI S/o MULAKH RAJ JOSHI, R/o H. No. 135, ST. No. 2, Raman Enclave, Near Gupta Sweet, Rishi Nagar, Haibowal Khurd, Distt. Ludhiana, Punjab, have changed my name and shall hereafter be known as KAPIL JOSHI.

It is certified that I have complied with other legal requirements in this connection.

KAPAL JOSHI [Signature (in existing old name)]

I hitherto known as SANKARALAKSHMI D/o NAGARAJAN KRISHNAMURTHY, R/o Villa 74, Prestige Silver Springs OMR-ECR Toll Link Road, Kalaignar, Karunanidhi, Salai Sholinganallur, Chennai, Tamil Nadu-600119, have changed my name and shall hereafter be known as SANKARALAKSHMI NAGARAJAN.

It is certified that I have complied with other legal requirements in this connection.

SANKARALAKSHMI [Signature (in existing old name)]

I, YOGESH RANI W/O PRADEEP, R/o 98, Pitampura Village, Saraswati Vihar, North West Delhi- 110034, have changed the name of my minor daughter PRIYANSHI, aged about 12 years and she shall hereafter be known as PRIYANSHI RANGA.

It is certified that I have complied with other legal requirements in this connection.

YOGESH RANI [Signature of Guardian]

I hitherto known as SHUBHAM GANESH KORADE alias SHUBHAM alias KARTIK KORADE son of GANESH KORADE, resident of Raghavacharya Galli, VTC Nipani Taluka, Nipani District Belagavi, State Karnataka Pin-591237, have changed my name and shall hereafter be known as KARTIK KORADE.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM GANESH KORADE alias SHUBHAM alias KARTIK KORADE

[Signature (in existing old name)]

I hitherto known as SANDEEP GUPTA S/o Shri SHIAM KISHORE GUPTA, R/o 167/10, South Civil Lines, Court Board, Behind Ajay Hotel, Muzaffarnagar, Uttar Pradesh-251001, have changed my name and shall hereafter be known as SUNDEEP KISHORE GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP GUPTA [Signature (in existing old name)]

I, SUVENDU SEKHAR PATI S/o SIBA PRASAD PATI, R/o Satabdi Vihar, PS Bidanasi, Cuttack, Odisha-753014, have changed the name of my minor daughter SURJANYA PATI, aged about 13 years and she shall hereafter be known as SRUJANYA PATI.

It is certified that I have complied with other legal requirements in this connection.

SUVENDU SEKHAR PATI [Signature of Guardian]

I hitherto known as RINTU JHA daughter of RAMAKANT JHA, residing at Near Kali Mandir, Sanhouli, Sangrampur, P.O. Sangrampur, District Munger, Bihar-813212, have changed my name and shall hereafter be known as ARSHKA CHAUDDHHRY.

It is certified that I have complied with other legal requirements in this connection.

RINTU JHA [Signature (in existing old name)]

I, ARJUN KUMAR S/o MOTILAL MUKHIYA, R/o Gali No.-6, Village Yusufpur Chaksaberi (Old Haibatpur), Greater Noida Uttar Pardesh-201009, have changed the name of my minor daughter RAGINI KUMARI, aged about 14 years and she shall hereafter be known as KASHISH.

It is certified that I have complied with other legal requirements in this connection.

ARJUN KUMAR [Signature of Guardian]

I hitherto known as RAGHU son of LAKKEGOWDA, resident of No. 6, Ground Floor, Manasvin Nilaya, Siddapura, 1st Cross, Bangalore North, Bengaluru-560066, have changed my name and shall hereafter be known as ROHITH.

It is certified that I have complied with other legal requirements in this connection.

RAGHU

[Signature (in existing old name)]

I hitherto known as as SHITUNU SWAIN (old name) S/o SANKAR CHARAN SWAIN, resident of AT/PO Pailipada, PS Gangapur, Distt. Ganjam, Odisha-761123, have changed my name and shall hereafter be known as SITUN SWAIN (new name).

It is certified that I have complied with other legal requirements in this connection.

SHITUNU SWAIN [Signature (in existing old name)]

I hitherto known as LAXMI W/o SANJAY KASHYAP, R/o House No.100, Gali No.12/4, Block-A, Sindhu Farm Road, Meethapur Extn., Badarpur, PO Badarpur, Distt. South Delhi, Delhi-110044, have changed my name and shall hereafter be known as LAXMI KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

LAXMI

[Signature (in existing old name)]

I hitherto known as PADMA DEVI wife of TRILOK RAM, R/o Village Mujholi, Post Goluchhina, Almora, Uttarakhand-263655, have changed my name and shall hereafter be known as PADMAWATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

PADMA DEVI [Signature (in existing old name)]

I hitherto known as KETRI DEVI, wife of TILAK, residing at Village Dhibar Tola Nimadohar, Dhibar, P.O. Fatehpur, District Gaya, Bihar-824232, have changed my name and shall hereafter be known as TETARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

KETRI DEVI [Thumb Impression] I hitherto known as SUBHASH CHAND S/o Sh. BIJENDERA SINGH, R/o J5, Anant Ram Dairy, Sector-13, R. K. Puram NDMC, South-West Delhi, New Delhi-110066, have changed my name and shall hereafter be known as SUBHASH SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHAND

[Signature (in existing old name)]

I hitherto known as ANAR DEVI wife of Shri THAN SINGH, residing at Arsena, Agra-282007, Uttar Pradesh, India, have changed my name and shall hereafter be known as AMAR DEVI.

It is certified that I have complied with other legal requirements in this connection.

ANAR DEVI [Thumb Impression]

I hitherto known as SAVTANTER RANI alias PROMILA RANI W/o BALDEV RAJ, R/o G-21/275, Block-G, Pkt-21, Rohini, Sector-7, Delhi-110085, have changed my name and shall hereafter be known as PROMILA DHALL.

It is certified that I have complied with other legal requirements in this connection.

SAVTANTER RANI alias PROMILA RANI [Signature (in existing old name)]

I hitherto known as MAMTA CHOUDHARY D/o LAKHA RAM CHOUDHARY, residing at Anchal Cinema ke Piche, Baldev nagar, Barmer, Rajasthan-344001, have changed my name and shall hereafter be known as MAANVIKA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

MAMTA CHOUDHARY [Signature (in existing old name)]

I, SAURABH KUMAR VERMA S/o Late NARENDRA KUMAR VERMA, residing at Chandpara, Mahasi Tahesil, Chandpea, Bahraich, Uttar Pradesh-271824, have change my minor daughter ANAYA VERMA, age 7 years and she shall hereafter we know as DIVISHA VERMA.

It is certified that I have complied with other legal requirements in this connection.

SAURABH KUMAR VERMA
[Signature of Guardian]

I hitherto known as POOVARASAN M S/o MANICKAM, residing at No. 5, Kirubanandha Variyar Nagar, Periyakuppam Tiruvallur, Tiruvallur, Tamil Nadu-602001, have changed my name and shall hereafter be known as SANJAI MANICK.

It is certified that I have complied with other legal requirements in this connection.

POOVARASAN M [Signature (in existing old name)]

I, BANGARI KRISHNA son of BANGARI RAJAM, residing at 4-1-954, Balaji Road, VTC Koratla, PO Korutla, District Karim Nagar, Telangana-505326, have changed the name of my minor daughter BANGARI SRESHTA SIRI alias BANGARU MOKSHA SRI, aged 12 years and she shall hereafter be known as BANGARI SRESHTA SIRI.

It is certified that I have complied with other legal requirements in this connection.

BANGARI KRISHNA [Signature of Guardian]

I hitherto known as CHETANYA SHARMA S/o SATPAL SHARMA, R/o A-4/249, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as VIEHAN NKSHARMA.

It is certified that I have complied with other legal requirements in this connection.

CHETANYA SHARMA [Signature (in existing old name)]

I hitherto known as SHEH RANI GUPTA D/o HAZARI LAL GUPTA and W/o RAJ KUMAR GUPTA, residing at 267, Street No.-4, Govind Puri Kalkaji, Aali, PO Ali, Distt. South Delhi, Delhi-110019, have changed my name and shall hereafter be known as SNEH RANI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SHEH RANI GUPTA [Signature (in existing old name)]

I hitherto known as LAKHANPAL S/o PARMA, residing at vishwakarma, Basti Gali No. 3, Modinagar, Ghazibad, UP-201204, have changed name and shall hereafter be known as PARMOD.

It is certified that I have complied with other legal requirements in this connection.

LAKHANPAL [Signature (in existing old name)]

I, MANU KUMAR R S/o RAJU M, residing at, 31/A, Mysore Road, Near Sharada School, Byatarayanapura, Bangalore-560026, India, have changed the name of my minor son AKIRA NANDAN M, aged 4 years 11 months and he shall be hereafter known as EZHIL M.

It is certified that I have complied with other legal requirements in this connection.

MANU KUMAR R
[Signature of Guardian]

I hitherto known as SANJIB HALDAR S/o MANIK CHANDRA HALDAR, residing at 26 South Purbachal Hospital Road, PO Haltu Garfa, Kolkata-700078, have changed my name and shall hereafter be known as SANJAY HALDER.

It is certified that I have complied with other legal requirements in this connection.

SANJIB HALDAR [Signature (in existing old name)]

I hitherto known as BIRENDRA SINGH son of RAMPUJAN SINGH, resident of Rahampur, Rahampur, P.O. Basant, District Saran, Bihar-841202, have changed the name of my minor daughter AYUSH KUMAR, aged about 11 years and she shall hereafter be known as ANSHIKA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

BIRENDRA SINGH [Signature of Guardian]

I, DARSHAN KUMAR S/o NETAR RAM, R/o Villagen Lech, Teh Chamba, Gehra (104), Chamba, Himachal Pradesh-176324, have changed the name of my minor daughter BRAJSHVRY, aged about 8 years and she shall hereafter be known as BRIJESHWARI.

It is certified that I have complied with other legal requirements in this connection.

DARSHAN KUMAR [Signature of Guardian]

I, KARAMBIR SINGH son of AJIT SINGH, residing at H. No. 459, Near Royal Hotel, Sector 9, Kharar, Distt. SAS Nagar, Punjab, have changed the name of my minor son KARANVIR SINGH, aged 14 years and he shall hereafter be known as FATEHPARTAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARAMBIR SINGH [Signature of Guardian]

I hitherto known as JASVIR KAUR alias NIRMAL KAUR D/o SOHAN LAL W/o BALWINDER SINGH, residing at VPO. Pathlawa, Tehsil Banga, Distt. S.B.S Nagar-144510, Punjab, India, have changed my name and shall hereafter be known as JASVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASVIR KAUR alias NIRMAL KAUR [Signature (in existing old name)]

I hitherto known as AJADWINDER S/o HANS RAJ, residing at VPO Laroya, Tehsil Nawanshahr, Distt. S.B.S Nagar-144507, Punjab, India, have changed my name and shall hereafter be known as AJADWINDER SINGH DHANDA.

It is certified that I have complied with other legal requirements in this connection.

AJADWINDER [Signature (in existing old name)]

I hitherto known as DIDAR SINGH SOHAL S/o SARWAN SINGH SOHAL, R/o VPO. Athoula, Distt. Jalandhar-144002, Punjab, have changed my name and shall hereafter be known as DIDAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

DIDAR SINGH SOHAL [Signature (in existing old name)]

I hitherto known as LALTA SAINI D/o KAPOOR CHAND, residing at Sonkhar (Rural), Sonkher, Alwar, Rajasthan-321606, have changed my name and shall hereafter be known as BABITA SAINI.

It is certified that I have complied with other legal requirements in this connection.

LALTA SAINI [Signature (in existing old name)]

I hitherto known as KAUSHAR ALAM alias SALMAN S/o BADI UJJAMA, R/o WP-351 Wazirpur Village Wazirpur-3, North West Delhi-110052, have changed my name and shall hereafter be known as SALMAN.

It is certified that I have complied with other legal requirements in this connection.

KAUSHAR ALAM alias SALMAN [Signature (in existing old name)]

I hitherto known as RAHUL S/o MAHINDER PAL, R/o Vill. Darapur, PO. Mehsampur, Tehsil Phillaur, Distt. Hoshiarpur-144035, Punjab, have changed my name and shall hereafter be known as RAHUL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAHUL

[Signature (in existing old name)]

I hitherto known as DOLA RAM S/o NARAYAN SINGH, residing at Village Kaliyala, Mohni(8/25), Kullu, Himachal Pradesh-175123, have changed my name and shall hereafter be known as VIKRANT VERMA.

It is certified that I have complied with other legal requirements in this connection.

DOLA RAM [Signature (in existing old name)]

I, RAM MASODKAR S/o GANESHRAO PRALHADRAO MASODKAR, R/o D-1336, IOCL, Panipat Refinery Township, Dadlana (25) Panipat, Haryana-132140, have changed the name of my minor daughter RITIKA alias PRANJAL, aged about 10 years and she shall hereafter be known as RITIKA MASODKAR.

It is certified that I have complied with other legal requirements in this connection.

RAM MASODKAR [Signature of Guardian]

I hitherto known as HARSHIT PANDEY S/o MAHESH KUMAR TIWARI, R/o Ghar Bhatt Bigha, Post Juniar, Nalanda, Bihar-801301, have changed my name and shall hereafter be known as NIRAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HARSHIT PANDEY [Signature (in existing old name)]

I hitherto known as AKBAR KHAN S/o USMANBHAI MIR, R/o Chandrawati, Abu Road, Sirohi, Rajasthan-307026, have changed my name and shall hereafter be known as ALLUBHAI MIR.

It is certified that I have complied with other legal requirements in this connection.

AKBAR KHAN [Signature (in existing old name)]

I hitherto known as KM DEEPIKA BHAMBA alias RADHIKA SETH D/o SURENDRA BHAMBA W/o ROHIT SETH, R/o D-3/11, Ground Floor, Jeevan Park, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as RADHIKA SETH.

It is certified that I have complied with other legal requirements in this connection.

KM DEEPIKA BHAMBA alias RADHIKA SETH [Signature (in existing old name)]

I, NIRNAY AGARWAL son of NARENDRA KUMAR AGARWAL, residing at 3/19, Sita Kunj, Behind Deewani, Agra, Uttar Pradesh-282002, have changed the name of my minor daughter REYANSHI AGARWAL aged 5 years and she shall hereafter be known as AADHYA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

NIRNAY AGARWAL [Signature of Guardian]

I hitherto known as SUPRIYA KUMARI D/o SURESH SHARMA, residing at Vill. Bham, P.O. Bham P.S. Anti, Bham, Gaya, Bihar-824116, have changed my name and shall hereafter be known as SANJU KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUPRIYA KUMARI [Signature (in existing old name)]

I hitherto known as AASHISH SAHU S/o KANWAL PRASAD, R/o Sonsari, Akaltara, Janjgir Champa, Chhattisgarh-495553, have changed my name and shall hereafter be known as ASHISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AASHISH SAHU [Signature (in existing old name)]

I, KABITA KHANNA MEHTA W/o PANKAJ MEHTA, residing at N0010, Kalchini Thana Line, kalchini Thana Ground, Kalchini, Kalchini, P.O. Kalchini, Distt. Alipurduar, West Bengal-735217, have changed the name of my minor daughter JESIKA MEHTA aged 12 years and she shall hereafter be known as JANVI MEHTA.

It is certified that I have complied with other legal requirements in this connection.

KABITA KHANNA MEHTA [Signature of Guardian]

I hitherto known as NITISH KUMAR PATEL S/o BASHISHTH PRASAD, R/o Village Batardeh, Post Batardeh P/S Barauli, Distt. Gopalganj, Batar Deh, Gopalganj, Bihar-841405, have changed my name and shall hereafter be known as RANVEER PATEL.

It is certified that I have complied with other legal requirements in this connection.

NITISH KUMAR PATEL [Signature (in existing old name)]

I hitherto known as RAJU S/o DARSHAN LAL R/o Guru Teg Bahadur Colony, Malerkotla, Distt. Malerkotla, Punjab, have changed my name and shall hereafter be known as RAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJU [Signature (in existing old name)]

I hitherto known as SHIVAPPA S/o THIMMAPPA, R/o 01, Kakaragal, Kakkargal, Sunkeshwarhal Post, Devadurga, Raichur, Karnataka-584126, have changed my name and shall hereafter be known as SHIVAJI NAYAKA.

It is certified that I have complied with other legal requirements in this connection.

SHIVAPPA [Signature (in existing old name)]

I hitherto known as SAHEED BALAM M A S/o KHADEER M A, R/o H.No.8-4-369/169/84-1, Madhura Nagar, Borabanda, Sanath Nagar, Hyderabad, Telangana-500018, have changed my name and shall hereafter be known as M A SAYEED.

It is certified that I have complied with other legal requirements in this connection.

SAHEED BALAM M A [Signature (in existing old name)]

I hitherto known as MAN PAREET SINGH S/o MAN SINGH, R/o S-1/79, Old Mahavir Nagar, Tilak Nagar, Delhi-110018, have changed my name and shall hereafter be known as MANPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAN PAREET SINGH [Signature (in existing old name)]

I hitherto known as NIDHI SUHANEY D/o HARI NARAIN GUPTA W/o SANJAY KUMAR GUPTA, R/o 131, Raoganj, Kalpi, Jalaun, Uttar Pradesh-285204, have changed my name and shall hereafter be known as NIDHI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NIDHI SUHANEY [Signature (in existing old name)]

I hitherto known as SHANTI GUPTA alias SHANTI DEVI GUPTA D/o RAMBHAROSE W/o MUNNA LAL, R/o 131, Raoganj, Kalpi, Jalaun, Uttar Pradesh-285204, have changed my name and shall hereafter be known as SHANTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHANTI GUPTA alias SHANTI DEVI GUPTA [Signature (in existing old name)]

I, SHUBHASHISH KUMAR son of Late RAMJEE RAY, permanent resident of Village Singawa, Post Mujrarh, P.S. Nokha, Block Nokha, District Rohtas, Bihar-802215, have changed the name of my minor son KOMAK KUMAR aged 09 years and he shall hereafter be known as KIYANSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHUBHASHISH KUMAR [Signature of Guardian]

I hitherto known as SANYUKTA GUPTA alias SANYUKTA SAXENA D/o D.N. GUPTA Wo NIDHISH SAXENA, R/o C-901, Beverly Hills Society, Hinjewadi Phase-1, Dange Chowk, Pune, Maharashtra-411057, have changed my name and shall hereafter be known as SANYUKTA SAXENA.

It is certified that I have complied with other legal requirements in this connection.

SANYUKTA GUPTA alias SANYUKTA SAXENA [Signature (in existing old name)]

I hitherto known as VENKATA NAGESWARA KRISHNA PRAVEEN DEVARAJA alias D V N KRISHNA PRAVEEN S/o VENKATA RANGA RAO DEVARAJA, residing at Flat No. 103, Shreevari Vihar Apartments, Mallikarjuna Colony, Old Bowenpally, Near Bhagyashree Gardens, Tirumalagiri Bowenpally, Hyderabad, Telangana-500011, have changed my name and shall hereafter be known as DEVARAJU PRAVEEN.

It is certified that I have complied with other legal requirements in this connection.

VENKATA NAGESWARA KRISHNA PRAVEEN DEVARAJA alias D V N KRISHNA PRAVEEN [Signature (in existing old name)]

I, BALWINDER SINGH son of BALWANT SINGH, residing at H.No.1062/1, Ajnala Road, Near Petrol Pump, Guru Amardas Avenue, D-Block, District Amritsar-143008, Punjab, have changed the name of my minor son NAVNEET SINGH aged 14 years and he shall hereafter be known as NAVREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER SINGH [Signature of Guardian]

I hitherto known as NEHA MEHRA W/o SUMIT ARORA, residing at A-569, New Amritsar, Amritsar-143010, Punjab, have changed my name and shall hereafter be known as NEHA ARORA.

It is certified that I have complied with other legal requirements in this connection.

NEHA MEHRA [Signature of Guardian]

I hitherto known as RAMANDEEP KAUR wife of KIKKAR SINGH, residing at Village Riar, P.O. Ajnala, Tehsil Ajnala, District Amritsar-143102, Punjab, have changed my name and shall hereafter be known as VIPANDEEP KAUR

It is certified that I have complied with other legal requirements in this connection.

RAMANDEEP KAUR [Signature (in existing old name)]

I hitherto known as VENKATA RAMACHANDRA MAHESH VARMA DATLA alias MAHESH VARMA V R DATLA alias MAHESH VARMA D V R S/o SUNDARA RAMA RAJU DATLA, residing at C1-301 Golden Palms, K Narayanapura Kothanur, Post Bengaluru, Karnataka-560077, have changed my name and shall hereafter be known as MAHESH VARMA VR DATLA.

It is certified that I have complied with other legal requirements in this connection.

VENKATA RAMACHANDRA MAHESH VARMA DATLA alias MAHESH VARMA V R DATLA alias MAHESH VARMA D V R [Signature (in existing old name)] I, JAGAMOHAN SAHOO S/o JOGENDRANATH SAHOO, residing at Near Water Tank, 239 Bapuji Nagar, Bhuvaneshwer, Ashok Nagar, S.O. Khordha, Orissa-751009, have changed the name of my minor daughter SHREYANVI SANEHA aged 5 years, and she shall hereafter be known as SHRIYANVEE.

It is certified that I have complied with other legal requirements in this connection.

JAGAMOHAN SAHOO [Signature of Guardian]

I, KAMAL KUMAR son of PREM SAGAR, residing at H.No.-2151/12, Gali Purani Police Chownki, Islamabad, Tehsil and District Amritsar-143001, Punjab, have changed the name of my minor son VAIBHAV aged 15 years and he shall hereafter be known as VAIBHAV BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KUMAR [Signature of Guardian]

I hitherto known as BAVI RANI wife of HARDEEP SINGH, residing at H.No.190, Wadali Road, Baba Deep Singh Colony Chheharta, District Amritsar-143105 Punjab, India, have changed my name and shall hereafter be known as BEVI RANI.

It is certified that I have complied with other legal requirements in this connection.

BAVI RANI [Signature (in existing old name)]

I hitherto known as MANINDER KAUR wife of SATNAM SINGH, residing at VPO Harike Tehsil-Patti, District Tarn Taran-143412, Punjab, have changed my name and shall hereafter be known as MANINDERPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANINDER KAUR [Signature (in existing old name)]

I hitherto known as SAMRT DEVI W/o INDERJEET, R/o Village Murar, Po Hamira, Jagatjit Nagar, Distt Kapurthala-144802, Punjab, have changed my name and shall hereafter be known as SAMITRI.

It is certified that I have complied with other legal requirements in this connection.

SAMRT DEVI [Signature (in existing old name)]

I hitherto known as DHANWANT SINGH BUMBRAH S/o BALDEV SINGH, R/o WNo. 6 Shaheed Bhagat Singh Nagar, Moga-142001, have changed my name and shall hereafter be known as DHANWANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHANWANT SINGH BUMBRAH [Signature (in existing old name)]

I hitherto known as RAJWANT KAUR W/o SUKHWANT SINGH, R/o Village Tangra, Tehsil Baba Bakala, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as HARJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJWANT KAUR [Signature (in existing old name)]

I hitherto known as SUDESH RANI W/o KRISHAN GOPAL, R/o 893, Gali Babbu Pardhan Wali, Village Kale, Kale Ghanupur, Amritsar, Punjab-143105, India, have changed my name and shall hereafter be known as RADHA RANI.

It is certified that I have complied with other legal requirements in this connection.

SUDESH RANI [Signature (in existing old name)]

I hitherto known as PRAMILA DEVI M R W/o P S SUDHAKAR, R/o # 6, Bethal, 2nd Main, 4th Cross, Maruthi Layout, Near Government Urdu Middle School, Gurappana Palya, Taverekere Post, Bangalore South, Bangalore, Karnataka-560029, have changed my name and shall hereafter be known as M R PRAMILA DEVI.

It is certified that I have complied with other legal requirements in this connection.

PRAMILA DEVI M R [Signature (in existing old name)]

I hitherto known as ANIL KATHURIA S/o MANOHAR LAL KATHURIA, R/o C-304, Near Adarsh Public School, Vikas Puri, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as ANIL KUMAR KATHURIA.

It is certified that I have complied with other legal requirements in this connection.

ANIL KATHURIA [Signature (in existing old name)]

I hitherto known as KAGITHA KRITI DEV son of PRAFULLA KUMAR, residing at House No. 271, First Floor, KSRTC Layout, Nadanahalli, P.O. Alanahalli, Distt. Mysuru Karnataka-570028, have changed my name and shall hereafter be known as KRITI DEV.

It is certified that I have complied with other legal requirements in this connection.

KAGITHA KRITI DEV [Signature (in existing old name)]

I, YOGESH KUMAR SINGH son of SHREENIWAS SINGH, resident of 2066, Housing Board Colony, Sector-55, Ballabgarh, Faridabad, Haryana-121004, have changed the name of my minor son RONAK PATEL aged 11 years and he shall hereafter be known as ABHIRAJ PATEL.

It is certified that I have complied with other legal requirements in this connection.

YOGESH KUMAR SINGH [Signature of Guardian]

I hitherto known as HANAMANTRAO NAMADEO MOKASHI S/o NAMADEO MOKASHI employed as Electrician/Skilled, Personal No.- 216078 At Ammunition Factory Khadki, Pune-411003 (Ministry of Defence, Govt. of India) resident of Flat No. C1,503, Mantra Montana, Sr No. 7/1 Phase8, Dhanori Pune City, Maharashtra-411015, have changed my name and shall hereafter be known as HANAMANTRAO NAMDEO MOKASHI.

It is certified that I have complied with other legal requirements in this connection.

HANAMANTRAO NAMADEO MOKASHI [Signature (in existing old name)]

I hitherto known as PREETI MISRA alias PRITI BAJPAI D/o RAJ NARAYAN MISHRA W/o KAMLESH KUMAR BAJPAI, R/o 34, Damodar Nagar, Ward.83, Barra Kanpur Nagar, Uttar Pradesh-208027, have changed my name and shall hereafter be known as PRITI BAJPAI.

It is certified that I have complied with other legal requirements in this connection.

PREETI MISRA alias PRITI BAJPAI [Signature (in existing old name)]

I, NANIYA S/o SANDIYA MEENA, R/o- Village- Velvi, Hanuman Fala, Ward-01, Bildiya, PO: Dantalia, Distt. Pratapghar, Rajasthan- 313605, have changed the name

of my minor daughter RITU MEENA aged 09 years and she shall hereafter be known as RUCHIKA MEENA.

It is certified that I have complied with other legal requirements in this connection.

NANIYA [Thumb Impression]

I hitherto known as NAVREET PAL SINGH S/o RAVINDER SINGH, residing at Gali No.6, New Court Road, Ward No.7, Mansa, Punjab-151505, have changed my name and shall hereafter be known as NAVREET PAL SINGH SRAN.

It is certified that I have complied with other legal requirements in this connection.

NAVREET PAL SINGH [Signature (in existing old name)]

I hitherto known as HARSHITA SOLANKI D/o MATADEEN PATWA, residing at Pratapgarh, Alwar, Rajasthan-301027, have changed my name and shall hereafter be known as HEMLATA PATWA.

It is certified that I have complied with other legal requirements in this connection.

HARSHITA SOLANKI [Signature (in existing old name)]

I, RAVI KUMAR CHAUDHARY S/o VIRENDRA KUMAR CHAUDHARY, residing at Gilauli, 12, Doob, Kalan, Shrawasti, Uttar Pradesh- 271801, have changed the name of my minor daughter MAHI PATEL, aged 12 years and she shall hereafter be known as AARVI CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR CHAUDHARY [Signature of Guardian]

I, JHABBU LAL S/o RAGGHU, residing at Karpiya Brahamnan, Atarchedi, PO Atarchhedi, Distt. Bareilly, Uttar Pradesh-243302, have changed the name of my minor son AMARPAL, aged 17 years and he shall hereafter be known as KUNWER PAL.

It is certified that I have complied with other legal requirements in this connection.

JHABBU LAL [Signature of Guardian]

I hitherto known as RAJESH SAHA S/o BADARI SAHA, residing at 765, Ward No. 31, Chawla colony, Ballabgarh, Faridabad, Ballabgarh, Haryana-121004, have changed my name and shall hereafter be known as DINESH SAHA.

It is certified that I have complied with other legal requirements in this connection.

RAJESH SAHA [Signature (in existing old name)]

I hitherto known as HARPREET SINGH S/o SARBJIT SINGH, R/o Dina Road, Khooh Patti, Khai Moga, Punjab-142046, have changed my name and shall hereafter be Known as HARPREET SINGH BRAR.

It is certified that I have complied with other legal requirements in this connection.

HARPREET SINGH [Signature (in existing old name)]

I hitherto known as KOMELPREET KAUR wife of SIKANDER SINGH, residing at Booh Havellian, District Tarn Taran-143412, Punjab, have changed my name and shall hereafter be known as KOMALPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KOMELPREET KAUR [Signature (in existing old name)]

I hitherto known as SUSHEELA B IMAGOUDANVAR W/o BALEGOWDA, R/o 62, Udaya Layout, Manganahalli, Sullikere, Bangalore, Karnataka-560060, have changed my name and shall hereafter be known as SUSHEELA BALAGOUDA IMAGOUDANAVAR.

It is certified that I have complied with other legal requirements in this connection.

SUSHEELA B IMAGOUDANVAR [Signature (in existing old name)]

I hitherto known as UPASANA SHARMA alias UPASANA GAUTAM W/o ASHWANI SHARMA D/o TEK CHAND GAUTAM, residing at Flat No. 5 B,Tower10, Ozone Park Appartment, Sector 86, Faridabad (HARYANA), have changed my name and shall hereafter be known as UPASANA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

UPASANA SHARMA alias UPASANA GAUTAM [Signature (in existing old name)]

I, MOHAMMED HAIDER PASHA S/o MOHAMMAD KAREEM, residing at H.No. 1-122/A, 1st Ward, Prashanth Nagar, Siddipet, Medak, Telangana-502103, have changed the name of my minor daughter ESA MARIYA aged 09 years and she shall hereafter be known as SAMREEN.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED HAIDER PASHA [Signature of Guardian]

I hithereto known as ASHU GUPTA S/o GOPAL SARAN GUPTA, residing at House No-C-4/106B, Lawrence Road, Keshav Puram, Onkar Nagar, Delhi-110035, have changed my name and shall hereafter be known as ASHU GOPAL SARAN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ASHU GUPTA [Signature (in existing old name)]

I hitherto known as RAJANA W/o HANUMAN, residing at 57, Bada Bharwara, Chinahat, Lucknow, Uttar Pradesh-227106, have changed my name and shall hereafter be known as KRISHNAVATI.

It is certified that I have complied with other legal requirements in this connection.

RAJANA [Thumb Impression]

I hitherto known as SHANKRAVVA SOGI D/o SHIVAPPA SOGI W/o SHASHIKUMAR CHABBI, R/o Dyamavvana Gudi Oni, Kyarkoppa, Dhanwad, Karnataka-580007, have changed my name and shall hereafter be known as LAXMI SHASHIKUMAR CHABBI.

It is certified that I have complied with other legal requirements in this connection.

SHANKRAVVA SOGI [Signature (in existing old name)]

I, RITESH ANAND S/o SANTOSH KUMAR, residing at Geeta Kutir, Bhagirathi Lane, Near Maleriya Office, P.O. Mahendru, P.S. Sultanganj, Distt. Patna, Bihar-800006, have changed the name of my minor son BHAVYA ANAND aged 13 years and he shall hereafter be known as RISHIT ANAND.

It is certified that I have complied with other legal requirements in this connection.

RITESH ANAND [Signature of Guardian]

I hitherto known as PARMJEET KOUR wife of TARSEM SINGH, residing at Ayalki Walo Ki Dhani NLP II Ganganagar, Rajasthan-335061, have changed my name and shall hereafter be known as PARAMJEET KAUR

It is certified that I have complied with other legal requirements in this connection.

PARMJEET KOUR [Signature (in existing old name)]

I hitherto known as N K NANDI son of GOPAL KRISHNA NANDI, residing at Flat No. N/302, Green Valley Society, Plot No. 18, Sector-22, Dwarka, South West Delh, Delhi 110077, have changed my name and shall hereafter be known as NAYAN KUMAR NANDI.

It is certified that I have complied with other legal requirements in this connection.

N K NANDI [Signature (in existing old name)]

I hitherto known as PUNPREET KAUR D/o TEJWANT SINGH and W/o MANU NANDA, residing at House No. 81-B, Near Hero DMC Heart Hospital, Tagore Nagar, Ludhiana, District Ludhiana, Punjab-141001, India, have changed my name and shall hereafter be known as EKTA NANDA.

It is certified that I have complied with other legal requirements in this connection.

PUNPREET KAUR [Signature (in existing old name)]

I hitherto known as SATYA PARKASH alias SATYA PARKASH YADAV S/o MATA DEEN, R/o House No. 511, Sadh Mohalla, Ward No. 7, P.O. Kosli, District Rewari, Haryana-123302, have changed my name and shall hereafter be known as SATYAPRAKASH.

It is certified that I have complied with other legal requirements in this connection.

SATYA PARKASH alias SATYA PARKASH YADAV [Signature (in existing old name)]

I, HARSH KUMAR BHUTADA S/o Mahendra Kumar, R/o #265, Shree Kunj, 9th Cross, Lakshmi Road, Shanthinagar, A T Halli, Bangalore, Karnataka-560027, have changed the name of my minor daughter ANAEKA HARSHKUMAR BHUTADA aged about 5 Months and she shall hereafter be known as ANAYIKA HARSH BHUTADA.

It is certified that I have complied with other legal requirements in this connection.

HARSH KUMAR BHUTADA [Signature of Guardian]

I hitherto known as SWATI GROVER W/o ARUN KUMAR NAGPAL, R/o House No. 38, St. No. 4, Guru Nanak Colony Faridkot, Punjab, have changed my name and shall hereafter be known as SWATI.

It is certified that I have complied with other legal requirements in this connection.

SWATI GROVER [Signature (in existing old name)]

I, KRISHNA KUMAR MOHBEY S/o Gulab Mohbey, R/o Samarth Ramdas Ward No. 38, Sabji Mandi Road, Pragya Puram, Pathadhana Chhindwara, Madhya Pradesh-480001, have changed the name of my minor son EVAN aged about 6 years and he shall hereafter be known as SAMARTH MOHBEY.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA KUMAR MOHBEY [Signature of Guardian]

I hitherto known as ASHA DEVI BAJ W/o MOOL CHAND JAIN, residing at 3-3-108/111 And 112, New Friends Colony, Phase-2, Attapur, Hyderguda, K.V. Rangareddy, Telangana-500048, have changed my name and shall hereafter be known as ASHA DEVI JAIN.

It is certified that I have complied with other legal requirements in this connection.

ASHA DEVI BAJ [Signature (in existing old name)]

I hitherto known as BILAL S/o YAMEEN, R/o House No. A6/34, Kabir Nagar, Gali No. 1, Babar Pur, North East Delhi-110094, have changed my name and shall hereafter be known as NIZAMUDDIN.

It is certified that I have complied with other legal requirements in this connection.

BILAL [Signature (in existing old name)]

I hitherto known as HARSIMRAN SINGH S/o SURTA SINGH, residing at Village Karnama, PO Dhadiala Nazara, Tehsil Batala, District Gurdaspur, Punjab-143505, India, have changed my name and shall hereafter be known as HARSIMRAT SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARSIMRAN SINGH [Signature (in existing old name)]

I hitherto known as MOHINDER SINGH S/o MANNA SINGH, R/o G-4/71, Sector-15, Rohini, Distt. North West Delhi, Delhi-110089, have changed my name and shall hereafter be known as MAHENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MOHINDER SINGH [Signature (in existing old name)]

I hitherto known as PANDEY DHARMENDRA UMASHANKAR S/o UMASHANKAR PANDEY, R/o 1, Rughnath Bambs Pole, Sankadi Sheri Road, City High School, Raipur, Ahmedabad-380001, have changed my name and shall hereafter be known as SAMARTH PANDEY.

It is certified that I have complied with other legal requirements in this connection.

PANDEY DHARMENDRA UMASHANKAR [Signature (in existing old name)]

I hitherto known as ANKIT KUMAR S/o ARUN BHAGAT, residing at Sisai, Ward No. 12, Sisai, PO Sisai, Distt. Saharsa, Bihar-852202, have changed my name and shall hereafter be known as GAURAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANKIT KUMAR [Signature (in existing old name)]

I, SANDEEP KUMAR SARRAF S/o SAJJAN LAL SARRAF, residing at Gol bazar, Murliganj, Near Kirasan Dippu, Ward No. 07, Murliganj, Madhepura, Bihar- 852122, have changed the name of my minor son KABYA KUMAR SARRAF, aged 10 years and he shall hereafter be known as KESHAV KUMAR SARRAF.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR SARRAF [Signature of Guardian]

I hitherto known as SANAM KUMARI D/o YOGENDRA SINGH, residing at Bhoj Hata, PO Pachphera, Distt. Gopalganj, Bihar-841243, have changed my name and shall hereafter be known as AARUSHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANAM KUMARI [Signature (in existing old name)]

I, ABHISHEK TIWARI S/o KRISHNA KUMAR TIWARI, R/o H. No. 304 A Block, Real Heaven Apartment, Behind Bachpan School, Mangla Chowk, Bilaspur Chattisgarh-495001, have changed the name of my minor son ABHYUDAY TIWARI aged about 5 years and he shall hereafter be known as AGASTYA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK TIWARI [Signature (in existing old name)]

I hitherto known as MOHD. ASHIF KHAN S/o FAROOQ AHMAD, R/o 426/2414, Mahboob Ganj Road, Amberganj Ward, Near Charahi, Vajir Bagh, Sahadat Nagar, Lucknow, Uttar Pradesh- 226003, have changed my name and shall hereafter be known as MOHAMMAD ASIF.

It is certified that I have complied with other legal requirements in this connection.

MOHD. ASHIF KHAN [Signature (in existing old name)]

I hitherto known as MOHAMMAD SAMIR S/o MD. MATIN, residing at Bahuta, Bahuta, PO Bahuta, Distt. Pratapgarh, Uttar Pradesh-230135, have changed my name and shall hereafter be known as MD SAMIR.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SAMIR [Signature (in existing old name)]

I hitherto known as GURPREET KAUR D/o AMARJEET SINGH W/o RAGHAV GOYAL, residing at H-1, Near Sundar Mandir Keshav Nagar, Numaish Camp, Saharanpur, Uttar Pradesh- 247001, have changed my name and shall hereafter be known as TANYA, have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

GURPREET KAUR [Signature (in existing old name)]

I hitherto known as MANOJ KUMAR son of GORELAL AHIRWAR, residing at 156, J.J. Colony, Indira Camp, Part-2, Gali No.3, I.P. Extn., Shakarpur, Delhi-110092, have changed my name and shall hereafter be known as MANOJ KUMAR AHIRWAR.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR [Signature (in existing old name)]

I hitherto known as NER BAHADUR CHHETRY S/o JIT BAHADUR CHETRI, residing at No. 6 Chungajan, Sungajan Block No. 6, PO: Sarupathar, Distt. Golaghat, Assam-785601, have changed my name and shall hereafter be known as NIR BAHADUR CHETRY.

It is certified that I have complied with other legal requirements in this connection.

NER BAHADUR CHHETRY [Signature (in existing old name)]

I hitherto known as CHANDER VATI W/o Late OM PARKASH, R/o H.No. A34/11, First Floor, DLF Phase-1, Gurugram, Haryana, have changed my name and shall hereafter be known as CHANDER VATI MUNJAL.

It is certified that I have complied with other legal requirements in this connection.

CHANDER VATI [Signature (in existing old name)]

I hitherto known as MANJINDER KAUR W/o JARNAIL SINGH, residing at Village Dhinger, Post Office Dhinger, Jhunir, Mansa, Punjab-151506, have changed my name and shall hereafter be known as VEERPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJINDER KAUR [Thumb Impression]

I hitherto known as HARJINDER KAUR W/o JAGSEER SINGH, residing at Pakhoke, Barnala, District Barnala, Punjab-148103, India, have changed my name and shall hereafter be known as RAJINDER KAUR

It is certified that I have complied with other legal requirements in this connection.

HARJINDER KAUR [Signature (in existing old name)]

I hitherto known as DIYA KAKKAR D/o SURINDER PAL KAKKAR, residing at H.No. 591, Ward No.10, Sector 125, Silver Enclave, Kharar, District S.A.S. Nagar (Mohali), Punjab-140301, India, have changed my name and shall hereafter be known as DIYAH KAKKARR

It is certified that I have complied with other legal requirements in this connection.

DIYA KAKKAR [Signature (in existing old name)]

I hitherto known as YOGESH KUMARI W/o TEKPAL GOYAL, residing at H.No. 7190, Durgapuri, Ludhiana, District Ludhiana, Punjab-141001, India, have changed my name and shall hereafter be known as YOJIKA GOYAL

It is certified that I have complied with other legal requirements in this connection.

YOGESH KUMARI [Signature (in existing old name)]

I hitherto known as RANJEET KUMAR son of NASIV YADAV, resident of Bari Pahari, Agamkuan, Dhanuki, P.O. Pahari, District Patna, Bihar-800007, have changed the name of my minor daughter SHIKHA KUMARI aged about 13 years and she shall hereafter be known as AASHIKA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RANJEET KUMAR [Signature of Guardian]

I hitherto known as RABI KR YADAV son of CHANARDEV RAY, residing at Mukundpur, Mirpur Patanrh, P.O. Dumari, District Vaishali, Bihar-844116, have changed my name and shall hereafter be known as RAVI SHANKAR RAY.

It is certified that I have complied with other legal requirements in this connection.

RABI KR YADAV [Signature (in existing old name)]

I, SHRI KRISHNA PATEL S/o Mayaram Patel, R/o B-712, Ruchira Iris, Bandapura Village, Bidarahalli, Hobli, Bangalore, Bandapura, Virgonagar, Bengaluru, Karnataka-560049, have changed the name of my minor son DURVANG PATEL aged about 2 years and he shall hereafter be known as ABHYUDIT PATEL.

It is certified that I have complied with other legal requirements in this connection.

SHRI KRISHNA PATEL [Signature of Guardian]

I hitherto known as HANS RAJ S/o PHOOLA RAM R/o House No. 182 Ward No. 15, Housing Board Colony, Cheeka Tehsil Gulha, District Kaithal, Haryana, have changed my name and shall hereafter be known as HANS RAJ MITTAL.

It is certified that I have complied with other legal requirements in this connection.

HANS RAJ [Signature (in existing old name)]

I hitherto known as KUMARI LADLI D/o DINESH PRASAD GUPTA, R/o Sultanganj, Bhagalpur, Bihar-813213, have changed my name and shall hereafter be known as NAVITA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

KUMARI LADLI [Signature (in existing old name)]

I hitherto known as SHANTI KUMARI D/o MUKESH RAY, residing at Ginjas Khas, Jaintpur, Near Vishnu Bhagwan Ka Mandir, Post Jaintpur, Thana-Jaintpur, Distt. Muzaffarpur, Bihar - 843123, have changed my name and shall hereafter be known as SHAKTI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SHANTI KUMARI [Signature (in existing old name)]

I, RAJESH KUMAR RAM son of MUNARIK RAM, resident of Panday Chak, Bishunpura, P.O.- Bishunpura, District-Patna, Bihar-800111, have changed the name of my minor son LUCKY KUMAR aged about 12 years and he shall hereafter be known as ROCKY RAJ.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR RAM [Signature of Guardian]

I hitherto known as RAJENDRA GUPTA S/o BHAGWANDEEN, residing at Todarpur, Hamirpur, Uttar Pradesh-210301, have changed my name and shall hereafter be known as RAJENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA GUPTA [Signature (in existing old name)]

I hitherto known as RAJINDER KAUR W/o SUKHWANT SINGH, R/o Village Dargabad, Tehsil Dera Baba Nanak, Distt. Gurdaspur, Punjab, have changed my name and shall hereafter be known as RAJINDER KAUR BHATTI.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER KAUR [Signature (in existing old name)]

I hitherto known as ABHINAV ANANG S/o SAROJ NARAYAN CHOUDHARY, residing at 2156/E1/E, Mishra Marg, Rani Bagan, PO+PS. Bariatu, District. Ranchi, Jharkhand, Pincode-834009, have changed my name and shall hereafter be known as PARAM CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

ABHINAV ANANG [Signature (in existing old name)]

I hitherto known as KIRAN BAHL alias KIRAN KAUR BAHL D/o ISHER SINGH W/o GURMIT SINGH BAHL, residing at 73 E BRS Nagar, Rajguru Nagar, Ludhiana, Punjab-141012, have changed my name and shall hereafter be known as KIRAN KAUR BAHL.

It is certified that I have complied with other legal requirements in this connection.

KIRAN BAHL alias KIRAN KAUR BAHL [Signature (in existing old name)]

I hitherto known as TAMILSELVI R Daughter of O K RENUGOPALAN, residing at #11 2nd Cross, Sadashiva Temple Road R S Palya Kammanahalli Main Road, Maruthi Sevanagar, Bangalore, Karnataka-560033, have changed my name and shall hereafter be known as LYDIA R TAMILSELVI.

It is certified that I have complied with other legal requirements in this connection.

TAMILSELVI R [Signature (in existing old name)]

I, A G SANTHOSH KUMAR S/o CHOWDAPPA D, residing at K J Menson, 2nd Main 2nd Cross, Bakkeshwara School, Nijalingappa Layout Davanagere, Karnataka-577004, have changed the name of my minor daughter SAI GEETHIKA A S alias VARMITHASRI AKKALAGUNTA, aged 14 years and she shall thereafter be known as VARMITHASRI AKKALAGUNTA.

It is certified that I have complied with other legal requirements in this connection.

A G SANTHOSH KUMAR [Signature of Guardian]

I hitherto known as BABU S/o HARAJEE, residing at #845, Shanthi Nikethan, 6th Cross, 13th Main, Near Maruthi Circle, Hanumanth Nagar, Gaviopuram Extn. Bangalore, Karnataka-560019, have changed my name and shall hereafter be known as BABU LAL SUTHAR.

It is certified that I have complied with other legal requirements in this connection.

BABU

[Signature (in existing old name)]

I, GOWSIK M S/O MANOGARAN, residing at No. 4/5, H. No. 11/534, Nagavarapalya, C V Raman Nagar, Bengaluru, Karnataka-560093, have changed the name of my minor son SAI RAGAV G, aged 07 years and he shall thereafter be known as SIDDHARTH M.

It is certified that I have complied with other legal requirements in this connection.

GOWSIK M [Signature of Guardian]

I, SOURABH KUMAR S/o PARMANAND MODI, residing at Panchayat/Gram/Post. Madhopur, Thana. Chandramandih, Tola Madhopur, Jamui, Madhopur, Bihar-811303, have changed the name of my minor daughter ANGEL CHAURASIYA aged 8 years and she shall thereafter be known as ANSHIKA CHAURASIYA.

It is certified that I have complied with other legal requirements in this connection.

SOURABH KUMAR [Signature of Guardian]

I, SANGITA KUMARI W/o NIRAJ KUMAR, residing at Ratanpur, Munger, Bihar-811211, have changed the name of my minor son KINGSON RAJ, aged 15 years and he shall thereafter be known as KISHAN RAJ.

It is certified that I have complied with other legal requirements in this connection.

SANGITA KUMARI [Signature of Guardian]

I hitherto known as SHIANA KAMRA alias DISHA MONGA W/o NITIN MONGA, residing at House Number 23 New Model Town, Malwal Road, Ferozepur City, Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as DISHA MONGA.

It is certified that I have complied with other legal requirements in this connection.

SHIANA KAMRA alias DISHA MONGA [Signature (in existing old name)]

I hitherto known as BABANDEEP S/o SURINDER SINGH, residing at Jasso Mazara, Shaheed Bhagat Singh Nagar, Punjab-144501, have changed my name and shall hereafter be known as BABANDEEP CHUMBER.

It is certified that I have complied with other legal requirements in this connection.

BABANDEEP [Signature (in existing old name)]

I hitherto known as ADDALA NAGA MANI alias ADDALA NAGAMANI D/o ADDALA VANA MAHESWARA RAO, residing at 5-54 Bolisetti Vari Street Yenuguvanilanka Post Yenuguvanilanka Narsapur West Godavari Andhra Pradesh 534275, have changed my name and shall hereafter be known as VARSHA ADDALA.

It is certified that I have complied with other legal requirements in this connection.

ADDALA NAGA MANI alias ADDALA NAGAMANI [Signature (in existing old name)]

I hitherto known as VINOTHAN R S/o RAJENDRAN, residing at 3-361 Mela Theru Komagudi PO. Mettupatti Distt. Tiruchirappalli Tamil Nadu-621706, have changed my name and shall hereafter be known as R VINODAN.

It is certified that I have complied with other legal requirements in this connection.

VINOTHAN R [Signature (in existing old name)]

I, SINJAN MADHAB KASHYAP S/o BENU MADHAB SARMA, residing at Gharpora Chuburi VTC Tezpur PO. Tezpur Sub District Tezpur District Sonitpur State Assam 784001, have changed the name of my minor son RANISH SARMA BEZBARUAH, aged 5 years, and he shall hereafter be known as RANISH SARMA.

It is certified that I have complied with other legal requirements in this connection.

SINJAN MADHAB KASHYAP [Signature of Guardian]

I hitherto known as ROHIT MARUTI NAVALE alias NAVALE ROHIT MARUTI S/o MARUTI NIVRUTTI NAVALE, residing at President House Stes Campus Sinhgad Road Sinhgad Institutes Vadgaon Budruk Pune City Pune Maharashtra-411041, have changed my name and shall hereafter be known as RROHIT NAVALE.

It is certified that I have complied with other legal requirements in this connection.

ROHIT MARUTI NAVALE alias NAVALE ROHIT MARUTI [Signature (in existing old name)]

I, hitherto known as ALISHA D/o JAFFAR MAHABOOB SHARIF, residing at 296-A Railway Wagon Workshop Colony Guntupalli VTC Guntupalle PO. Guntupalli District NTR State Andhra Pradesh-521241, have changed my name and shall hereafter be known as ALISHA SHARIF.

It is certified that I have complied with other legal requirements in this connection.

ALISHA

[Signature (in existing old name)]

I hitherto known as SURYA alias SURYA S S/o SARAVANAN, residing at 43/46 3rd Floor Seniamman Koil Street Tondiarpet Chennai Tamil Nadu-600081, have changed my name and shall hereafter be known as SURYA SARAVANAN.

It is certified that I have complied with other legal requirements in this connection.

SURYA alias SURYA S [Signature (in existing old name)]

I hitherto known as VISHAL S/o DHARAM PAL, R/o Village. Kheri, PO.-Toba, Tehsil-Shri Naina Devi Ji, Kheri Bacholra PO. Kaulam Wala Toba, District. Bilaspur, Himachal Pradesh-174002, have changed my name and shall hereafter be known as VISHAL RANA.

It is certified that I have complied with other legal requirements in this connection.

VISHAL [Signature (in existing old name)]

I hitherto known as AMARDEEP SINGH S/o SUKHDEV SINGH, R/o Village-Khai Pheme Ki, Tehsil & District. Ferozepur, Punjab-152003, have changed my name and shall hereafter be known as AMARDEEP SINGH SIDHU.

It is certified that I have complied with other legal requirements in this connection.

AMARDEEP SINGH [Signature (in existing old name)]

I hitherto known as SUHANA D/o ABDUL RAHMAN, R/o No. 7 (509), 2nd Floor, 60 Feet Road, Gokula 1st Stage 1st Phase, Mathikere, MSRIT, Bangalore North, Bengaluru, Karnataka - 560054, have changed my name and shall hereafter be known as SUHANA RAHMAN.

It is certified that I have complied with other legal requirements in this connection.

SUHANA [Signature (in existing old name)]

I, ISHAQUE ALI S/o ISHTIYAK ALI, R/o H. N. 210, Rani Road, Near Madina Masjid, Ward No. 04, Rajgamar, Korba, Chhattisgarh-495677, have changed the name of my minor daughter SAYYADA ALAINA ALI, aged 15 years and she shall hereafter be known as ALEENA FATIMA.

It is certified that I have complied with other legal requirements in this connection.

ISHAQUE ALI [Signature of Guardian]

I, KALPANA W/o HARISHANKAR, residing at 44, Gram Chilli, Post. Chilli, VTC: Muskera, PO: Muskara, Sub District: Maudaha, District: Hamirpur, State: Uttar Pradesh, Pin code: 210506, have changed the name of my minor son SHRAVAN KUMAR TIWARI, aged 15 years and he shall hereafter be known as SAKSHAM.

It is certified that I have complied with other legal requirements in this connection.

KALPANA [Signature of Guardian]

I, RAJ KUMAR S/o GANESH PRASAD, residing at Sonkukra More, Masaurhi, PO. Mashaurhi, DIST: Patna, Bihar-804452, have changed the name of my minor daughter SRISHTY PRIYA, aged 15 years and she shall hereafter be known as ANUKRITI.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR [Signature of Guardian]

I, BHOOPENDRA KUMAR S/o RAJBAHADUR SINGH, residing Village Nijampur, Basundhara, Etah, Etah, Uttar Pradesh- 207001, have changed the name of my minor son ANUJ KUMAR, aged 14 years and he shall hereafter be known as ARYAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BHOOPENDRA KUMAR [Signature Guardian]

I, KRISHNA LATA SHARMA W/o SURESH CHANDRA SHARMA, R/o Madhav Vihar Colony Siglas Adda, Hathras, PO: Hathras, DIST: Hathras, Uttar Pradesh-204101, have changed my name and shall hereafter be known as KRASNA LATA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA LATA SHARMA [Signature (in existing old name)]

I hitherto known as NILESH SINGHA son of BISWANATH SINGHA, residing at Kelabari, Adhikari, Darjiling, West Bengal-734427, have changed my name and shall hereafter be known as NEIL SINGHA.

It is certified that I have complied with other legal requirements in this connection.

NILESH SINGHA [Signature (in existing old name)]

I hitherto known as RAVJIT KAUR alias ENA SINGH D/o HARMINDER SINGH W/o JUJHAR SINGH, residing at G-8, South Extn. II, Andrewsganj, S.O South Delhi, Delhi - 110049, have changed my name and shall hereafter be known as ENA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAVJIT KAUR alias ENA SINGH [Signature (in existing old name)]

I hitherto known as ALAPIYAS KACHIM S/o LATE PROBHUDAYA KOCHIM, resident at: Puruna Borigumma PO: Borigumma PS: Borigumma Distt: Koraput, Odisha - 764056, have changed my name and hereafter be known as ALPIUS KOCHIM.

It is certified that I have complied with other legal requirements in this connection.

ALAPIYAS KACHIM [Signature (in existing old name)]

I hitherto known as PATWANTPAL KAUR wife of JAGMANJIT SINGH DHILLON, residing at Village Naraingarh, Jabbowal PO. Jabbowal District Amritsar-143116 Punjab, have changed my name and shall hereafter be known as PATWANTPAL KAUR DHILLON.

It is certified that I have complied with other legal requirements in this connection.

PATWANTPAL KAUR [Signature (in existing old name)]

I hitherto known as GURPREET SINGH son of HARJINDER SINGH, residing at H. No. 3066/15, Gali No.13, Mehta Road, Maqboolpura, District Amritsar-143001 Punjab, have changed my name and shall hereafter be known as KRISH.

It is certified that I have complied with other legal requirements in this connection.

GURPREET SINGH [Signature (in existing old name)]

I hitherto known as SANCHIT MEHRA S/o AMAN MEHRA, residing at- Flat No. 101, Suraksha Vihar CGHS Limited, Sector- 45, Amarnagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as CHIRAG MEHRA.

It is certified that I have complied with other legal requirements in this connection.

SANCHIT MEHRA [Signature (in existing old name)]

I hitherto known as VIDYAWATI W/o SHYAM CHAND, R/o E-43, Amar Colony, Kamruddin Nagar, Nangloi, Delhi - 110041, have changed my name and shall hereafter be known as BHAGO.

It is certified that I have complied with other legal requirements in this connection.

VIDYAWATI [Thumb Impression]

I hitherto known as BHUMIKA D/o PARVIN KUMAR, residing at JASIA(82), Jassia, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as BHUMI.

It is certified that I have complied with other legal requirements in this connection.

BHUMIKA [Signature (in existing old name)]

I hitherto known as AUTAR SINGH S/o JIT SINGH, R/o House Number. 821, Urban Estate Phase - 1, Jalandhar, Punjab-144022, India, have changed my name and shall hereafter be known as AVTAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

AUTAR SINGH [Signature (in existing old name)]

I hitherto known as PAWAN KUMAR CHACHI son of RAM NATH, R/o Singh Pur, PO: Mallewal, Distt: Nawanshahr, Punjab-144525, India, have changed my name and shall hereafter be known as PAWAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR CHACHI [Signature (in existing old name)]

I hitherto known as SATNAM S/o TARSEM LAL, R/o Vill. Hussainpur, PO. Rahon, Distt. SBS Nagar (Punjab)-144517, have changed my name and shall hereafter be known as SATNAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATNAM [Signature (in existing old name)]

I hitherto known as KAMALJIT KAUR W/o SUKHVIR SINGH, residing at VPO. Chitti, Jalandhar-144028, Punjab, India, have changed my name and shall hereafter be known as KAUR KAMALJIT.

It is certified that I have complied with other legal requirements in this connection.

KAMALJIT KAUR [Signature (in existing old name)]

I hitherto known as SHEKHAR RAJ S/o RAM SANEHI, residing at Village jamunaahiya, Mitauli, Kheri, Uttar Pradesh-262727, have changed my name and shall hereafter be known as CHANDRASHEKHAR RAJ.

It is certified that I have complied with other legal requirements in this connection.

SHEKHAR RAJ [Signature (in existing old name)]

I hitherto known as VIRESHWAR KUMAR SINGH S/o SURENDRA PRASAD, residing at- Daridih, Mansagar, Bhojpur, Bihar- 802223, have changed my name and shall hereafter be known as SANTAN RAUNIYAR.

It is certified that I have complied with other legal requirements in this connection.

VIRESHWAR KUMAR SINGH [Signature (in existing old name)]

I, JAYRAM MISTRI S/o SHIV NANDAN MISTRI, residing at Vill. Sihuli Khaira, Post Khaira, PS. Rafiganj, Distt. Aurangabad, Bihar- 824125, have changed the name of my minor son DURGA KUMAR, aged 15 years and he shall hereafter be known as ABHIJIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JAYRAM MISTRI [Signature of Guardian]

I hitherto known as VIKKI KUMARI D/o HARISHANKAR PARSAD, residing at Birta Chowk, Bhagwanpur, Post Ghorasahan, Ghorasahan, East Champaran, Bihar-845303, have changed my name and shall hereafter be known as NEHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

VIKKI KUMARI [Signature (in existing old name)]

I hitherto known as SUMIT KUMAR S/o PRAMOD KUMAR SRIVAASTAVA, R/o SRA-158-A, Shipra Riviera, Gyan Khand-(iii), Indirapuram, Distt. Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as SUMIT SRIVAASTAVA.

It is certified that I have complied with other legal requirements in this connection.

SUMIT KUMAR [Signature (in existing old name)]

I hitherto known as HEMAVATHI W/o MANJUNATHA A, R/o # 56, Near Yellamma Temple, Nagondahalli, Bangalore, Karnataka-560066, have changed my name and shall hereafter be known as VEDHAVATHI M.

It is certified that I have complied with other legal requirements in this connection.

HEMAVATHI [Signature (in existing old name)]

I hitherto known as HAMILA KHATUN W/o ALI MOHAMMAD, R/o Gram. Matiyara, Thana-Koilwar, Bhojpur, Kayamnagar, Bihar-802314, have changed my name to AMILA KHATUN.

It is certified that I have complied with other legal requirements in this connection.

HAMILA KHATUN
[Thumb Impression]

I hitherto known as ANUJ KUMAR S/o PARASNATH PRASAD, R/o 13-798, B K S Marg, G P O NDMC, New Delhi G.P., Central Delhi, Delhi-110001, have changed my name and shall hereafter be known as ANUJ PARAS KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANUJ KUMAR [Signature (in existing old name)]

I, EMPATY VEERABHADRAM, S/o Late E. SIVA KOTI, R/o H.No. 1-5-1015/43, Plot No. 43, Road Number-2, Manjeeranagar Colony, Old Alwal, Secunderabad-500010, have changed the name of my minor daughter name from SAI PRIYAA, aged 12 years and she shall hereafter be known as EMPATY SAI PRIYA.

It is certified that I have complied with other legal requirements in this connection.

EMPATY VEERABHADRAM [Signature of Guardian]

I, RAM KISHAN MEHTA son of DHARMPAL, resident of Bhupkhera Behror, Bhoopseda, PO Budhwal, District - Alwar, Rajasthan - 301709, have changed the name of my minor son LOVELY MEHTA, aged 14 years and he shall hereafter be known as LOKESH MEHTA.

It is certified that I have complied with other legal requirements in this connection.

RAM KISHAN MEHTA [Signature of Guardian]

I hitherto known as KARAN CHAUDHARY S/o KULDIP CHAUDHARY, residing at Street No.-15, 3rd Floor, Near Laxmi Holidays Parking, Village Jagatpur Extn, Burari, North Delhi, Delhi- 110084, have changed my name and shall hereafter be known as DILJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARAN CHAUDHARY [Signature (in existing old name)]

I hitherto known as BALWINDER KAUR W/o JARNAIL SINGH, residing at VPO Kattu, District Barnala, Punjab-148105, India, have changed my name and shall hereafter be known as HARWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR [Signature (in existing old name)]

I hitherto known as S AFZAL S/o S FAREED, residing at-10412/A, Bagichi Peer ji, Near Pratap Nagar Metro, Ram Bagh Road, Malka Ganj, North Delhi, Delhi-110007, have changed my name and shall hereafter be known as SAYEED AFZAL.

It is certified that I have complied with other legal requirements in this connection.

S AFZAL [Signature (in existing old name)]

I, ISHAQUE ALI S/o ISHTIYAK ALI, R/o H. N.- 210, Rani Road, Near Madina Masjid, Ward No-04, Rajgamar, Korba, Chhattisgarh- 495677, have changed the name of my minor daughter SAYYADA AKSHA FATIMA, aged 15 years and she shall hereafter be known as AKSHA FATIMA.

It is certified that I have complied with other legal requirements in this connection.

ISHAQUE ALI [Signature of Guardian]

I, PRIYANKA SINGH W/o SANTOSH KUMAR SINGH, residing at-Landmark Rautara, Area/Locality/Sector: Rautara, Village/ Town/City Rautara, Bihar- 854337, have changed the name of my minor daughter SOMMIYA SINGH, aged 07 years and she shall hereafter be known as SOUMYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA SINGH [Signature of Guardian]

I, RANDEEP SINGH DHAKA S/o JAI PAL SINGH, residing at 258/14, Dayanand Nagari, Jwalapur, Haridwar, PO Jwalapur, Distt. Haridwar, Uttarakhand - 249407, have changed the name of my minor son AKSHIT DHAKA, aged 12 years and he shall hereafter be known as AVIRAJ DHAKA.

It is certified that I have complied with other legal requirements in this connection.

RANDEEP SINGH DHAKA [Signature of Guardian]

I, ANOOP SINGH S/o MAHESH CHANDRA, R/o 2/141, Lohai Road, Farrukhabad, Uttar Pradesh- 209625, have changed the name of my minor son BHOLA, aged about 15 years and he shall hereafter be known as SANCHIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANOOP SINGH [Signature of Guardian]

I, BANDARU PADMAVATHI W/o BANDARU NANI BABU, R/o 10-95/11, BC Colony, Near Mahila Mandal Building, Pepayyarajupalem, Pendurthi, Visakhapatnam, Andhra Pradesh- 530051, have changed the name of my minor son BANDARU NUTHAN, aged about 13 years and he shall hereafter be known as BANDARU NUTHANBABU.

It is certified that I have complied with other legal requirements in this connection.

BANDARU PADMAVATHI [Signature of Guardian]

I hitherto known as SOMNATH BHUNESAR KANOJIYA son of MUNESHWAR, residing at SA 19/150-A Daniyalpur Sarnath, Varanasi-221007, have changed my name and shall hereafter be known as SHOBHNATH.

It is certified that I have complied with other legal requirements in this connection.

SOMNATH BHUNESAR KANOJIYA [Thumb Impression]

I, SURINDER SINGH son of MOHAN SINGH, residing at Vill. Nangal Fida, Salala, Distt. Jalandhar, Punjab, have changed the name of my minor daughter PREETI, aged 11 years and she shall hereafter be known as PREETI KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER SINGH [Signature of Guardian]

I hitherto known as RAM BAI SINGH D/o DALBEER SINGH, R/o Gram-Musara, Jaitpur, Shahdol, Madhya Pradesh-484669, have changed my name and shall hereafter be known as RUHANIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAM BAI SINGH [Signature (in existing old name)]

I hitherto known as ILIKA KHANNA W/o J.S MANN D/o INDERJEET KHANNA, R/o 8/6, Mathura Road, Jungpura B, Jungpura, South Delhi-110014, have changed my name and shall hereafter be known as ILIKA KHANNA MANN.

It is certified that I have complied with other legal requirements in this connection.

ILIKA KHANNA [Signature (in existing old name)]

I hitherto known as ABHINAV SRIDHAR S/o S. SRIDHAR R/o B-307 Yamuna Apartments, Alaknanda, Ali, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as S ABHINAV.

It is certified that I have complied with other legal requirements in this connection.

ABHINAV SRIDHAR [Signature (in existing old name)]

I hitherto known as MADHU DEEP SINGH W/o PREM DEEP SINGH, R/o D-131, University Campus, Kurukshetra University, Haryana-136119, have changed my name and shall hereafter be known as MADHU.

It is certified that I have complied with other legal requirements in this connection.

MADHU DEEP SINGH [Signature (in existing old name)]

I, hitherto known as JOHN K.J. alias KALLAMPAKKAL JOSEPH JOHN S/o JOSEPH R/o Flat. No.75 Saptarishi Apartment, Pocket-7, Sector-23, Rohini North West Delhi-110085, have changed my name and shall hereafter be known as JOHN JOSEPH.

It is certified that I have complied with other legal requirements in this connection.

JOHN K.J. alias KALLAMPAKKAL JOSEPH JOHN [Signature (in existing old name)]

I, AMIT NAYYAR son of YASHPAL NAIAR, residing at H.No.1857/A, Kapoor Nivas, Islamabad District Amritsar-143001, Punjab, have changed the name of my minor daughter SUHANA NAYYAR, aged 14 years and she shall hereafter be known as SUNEHA.

It is certified that I have complied with other legal requirements in this connection.

AMIT NAYYAR [Signature of Guardian]

I hitherto known as SUPREETH N alias SUPRIYA KARL NEUGEBAUER D/o SHARATH KUMAR N W/o CHAITANYA KARL NEUGEBAUER, R/o 401, Sterling Apartments, No. 10, Papanna Street, Off St Marks Road, Mahatma Gandhi Road, Shanalanagar, Ashoknagar, Bangalore G P O, Bengaluru, Karnataka-560001, have changed my name and shall hereafter be known as SUPREETH NEUGEBAUER.

It is certified that I have complied with other legal requirements in this connection.

SUPREETH N alias SUPRIYA KARL NEUGEBAUER [Signature (in existing old name)]

I, AMIT KUMAR S/o DINESH PRASAD, R/o 57, Mobarakapur, Kharthua, Nalanda Bihar-803110, have changed the name of my minor son namely AAYANSH, aged 6 years and he shall hereafter be known as AAYANSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR [Signature of Guardian]

I, ARUN RAJ RAMAN S/o SUNDARARAMAN, R/o P N-5, D N-7 Hindu Colony 2nd Main Road, First Cross Street, Puzhuthivakkam, Madipakkam, Madipakkam, Kancheepuram, Tamil Nadu-600091, have changed the name of my minor son namely RUTVIK SUNDAR, aged 4 years and he shall hereafter be known as A RUTHVIK RAJ.

It is certified that I have complied with other legal requirements in this connection.

ARUN RAJ RAMAN [Signature of Guardian]

I, RAMESH ARVAPALLI S/o VENKATESWARLU ARVAPALLI, R/o Flat Number 402 Sree Sakthi Mount Apartment, R K Layout, Opposite Incois Gate, Pragati Nagar, Nizampet, PO Nizampet, Distt. Medchal-Malkajgiri Telangana-500090, have changed the name of my minor son namely SAI VENKATESWARLU ARVAPALLI aged 10 years and he shall hereafter be known as SAI VENKAT ARVAPALLI.

It is certified that I have complied with other legal requirements in this connection.

RAMESH ARVAPALLI [Signature of Guardian]

I hitherto known as VENEGELLA SRINIVASARAO S/o VENEGELLA RANGA RAO, residing at Flat No. 202, White House Apartment, Praga Tools R N D Colony, Near Konark Hospital, Petbasheerabad, Qutubullapur, Medchal-Malkajgiri, Telangana-500055, have changed my name and shall hereafter be known as VENIGALLA SRINIVASARAO.

It is certified that I have complied with other legal requirements in this connection.

VENEGELLA SRINIVASARAO [Signature (in existing old name)]

I hitherto known as PALWINDER SINGH S/o JASWANT SINGH, R/o Village Talwandi Jhunglan, PO Sekhwan Distt. Gurdaspur-143518, Punjab, have changed my name and shall hereafter be known as SINGH PALWINDER.

It is certified that I have complied with other legal requirements in this connection.

PALWINDER SINGH [Signature (in existing old name)]

I hitherto known as CHARNJEET KAUR wife of NARINDERPAL SINGH, residing at Ward No-03, Village Kalia Chotian Sangrur Punjab-148031. have changed my name and shall hereafter be known as CHARANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHARNJEET KAUR [Signature (in existing old name)]

I hitherto known as HEMA AGGARWAL W/o ANKIT AGGARWAL, R/o B-218, Lok Vihar, Pitampura, Delhi-110034, have changed my name and shall hereafter be known as HEMLATA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

HEMA AGGARWAL [Signature (in existing old name)]

I hitherto known as DEEKSHIT BHASKAR son of ASHWANI BHASKAR, resident of 17 Manav Apartments, A-3 Paschim Vihar, Delhi-110063, India, have changed my name and shall hereafter be known as DAKSH BHASKAR.

It is certified that I have complied with other legal requirements in this connection.

DEEKSHIT BHASKAR [Signature (in existing old name)]

I hitherto known as SUMIT S SHARMA S/o SATISH SHARMA, R/o C-7/21, Ground Floor, Keshav Puram, Delhi-110035, have changed my name and shall hereafter be known as SUMIT K SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUMIT S SHARMA [Signature (in existing old name)]

I, NIKHIL SINGH S/o R. B SINGH, R/o House No-11-B, Block- A-2, Keshav Puram, North West Delhi, Delhi-110035 have changed the name of my minor son SAMARTH SINGH, alias SAMARTH MEHRA, aged 12 years and he shall hereafter be known as SAMARTH MEHRA.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL SINGH [Signature of Guardian]

I hitherto known as DISHITA D/o PARVIND GUPTA, residing at 4-E, Arora Colony, Sunam, District Sangrur, Punjab-148028, India, have changed my name and shall hereafter be known as DISHITA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

DISHITA [Signature (in existing old name)]

I hitherto known as POOJA KUMARI W/o UPKAR SINGH MATHAROO, residing at House No. 99, Near Sarkari High School, Rajguru Nagar, Barewal Awana, Ludhiana, District Ludhiana, Punjab-141012, India, have changed my name and shall hereafter be known as POOJA MATHAROO.

It is certified that I have complied with other legal requirements in this connection.

POOJA KUMARI [Signature (in existing old name)]

I hitherto have known as MANJU DEVI wife of VINOD PRASAD KESHRI, residing at Village- Dhira Bigha, Post-Tehta, Makhdumpur, P.O.- Makhdumpur, District- Jehanabad, Bihar- 804422, have changed my name and shall hereafter be known as INDU DEVI.

It is certified that I have complied with other legal requirements in this connection.

MANJU DEVI [Signature (in existing old name)]

I hitherto known as ANIL KUMAR S/o DASHRATH PRASAD, residing at- Pakawpar Giriak Giriak Giriyak, Nalanda, Bihar- 803109, have changed my name and shall hereafter be known as AMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR [Signature (in existing old name)]

I hitherto have known as PARWATI DEVI, wife of SHIVA YADAV, residing at Ward- 11, Hanumannagar, Banankhi, P.O.- Banmankhi, District- Purnia, Bihar- 854202, have changed my name and shall hereafter be known as MINTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

PARWATI DEVI [Signature (in existing old name)]

I hitherto known as ROHTASH KUMAR S/o BAKHASHI RAM, R/o C-5, 336-D/1, Near Gurudwara, Sarawati Colony, Jagadhri Tehsil Jagadhri, Distt. Yamma Nagar-135003, Haryana, India, have changed my name and shall hereafter be known as ROHTASH KANWAR.

It is certified that I have complied with other legal requirements in this connection.

ROHTASH KUMAR [Signature (in existing old name)]

I hitherto known as JHIRMAL SINGH S/o AJIT SINGH, residing at VPO Nathupur, Distt. Hoshiarpur-144202, Punjab, India, have changed my name and shall hereafter be known as NIRMAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

JHIRMAL SINGH [Signature (in existing old name)]

I hitherto known as SASHIKANTA KUNDA son of SAUDAGAR KUNDA as Warrant Officer in the HQ SWAC (U), Air Force, Gandhinagar, Gujarat-382042 residing at SMQ-W-2/3, Vayu Shakti Nagar, Lekhawada, Gandhinagar, Gujarat, Pin-382042, have changed my name and shall hereafter be known as SASHIKANT KUND.

It is certified that I have complied with other legal requirements in this connection.

SASHIKANTA KUNDA [Signature (in existing old name)]

I, ATUL SHARMA S/o SATNAM SHARMA R/o A-102 Eligible Apartment Plot No-38 Sector-10 Dwarka Delhi-110075, India, have changed the name of my minor son SAKSHAM SHARMA, aged 12 years and he shall hereafter be known as VYOM SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ATUL SHARMA [Signature of Guardian]

I, TARIQUE IMAM S/o ZAFIR IMAM, R/o Hindustan Medico, Chambal Ghati, Sabzibagh, P.O.- Bankipur, P.S.-Pirbahore, Dist. - Patna, State - Bihar - 800004, have changed the name of my minor son TAHID IMAM, aged 7 years and he shall hereafter be known as ZAIN IMAM.

It is certified that I have complied with other legal requirements in this connection.

TARIQUE IMAM [Signature of Guardian]

I hitherto have known as JAGDISH DAS, son of DEVDHARI PASWAN, residing at House No. B/103, Near Ginni Motor, East Boring Canal Road, Phulwari, P.O.- Patna, G. P., District- Patna, Bihar- 800001, have changed my name and shall hereafter be known as SURENDRA PASWAN.

It is certified that I have complied with other legal requirements in this connection.

JAGDISH DAS [Signature (in existing old name)]

I hitherto known as CHAYA JANADRAN MAHADIK W/o JANARDHAN MAHADIK, residing at 465, Mahadik Galli Yelur, Yelur, Walwa, Bahaduravadi, Sangli, Maharashtra-415411, have changed my name and shall hereafter be known as KALAVATI JANARDAN MAHADIK.

It is certified that I have complied with other legal requirements in this connection.

CHAYA JANADRAN MAHADIK
[Thumb Impression]

I, MOHD SALMAN S/o MOHD.ISMAIL, residing at-158/173, Ganga Prasad Road Moulviganj, Aminabad, Lucknow, Uttar Pradesh- 226018, have changed the name of my minor daughter LAIBA FATIMA, aged 09 years and she shall hereafter be known as AYESHA SALMAN.

It is certified that I have complied with other legal requirements in this connection.

MOHD SALMAN [Signature of Guardian]

I, NITIN GUPTA S/o R.C. GUPTA, R/o B-3/85, Sector-17, Dwarka, Dwarka Sec-6, South West, Delhi-110075, have changed the name of my minor daughter LAVYA, aged 05 years and she shall hereafter be known as LAVYA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NITIN GUPTA [Signature of Guardian]

I hitherto known as SANDIP KRISHNA GUPTA alias SANDEEP KRISHNA SINGH S/o KAUSHLENDRA SINGH, R/o O, Safipur, PO Banger Mau Unnao Uttar Pradesh- 241501, have changed my name and shall hereafter be known as SANDEEP KRISHNA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANDIP KRISHNA GUPTA alias SANDEEP KRISHNA SINGH,

[Signature (in existing old name)]

I hitherto known as JAGSIR SINGH GILL S/o MANGAL SINGH, residing at Gill Patti, Sadda Singh Wala, Moga, District Moga, Punjab-142048, India, have changed my name and shall hereafter be known as JAGSIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGSIR SINGH GILL [Signature (in existing old name)]

I hitherto known as REETA RAO W/o SANTOSH KUMAR, R/o G-89, Kunwar Singh Nagar, Nangloi, West Delhi, Delhi-110041, have changed my name and shall hereafter be known as NISHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

REETA RAO [Signature (in existing old name)]

I hitherto known as KALAWATI W/o AVADHESH, residing Housi/ Bldg/ Apt- 404, Area/ Locality/Sector-Bhadua, Village/Town / City- Salempur, District- Lucknow, PO Gosainganj, State Uttar Pradesh- 227125, have changed my name and shall hereafter be known as SHANTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

KALAWATI [Signature (in existing old name)]

I hitherto known as RAJ RANI D/o RAMCHANDAR W/o ASHOK KUMAR, residing at House 1031, Madhuban Colony, Hapur, Uttar Pradesh-245101, have changed my name and shall hereafter be known as ANITA.

It is certified that I have complied with other legal requirements in this connection.

RAJ RANI [Signature (in existing old name)]

I hitherto known as NIDER KAUR W/o BUDH SINGH, residing at VPO Kaler Kalan, Gurdaspur, Punjab-143519, have changed my name and shall hereafter be known as KULWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

NIDER KAUR [Signature (in existing old name)]

I hitherto known as NATHUBHAI ESHWARBHAI PATEL S/o ESHWARBHAI PATEL residing at #36 S G D Complex, 1st Floor, Pillappa Lane, J M Road, Bangalore City, Bengaluru, Karnataka-560002, have changed my name and shall hereafter be known as NATUBHAI ESHWARBHAI VASAVA.

It is certified that I have complied with other legal requirements in this connection.

NATHUBHAI ESHWARBHAI PATEL [Signature (in existing old name)]

I hitherto known as NEELAVATHI D/o Late SIDDAIAH residing at # Ambedkar Street, Chandakavadi Village, Chamrajanagar, Karnataka-571342, have changed my name and shall hereafter be known as LEELAVATHI.

It is certified that I have complied with other legal requirements in this connection.

NEELAVATHI [Signature (in existing old name)]

I hitherto known as SHIVAGANGA URF SHEELA GIRIMALLAPPA MAHALINGAPUR D/o GIRISH MAHALINGAPUR W/o GIRIMALLAPPA MAHALINGAPUR, residing at Ward No-02, Darga Jail Road, Manjunath Nagar, Bijapur Vijaya College, Vijayapura, Karnataka-586103, have changed my name and shall hereafter be known as SHIVAGANGA G MAHALINGAPPA KAGI.

It is certified that I have complied with other legal requirements in this connection.

SHIVAGANGA URF SHEELA GIRIMALLAPPA MAHALINGAPUR

[Signature (in existing old name)]

I hitherto known as Mr KUSHAGRA RAWAT S/o Mr SANJAY KUMAR, R/o Near Shivpur Manpur Chauraha, Shivpur Kotdwara, Pauri Garhwal, Uttarakhand-246149, have changed my name and shall hereafter be known as KUSHAGRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KUSHAGRA RAWAT [Signature (in existing old name)]

I hitherto known as SHRUTHI, W/o SUBHASH HAGALADAL R/o #158, 2nd Ward, Singanhal, Koppal, Karnataka- 583282, have changed my name and shall hereafter be known as SUJATA.

It is certified that I have complied with other legal requirements in this connection.

SHRUTHI [Signature (in existing old name)]

I, ASHISH CHAUDHARY S/o Shri NARENDER SINGH residing at 10/344, 2nd Floor, Sunder Vihar, Paschim Vihar, West Delhi, Delhi-110087, have changed the name of my minor son YUG VIJAYRAN, aged 13 years and he shall hereafter be known as YUGRAAJ VIJAYRAN.

It is certified that I have complied with other legal requirements in this connection.

ASHISH CHAUDHARY [Signature of Guardian]

I, ASHISH CHAUDHARY S/o Shri NARENDER SINGH residing at 10/344, 2nd Floor, Sunder Vihar, Paschim Vihar, West Delhi, Delhi-110087, have changed the name of my minor son SHIVAAY VIJAYRAN, aged 8 years and he shall hereafter be known as SHIVRAJ VIJAYRAN.

It is certified that I have complied with other legal requirements in this connection.

ASHISH CHAUDHARY [Signature of Guardian]

I hitherto known as RAVISHANKAR BHARTI S/o KAILASH SHARMA, residing at Kankala, P.O- Bhowa Deorhi, P.S.- Rupauli, Dist- Purnia, Bihar, Pin-853204, have changed my name and shall hereafter be known as RAVISHANKAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAVISHANKAR BHARTI [Signature (in existing old name)]

I hitherto known as JASVIR SINGH alias JASVIR SINGH BRAR S/o HARNEK SINGH, residing at H.No. 128, Mini Chandigarh Colony, Moga, Punjab-142001, have changed my name and shall hereafter be known as JASVIR SINGH BRAR.

It is certified that I have complied with other legal requirements in this connection.

JASVIR SINGH alias JASVIR SINGH BRAR [Signature (in existing old name)]

I hitherto known as A SIDDHARTH CHAKRAVARTI S/o PRANAV CHAKRAVARTI, residing at B-10 7124, Vasant Kunj, Delhi-110070, have changed my name and shall hereafter be known as SIDDHARTH CHAKRAVARTI.

It is certified that I have complied with other legal requirements in this connection.

A SIDDHARTH CHAKRAVARTI [Signature (in existing old name)]

I hitherto known as LAKSHMAMMA G W/o Late MAREGOWDA G, R/o # 16, 1st Main 5th Cross, H M Nayak Road, Jai Maruthi Nagar, Nandinilayout, Bangalore North, Bangalore, Karnataka - 560096, have changed my name and shall hereafter be known as G LAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMAMMA G [Signature (in existing old name)]

I, KUMAR RAJIV RANJAN son of RAM SWARUP SINGH, residing at LIG Flat No. 1651, Sector-29, Rohini, Delhi-110039, have changed the name of my minor daughter UMA BHARTI, aged 11 years and she shall hereafter be known as NANDINI VERMA.

It is certified that I have complied with other legal requirements in this connection.

KUMAR RAJIV RANJAN [Signature of Guardian]

I hitherto known as USHA W/o AZAD SINGH, R/o C.N. 1796 S.No. 12-B, Swatantra Nagar, Narela, Delhi-110040, have changed my name and shall hereafter be known as USHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

USHA

[Signature (in existing old name)]

I hitherto known as JANMEJAYA PRABHAKAR KAILASH S/o Shri KAILASH CHANDRA residing at NCRB Officers Hostel, Mahipalpur, New Delhi-110023, India, have changed my name and shall hereafter be known as JANMEJAYA KHANDURI.

It is certified that I have complied with other legal requirements in this connection.

JANMEJAYA PRABHAKAR KAILASH [Signature (in existing old name)]

I hitherto known as PAPITA CARPENTER S/o VISHNU PRASAD, employed as Rifle Women GD in the Assam Rifles at 8th Assam Rifles, Chassad, Manipur-795145, residing at Gram Laxman Pura, Post-Kashikhedi, Tehsil-Jirapur, Kachhi Khedi, Rajgarh, Zeerapur, Madhya Pradesh-465691, have changed my name and shall hereafter be known as BABITA CARPENTER.

It is certified that I have complied with other legal requirements in this connection.

PAPITA CARPENTER [Signature (in existing old name)]

I hitherto known as MANJIT KAUR wife of BHUPINDER SINGH, residing at 14, Shori Nagar, Polytechnic Road, PO R&S Mills GT. Road, Amritsar-143001 Punjab, have changed my name and shall hereafter be known as MANJIT KAUR CHEEMA.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR [Signature (in existing old name)]

I, SUMIT MEHRA S/o SATYA PAL MEHRA, residing at H. No. 416, Jungpura, J J Sun Light Colony 1, Delhi-110014, have changed the name of my minor son SHREYASH MEHRA, aged 14 years and he shall hereafter be known as SHREY YASH MEHRA.

It is certified that I have complied with other legal requirements in this connection.

SUMIT MEHRA [Signature of Guardian]

I hitherto known as LAKSHMI R W/o RANGANATH R, residing at #81, D/o 948, Vakkaligara Street, Yelahanka, Bangalore, Karnataka-560064, have changed my name and shall hereafter be known as LAKSHMI DEVI R.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMI R [Signature (in existing old name)]

I hitherto known as SUKANYA W/o K V VENKATESH residing at Hosahalli, Kora Hobli, Obalapura, Tumkur, Karnataka-572106, have changed my name and shall hereafter be known as VARALAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

SUKANYA [Signature (in existing old name)]

I hitherto known as JAWAHAR LAL S/o RAM NATH, R/o House No. 2, New Majitha House, Albert Road, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as JAWAHAR LAL KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

JAWAHAR LAL [Signature (in existing old name)]

I hitherto known as S SHANTHA KUMARI D/o D SANKAR, residing at 3B, 4th Floor, Geethanjali Classik, 9th Cross, Kaggadaspura, Bangalore, Karnataka-560093, have changed my name and shall hereafter be known as S MERLIN.

It is certified that I have complied with other legal requirements in this connection.

S SHANTHA KUMARI [Signature (in existing old name)]

I, ANJANI KUMAR UPADHYAY S/o ASHWANI KUMAR UPADHYAY, R/o RZH-718, Gali No. 5, Chhotu Ram Marg, Palam Colony, Raj Nagar Part-2, South West Delhi, Delhi-110077, have changed the name of my minor son AAYU KUMAR UPADHYAY, aged 11 years and he shall hereafter be known as RUDRANSH UPADHYAY.

It is certified that I have complied with other legal requirements in this connection.

ANJANI KUMAR UPADHYAY [Signature of Guardian]

I, SIDDHARTH BODWAL S/o KARTAR SINGH, residing at Flat No 88, DDA Flats, Pocket 1 Sector-6, Dwarka Sector-6 S.O, South West Delhi, Delhi-110075, have changed the name of my minor daughter PANYA alias PANYA BODWAL aged 12 years and she shall hereafter be known as PANYA BUDWAL.

It is certified that I have complied with other legal requirements in this connection.

SIDDHARTH BODWAL [Signature of Guardian]

I hitherto known as ASHISH S/o RAM BAHADUR, residing at 87, Kath Bangla Part-2, Rajpur Road, Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as ASHISH JEREMIAH. I am changing only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

ASHISH [Signature (in existing old name)]

I hitherto known as KARNAIL SINGH S/o GURMEET SINGH, residing at H. No. 07, Dharampura Colony Batala, Gurdaspur, Punjab-143505, have changed my name and shall hereafter be known as KARANVEER SINGH GILL.

It is certified that I have complied with other legal requirements in this connection.

KARNAIL SINGH [Signature (in existing old name)]

I hitherto known as SUKHDEV SINGH S/o HARJINDER SINGH, residing at Village Gobindpura, Rania, District Sirsa, Haryana-125076, have changed my name and shall hereafter be known as SUKHDEV SINGH DHILLON.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEV SINGH [Signature (in existing old name)]

I, ADITYA KUMAR S/o ASHOK KUMAR GUPTA, R/o S-704, Homes 121, Sector 121, Noida, Gautam Buddha Nagar, Uttar Pradesh-201307, have changed the name of my minor daughter SHAARVI KASHYAP, aged 04 years and she shall hereafter be known as REYHA ADITYA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ADITYA KUMAR [Signature of Guardian]

I hitherto known as PUSHP LATA MALIK alias PUSHPA MALIK D/o TEK CHAND VIJ W/o BAL RAJ MALIK, R/o H.No. 966, Sector-21c, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as PUSHPA MALIK.

It is certified that I have complied with other legal requirements in this connection.

PUSHP LATA MALIK alias PUSHPA MALIK [Signature (in existing old name)]

I hitherto known as ANGREJ SINGH S/o PIYARA SINGH, residing Plot No. 4 First Floor Om Vihar Phase-3, Uttam Nagar, West Delhi, Delhi -110059, have Changed my name and shall hereafter be known as RAVI JOG.

It is certified that I have complied with other legal requirements in this connection.

ANGREJ SINGH [Signature (in existing old name)]

I, UMRAV SINGH S/o MANGAL SINGH, R/o 328, Ground Floor Pachism Puri, Pocket-3, Delhi-110063, have changed the name of my minor daughter MEHAK, aged 12 years and she shall hereafter be known as MAHER.

It is certified that I have complied with other legal requirements in this connection.

UMRAV SINGH [Signature of Guardian]

I hitherto known as SWASTIK S/o VINEET KUMAR, R/o WZ-406, Naraina Village, Delhi-110028, have changed my name and shall hereafter be known as SWASTIK RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

SWASTIK [Signature (in existing old name)]

I hitherto known as ABISHEK KUMAR SINGH S/o BHAGWAN SINGH, residing at Ward No. 14, Bihiya Gaon, Behea, PO: Bihia, Distt. Bhojpur, Bihar- 802152, have changed my name and shall hereafter be known as SAROJ KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

ABISHEK KUMAR SINGH [Signature (in existing old name)]

I, PAWANSUT S/o SANTIBILAS RAM, residing at Baradh, Malaur, Distt. Bhojpur, Bihar-802223, have changed the name of my minor son AYUSH KUMAR aged 13 years and he shall hereafter be known as UTSAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PAWANSUT [Signature of Guardian]

I hitherto known as FRUTI KUMARI W/o VIPIN KUMAR, residing at C-407, Gali No. 17, Bhajanpura, Garhi Mendu, PO. Bhajan Pura, Distt. North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as PRITI DEVI.

It is certified that I have complied with other legal requirements in this connection.

FRUTI KUMARI [Signature (in existing old name)]

I hitherto known as REZU SIDDIQUI alias RIZU SIDDIQUI S/o MOHD. HAYAT SIDDIQUI, R/o B-1, Johri Farm, Noor Nagar Extn., Jamia Nagar, Okhla, New Friends Colony, South Delhi, Delhi-110025, have changed my name and shall hereafter be known as RIZU SIDDIQUI.

It is certified that I have complied with other legal requirements in this connection.

REZU SIDDIQUI alias RIZU SIDDIQUI [Signature (in existing old name)]

I hitherto known as VIJAY KUMAR KEWAL TAAK S/o KEWAL KRISHAN TAAK, R/o Vill. Chauhra, PO-Garhshankar, Hoshiarpur, Punjab-144257, have changed my name and shall hereafter be known as VIJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR KEWAL TAAK [Signature (in existing old name)]

I, MOHIT DABAS S/o DHARAMBIR DABAS, R/o H.No. 285, VPO Rani Khera, North East Delhi-110081, have changed the name of my minor daughter KAVYA DABAS, aged 6 years and she shall hereafter be known as HARLEEN.

It is certified that I have complied with other legal requirements in this connection.

MOHIT DABAS [Signature of Guardian]

I, MANOJ KUMAR RATHOUR S/o RAMADHAR, R/o 70 Block-B, Bilaspur Camp, Molarband Village, Badarpur, South Delhi, Delhi-110044, have changed the name of my minor son DEVANSH KUMAR alias DEVANSH RATHOUR, aged 12 years and he shall hereafter be known as DEVANSH RATHOUR.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR RATHOUR [Signature of Guardian]

I hitherto known as MANISH S/o KALYAN SINGH, R/o I-9, Shakur Pur, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as MANISH SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANISH [Signature (in existing old name)]

I hitherto known as KUMARI PRIYANKA THAKUR alias KM. PRIYANKA THAKUR D/o UMESH KUMAR THAKUR and W/o MANISH KUMAR, R/o Village Harishankar Maniyari, Harshankarpur, Maniari, Muzaffarpur, Bihar-843119, have changed my name and shall hereafter be known as KM. PRIYANKA THAKUR.

It is certified that I have complied with other legal requirements in this connection.

KUMARI PRIYANKA THAKUR alias KM. PRIYANKA THAKUR [Signature (in existing old name)]

I, RAVI YADAV S/o LALA RAM YADAV, R/o RZF-222/71, Gali No. 34, Sadh Nagar 2, Palam Colony, Palam Village, South West Delhi, Delhi-110045, have changed the name of my minor son RUDRA YADAV, aged 4 years and he shall hereafter be known as RUDRAKSHA YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAVI YADAV [Signature of Guardian]

I, PAWAN KUMAR CHAUHAN S/o RAJPAL CHAUHAN, R/o H.No. E-547, Gali No. 6, Ekta Vihar, Mithapur Ext. Jaitpur South Delhi, Delhi-110044, have changed the name of my minor daughter AAHANA CHAUHAN aged 4 years and she shall hereafter be known as RASITA CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR CHAUHAN [Signature of Guardian]

I hitherto known as MANVI D/o SHAILENDRA PRAKASH, R/o Flat No.-225, MIG Pocket-B, Sector-14, Kautilya Appt. Dwarka PO Distt. South West Delhi-110078, have changed my name and shall hereafter be known as MANVI SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

MANVI [Signature (in existing old name)]

I hitherto known as SHAKUNTLA DEVI W/o RISHI PAL, R/o H.No. WS-102, Street No. 3, Sudama Puri, Paschcimi Babarpur, Shahdara North East Delhi-110032, have changed my name and shall hereafter be known as SHAKUNTLA.

It is certified that I have complied with other legal requirements in this connection.

SHAKUNTLA DEVI [Signature (in existing old name)]

I hitherto known as PAYAL alias PAYAL CHAUDHARY D/o RAJBEER, R/o H. No. 159, Gali No. 3 Malerna Road, Adarsh Nagar, Ballabgarh, Haryana-121004, have changed my name and shall hereafter be known as PAYAL CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

PAYAL alias PAYAL CHAUDHARY [Signature (in existing old name)]

I hitherto known as DAVINDER KAUR D/o RAJ KUMAR, residing at House No. 65, Talhan Road, Back Side Amar Palace, Ajit Vihar Extension, Rama Mandi, PO. Dakoha, Jalandhar, Punjab-144023, India, have changed my name and shall hereafter be known as LOVEDEEP.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER KAUR [Signature (in existing old name)]

I hitherto known as SUKHJINDER KAUR SANDHU W/o CHAMKAUR SINGH, resident of Near Guruduara Sahib, Vill. Madahar Kalan, District Sri Muktsar Sahib, Punjab-152025, India, have changed my name and shall hereafter be known as SUKHJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHJINDER KAUR SANDHU [Signature (in existing old name)]

I hitherto known as SIMRAN RANI W/o MUKESH KUMAR, resident of House No. E-378 Gali Riwarhia Wali Jattian Mohalla District Fazilka Punjab-152123, India, have changed my name and shall hereafter be known as SEEMA RANI.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN RANI [Signature (in existing old name)]

I hitherto known as JAGNDR SINGH S/o DAYA SINGH, R/o L-66 Street No.-23 New Mahavir Nagar, West Delhi-110018, have changed my name and shall hereafter be known as JOGINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGNDR SINGH [Signature (in existing old name)]

I hitherto known as N K SALUJA alias N H SALUJA alias NARENDAR KUMAR alias NARENDER SALUJA S/o RISHI RAM SALUJA, R/o 338, SFS Flats, Phase-4, Ashok Vihar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as NARENDER SALUJA.

It is certified that I have complied with other legal requirements in this connection.

N K SALUJA alias N H SALUJA alias NARENDAR KUMAR alias NARENDER SALUJA [Signature (in existing old name)] I hitherto known as ABHISHEK YASH son of Lt. PREM CHANDRA SRIVASTAVA, residing at Flat 1503, Tower C1, Cherry County, Tech Zone IV, Greater Noida (W) UP-201306, have changed my name and shall hereafter be known as ABHISHEK S.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK YASH [Signature (in existing old name)]

I hitherto known as GURWINDER SINGH GHANGAS S/o KULJIT SINGH, R/o H. No. 37-B, Rajindra Road Dharamkot, Tehsil-Dharamkot, Distt. Moga, Punjab-142042, have changed my name and shall hereafter be known as GURWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURWINDER SINGH GHANGAS [Signature (in existing old name)]

I hitherto known as PARMINDER SINGH GHUNDU S/o BALWINDER SINGH, resident of House No. 388 Guru Teg Bahadur Nagar Gali No. 02 Muktsar, District Sri Muktsar Sahib, Punjab-152026, India, have Changed my name and shall hereafter be known as PARMINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARMINDER SINGH GHUNDU [Signature (in existing old name)]

I hitherto known as NEEL KAMAL GUPTA W/o SANJEEV KUMAR, resident of House No. 3388 Street Sham Ji Mal, Near Periwal Dharamshala Fazilka District Fazilka Punjab-152123 India, have changed my name and shall hereafter be known as NEEL KAMAL.

It is certified that I have complied with other legal requirements in this connection.

NEEL KAMAL GUPTA [Signature (in existing old name)]

I hitherto known as MAJINDAR KAUR W/o SUMEL SINGH, R/o Vill. Afzalpur Hari, P.O. Bidlafarm, Afzalgarh, District Bijnor, Uttar Pradesh-246722, have changed my name and shall hereafter be known as HARJINDAR KAUR.

It is certified that I have complied with other legal requirements in this connection.

MAJINDAR KAUR [Signature (in existing old name)]

I hitherto known as JAGBIRI W/o INDRAJ SINGH, R/o H. No. 35, Kailash Park Arthala, Mohan Nagar, Ghaziabad, UP-201007, have changed my name and shall hereafter be known as PUSHPA DEVI.

It is certified that I have complied with other legal requirements in this connection.

JAGBIRI

[Signature (in existing old name)]

I hitherto known as DHINSA RUPINDER SINGH son of AVTAR SINGH, R/o 354, Gurudwara Road, Sunder Nagar, Machhonda (105), Ambala, Haryana-134203, have changed my name and shall hereafter be known as RUPINDER SINGH DHINDSA.

It is certified that I have complied with other legal requirements in this connection.

DHINSA RUPINDER SINGH [Signature (in existing old name)]

I hitherto known as RAJVEER KUMAR SINGH son of KEDAR SINGH, R/o Kiratpur Raja Ram, Bhagwanpur, Vaishali, Bihar-844114, have changed my name and shall hereafter be known as ABHIRANJAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJVEER KUMAR SINGH [Signature (in existing old name)]

I hitherto known as SHIVANI VERMA daughter of RAJINDER KUMAR VERMA, residing at RZ-427, Raj Nagar-1, Palam Village, South West Delhi, Delhi 110045, have changed my name and shall hereafter be known as SHIV NIRA.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI VERMA [Signature (in existing old name)]

I, KRISHAN GOPAL SHARMA S/o SAT NARAYAN, R/o 229, Pole No. 55, Near Post Office, Mundka, West Delhi, Delhi-110041, have changed the name of my minor son ROOPESH aged 14 years and he shall hereafter be known as ROOPESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN GOPAL SHARMA [Signature of Guardian]

I hitherto known as DURGESH D/o VED PRAKASH GUPTA, R/o H. No. 100, G.F. PKT-11, Sector-24, Rohini, Rohini Sector-7, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as ALKA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

DURGESH [Signature (in existing old name)]

I, AMRIT PAL S/o VED PRAKASH, R/o 360 D-Block, Peera Garhi Camp, Sunder Vihar, West Delhi, Delhi-110087, have changed the name of my minor son NAKSH aged 8 years and he shall hereafter be known as ISHVIK.

It is certified that I have complied with other legal requirements in this connection.

AMRIT PAL [Signature of Guardian]

I hitherto know HRITVIK KAPOOR alias HRITVVIK VISHAL KAPOOR S/o VISHAL KAPOOR, R/o A-258, Sector-43, Noida Gauttam Buddha Nagar, UP-201303, have changed my name and shall hereafter be known as HRITVVIK VISHAL KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

HRITVIK KAPOOR alias HRITVVIK VISHAL KAPOOR [Signature (in existing old name)]

I hitherto known as BANTU YADAV S/o MAHAVEER SINGH, R/o Harnawali, Kansuri, Etah, Uttar Pradesh-207001, have changed my name and shall hereafter be known as RAJNESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BANTU YADAV [Signature (in existing old name)]

I hitherto known as JIVANLAL LAXMANBHAI PATEL S/o LACHHUMAN, R/o Post Lahsari, Koni, Gorakhpur, Lahsari, Uttar Pradesh-273016, have changed my name and shall hereafter be known as JEEUT.

It is certified that I have complied with other legal requirements in this connection.

JIVANLAL LAXMANBHAI PATEL [Signature (in existing old name)]

I hitherto known as JIWAN SEHGAL alias RADHIKA SEHGAL D/o MANOHAR LAL BHALLA W/o S C SEHGAL, R/o G-91, Gate No. 5, Chandani Street -2, ALFA-2, Greater Noida, Kasana Gautam Buddha Nagar, Uttar Pradesh-201310, have changed my name and shall hereafter be known as RADHIKA SEHGAL.

It is certified that I have complied with other legal requirements in this connection.

JIWAN SEHGAL alias RADHIKA SEHGAL [Signature (in existing old name)]

I hitherto known as SATI W/o RAMPRASAD, R/o Sameypur, Samai Pur Meerut, Uttar Pradesh-250004, have changed my name and shall hereafter be known as SATYAWATI.

It is certified that I have complied with other legal requirements in this connection.

SATI

[Signature (in existing old name)]

I hitherto known as RANI MISHRA D/o VINDHYACHAL PANDEY, R/o Village Ahirauli, Post Mahuja, Thana Gagaha Distt. Gorakhpur, UP-273413, have changed my name and shall hereafter be known as SUHANI PANDEY.

It is certified that I have complied with other legal requirements in this connection.

RANI MISHRA [Signature (in existing old name)]

I hitherto known as GAURAV KUMAR SHARMA Son of BABU SINGH, Residing at H. No.14-C, Street No. 2, Bholanath Nagar, Shahdara, North East Delhi, Delhi-110032, have changed my name and shall hereafter be known as GAURAV.

It is certified that I have complied with other legal requirements in this connection.

GAURAV KUMAR SHARMA [Signature (in existing old name)]

I hitherto known as NANDANI KUMARI D/o JANKI PRASAD W/o ANIL KUMAR, R/o Sahroi, Distt. Aligarh, Uttar Pradesh-202140, have changed my name and shall hereafter be known as RAJABALA DEVI.

It is certified that I have complied with other legal requirements in this connection.

NANDANI KUMARI [Signature (in existing old name)]

I, VAIBHAV GUPTA S/o YASHPAL GUPTA, residing at S-80, School Block, Shakar Pur, East Delhi, Delhi-110092 have changed the name of my minor son PRANAV GUPTA, aged 8 months and he shall hereafter be known as PRANSH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VAIBHAV GUPTA [Signature of Guardian]

I hitherto known as OMI SINGH alias OM PRAKASH S/o BUDDHA SINGH, R/o C-38 G/F, Kh. No. 20/18, and 19,20, Gali No. 2/3 and 2 Panchal Vihar Karawl Nagar Sub. Distt. Seelampur North East Delhi-110094, have changed my name and shall hereafter be known as OM PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

OMI SINGH alias OM PRAKASH [Signature (in existing old name)]

I, PRAMOD KUMAR GUPTA S/o LAXMI NARAYAN GUPTA, residing at babatpur, Varanasi, Uttar Pradesh- 221006, have changed the name of my minor son ARYAN GUPTA, aged 6 years and he shall hereafter be known as ARAV GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR GUPTA [Signature of Guardian]

I hitherto known as ROSHAN S/o MAHENDER SINGH, R/o H. No. 21, Gali No. 7, Harinah Walfare Colony, Badli, PO Samai Pur, Distt. North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as ROSHAN LAL.

It is certified that I have complied with other legal requirements in this connection.

ROSHAN [Signature (in existing old name)]

I hitherto known as ANJAN LAKRA S/o MATIAS LAKRA, R/o No. 182, B Pocket-C1, Kondli Gharoli, Mayur Vihar Phase-3, East Delhi, Delhi-110096, have changed my name and shall hereafter be known as ESRELIUS LAKRA.

It is certified that I have complied with other legal requirements in this connection.

ANJAN LAKRA [Signature (in existing old name)]

I hitherto known CHAND RANI W/o MOHINDER MUNJAL, R/o T-75, T- Block Opposite Ansals Tower, Rajouri Garden, New Delhi, Delhi-110027, have changed my name and shall hereafter be known as CHAND MUNJAL.

It is certified that I have complied with other legal requirements in this connection.

CHAND RANI [Signature (in existing old name)]

I, DHIRENDRA SINGH S/o BHUP SINGH, R/o Adda Ajuddi Barakhera Etawah, PO Musawali, Etawah, Uttar Pradesh-206003, have changed the name of my minor doughter PRIYA alias MAHIMA, aged 15 year and she shall hereafter be known as MAHIMA.

It is certified that I have complied with other legal requirements in this connection.

DHIRENDRA SINGH [Signature of Guardian]

I hitherto known as MOHMMAD MOJIBUR RAHMAN S/o MOHMMAD MAJHAR ALI, R/o Gethaura Kadwa, Chandpur, Katihar, Bihar-855105, have changed my name and shall hereafter be known as GULAM MUSTAFA.

It is certified that I have complied with other legal requirements in this connection.

MOHMMAD MOJIBUR RAHMAN [Thumb Impression]

I hitherto known as ANAND KUMAR BATHEM Son of KAILASH BATHEM, R/o D-2, Patel Chest Flats, Near Geeta Bhawan Mandir, Dhakka Complex, Dr. Mukherjee Nagar, North West Delhi, Delhi-110009, have changed my name and shall hereafter be known as ANAND KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANAND KUMAR BATHEM [Signature (in existing old name)]

I hitherto known as SUMIT NARINDER KALRA alias SUMIT KALRA S/o NARINDER KALRA, R/o B-31, Nar Vihar Part-1, Sector-34, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as SUMIT NARINDER KALRA.

It is certified that I have complied with other legal requirements in this connection.

SUMIT NARINDER KALRA alias SUMIT KALRA [Signature (in existing old name)]

I hitherto known as YOSHODRA DEVI W/o KALI CHARAN, R/o 172, Bhiti, Gola, Gorakhpur, Uttar Pradesh-273412, have changed my name and shall hereafter be known as JASODRI DEVI.

It is certified that I have complied with other legal requirements in this connection.

YOSHODRA DEVI [Thumb Impression]

I, BHARAT KUMAR S/o NANAK, R/o 341, Unchi Dankaur, Unchi Dankaur, Dankaur Gautam Buddha Nagar Uttar Pradesh- 203201, have changed the name of my minor Daughter NISHA YOGIRAJ aged 15 years and she shall hereafter be known as SHAILJA YOGIRAJ.

It is certified that I have complied with other legal requirements in this connection.

BHARAT KUMAR [Signature of Guardian]

I, BHARTI KHOBA W/o ANIL KUMAR, R/o G-6/223, Rohini Sector-16, Rohini Sector 15, North West Delhi, Delhi-110089, have changed the name of my minor son HARSHIL DHARIWAN alias HARID DHARIWAN aged 3 years and he shall hereafter be known as HARID DHARIWAN.

It is certified that I have complied with other legal requirements in this connection.

BHARTI KHOBA [Signature of Guardian]

I, IBNAY ALI S/o ARMAN ALI, R/o 289, Kumhar Basti, Gharoli, East Delhi, Delhi-110096, have changed the name of my minor daughter ALISHA IBNEY ALI aged 12 years and she shall hereafter be known as ZUNERA NAQVI.

It is certified that I have complied with other legal requirements in this connection.

IBNAY ALI [Signature of Guardian]

I hitherto known as INDERJEET KAUR MALHOTRA W/o DAVINDER PAL SINGH MALHOTRA, R/o B-21, Ground Floor, Kirti Nagar, Ramesh Nagar, West Delhi, Delhi-110015, have changed my name and shall hereafter be known as INDERJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

INDERJEET KAUR MALHOTRA [Signature (in existing old name)]

I hitherto known as DEVENDRA SINGH CHAUHAN S/o PRATAP SINGH, Residing at Loharishal, Unchapul, Haldwani, Distt. Nainital, Uttarakhand 263139, have changed my name and shall hereafter be known as DEVENDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA SINGH CHAUHAN [Signature (in existing old name)]

I, ANAND PATEL S/o MARKANDEY SINGH, R/o Gram Daudpur, Post-Tengarpur, Landmark Primary School, Anaura, Azamgarh, Uttar Pradesh-276207, have changed the name of my minor daughter VARSHA, aged 3 years and shall hereafter be known as SANVIKA PATEL.

It is certified that I have complied with other legal requirements in this connection.

ANAND PATEL [Signature of Guardian]

I, MANISH AGGARWAL Son of JAGDISH PRASAD AGGARWAL, Residing at 5/24/1/22, Village Sahipur Shalimar Bagh, Delhi-110088 have changed the name of my minor son YASH KUMAR AGGARWAL alias YASH KUMAR aged 14 years and he shall hereafter be known as YASH KUMAR AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

MANISH AGGARWAL [Signature of Guardian]

I hitherto known as DINESH CHANDER S/o SHAMBHU DUTT TIWARI, Residing at H.No.-27 B, Himmatpur Malla, Near Laxmi Narayan Mandir, Post- Haripur Nayak, Haldwani, Distt. Nainital, Uttarakhand-263139, have changed my name and shall hereafter be known as DINESH CHANDRA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

DINESH CHANDER [Signature (in existing old name)]

I hitherto known as TEJVEER S/o VEDPAL, R/o Asra, Hapur, Kharkhari, Uttar Pradesh-245101, have changed my name and shall hereafter be known as MONU SINGH.

It is certified that I have complied with other legal requirements in this connection.

TEJVEER [Signature (in existing old name)]

I, PAWAN S/o PRAHALAD, R/o H. No. 200, Brahman Pana, Vill. Nizam Pur, Nizampur, North West Delhi, Delhi-110081, have changed the name of my minor son YASHASVI JANGRA aged 17 years and he shall hereafter be known as YASH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PAWAN [Signature of Guardian]

I, SHARIQUE RAIS Son of RAIS ANWER RAHMAN, residing at H.No. C-560, 2nd Floor, Flat B-203, Madanpur Khadar Extn., Near Jamia Co-operative Bank, Sarita Vihar, South Delhi-110076, have changed the name of my minor Daughter LAIBA FATMA, aged 5 years and 6 months and she shall hereafter be known as SHIFA FATMA.

It is certified that I have complied with other legal requirements in this connection.

SHARIQUE RAIS [Signature of Guardian]

I hitherto known as SONAM TAAK D/o MAHESH KUMAR, R/o H. No. A-44, Patel Marg, Udai Nagar, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as K.M. SONAM.

It is certified that I have complied with other legal requirements in this connection.

SONAM TAAK [Signature (in existing old name)]

I, MANJU SHARMA W/o SUNIL KUMAR SHARMA, R/o Z-204, Gali No. 12, Narayan Vihar, Prem Nagar-2, Kirari Suleman Nagar, North West Delhi, Delhi-110086, have changed the name of my minor son MAYANK age 13 years and he shall hereafter be known as DEV SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MANJU SHARMA [Signature of Guardian]

I hitherto known as PPRIYA SHARMA D/o ASHOK KUMAR, R/o N-710, Urban Home, Manipal Hospital, Aditya World City VTV Ghaziabad, District Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as DIVYANKA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PPRIYA SHARMA [Signature (in existing old name)]

I hitherto known as SHILPI KUMARI daughter of SHRI RANJAN VERMA, residing at F-2nd/165, Madangir, Dr. Ambedkar Nagar, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as AISHA BASHIR.

It is certified that I have complied with other legal requirements in this connection.

SHILPI KUMARI [Signature (in existing old name)]

I hitherto known as HARISH CHAND S/o INDER SINGH, R/o B-173, Gautam Budh Gali No. 4, Dr. Ambedkar Vihar, Johari Pur, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as HARISH CHAND BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

HARISH CHAND [Signature (in existing old name)]

I hitherto known as RAJAT PAHUJA S/o BALDEV RAJ PAHUJA, R/o 9/54 Subhash Nagar. Distt. West Delhi, Delhi-110027, have changed my name and shall hereafter be known as PARAMJEET SINGH KHALSA.

It is certified that I have complied with other legal requirements in this connection.

RAJAT PAHUJA [Signature (in existing old name)]

I hitherto known as TAYYIBA KHANAM W/o RAMU PANDEY, R/o RZ-32A, J Block, West Sagarpur, South West Delhi-110046, have changed my name and shall hereafter be known as KARMA DEVI PANDEY.

It is certified that I have complied with other legal requirements in this connection.

TAYYIBA KHANAM [Thumb Impression]

I hitherto known as AANSMA W/o ANIS, R/o Plot No. 363/8, KH No. 16/15, Gali No-12, Saroop Nagar, Libar Pur, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as LUXMI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

AANSMA [Signature (in existing old name)]

I hitherto known as ZERFISHA D/o ASHRAF W/o VIJAY KUMAR SONKAR, R/o 3Rd Floor Backside, E-71, Block-E, Kaushik Dental Hospital, Mohan Garden Extension, Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as ADITI.

It is certified that I have complied with other legal requirements in this connection.

ZERFISHA [Signature (in existing old name)]

I hitherto known as SULTANA PARVEEN D/o MD. GEYASUDDIN W/o AMIT KUMAR, employed as M/Constable, Regd No. 214012848, 96, BN BSF, Govt. of India, R/o H. No. 79, Bl No. 22, Sugiapara P.O. Kankinara P.S. Jgaddal, Distt. North 24 Parganas W.B.-743126, have changed my name and shall hereafter be known as ROSHNI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SULTANA PARVEEN [Signature (in existing old name)]

CHANGE OF RELIGION

I, SHILPI KUMARI daughter of Shri RANJAN VERMA, residing at F-2nd/165, Madangir, Dr. Ambedkar Nagar, South Delhi, Delhi-110062, do hereby solemnly affirm and, declare that I have embraced ISLAM and renounced HINDUISM with effect from 25-02-2025.

It is certified that I have complied with other legal requirements in this connection.

SHILPI KUMARI [Signature]

I, HARISH CHAND S/o INDER SINGH, residing at B-173, Gautam Budh Gali No. 4, Dr. Ambedkar Vihar, Johari Pur, North East Delhi, Delhi-110094, do hereby solemnly affirm and, declare that I have embraced BUDDHISM religion and renounced HINDUISM religion w.e.f. Dt-08.03.2025.

It is certified that I have complied with other legal requirements in this connection.

HARISH CHAND [Signature]

I, RAJAT PAHUJA S/o BALDEV RAJ PAHUJA, residing at 9/54, Subhash Nagar, Distt. West Delhi, Delhi-110027, do hereby solemnly affirm and, declare that I have embraced SIKHISM and renounced HINDUISM with effect from 11.10.2025.

It is certified that I have complied with other legal requirements in this connection.

RAJAT PAHUJA [Signature]

I, TAYYIBA KHANAM W/o RAMU PANDEY, R/o RZ-32A, J Block, West Sagarpur, South West Delhi-110046, do hereby solemnly affirm and declare that I have embraced HINDUSIM Religion and renounced ISLAM Religion WEF-22/07/2024.

It is certified that I have complied with other legal requirements in this connection.

TAYYIBA KHANAM [Thumb Imperssion]

I, AANSMA W/o ANIS R/o Plot No-363/8, KH No.-16/15, Gali No.-12, Saroop Nagar, Libar Pur, North West Delhi, Delhi-110042, do hereby solemnly affirm and declare, that I have embraced HINDUISM Religion and renounced ISLAM religion with effect from 15/02/2025.

It is certified that I have complied with other legal requirements in this connection.

AANSMA [Signature]

I, CHINNAM RAJARATNAM S/o CHINNAM SATYANANDASWAMY, R/o H.No. 7e-7-7, Kattepu Street, Near CSI Church, Eluru, Eluru [DT]-534001, Andhra Pradesh, do here by solemnly affirm and declare that I have Embraced CHRISTIANITY and Renounced HINDUISM with effect from 24-01-2016. I have changed my RELIGION only, not my NAME.

It is certified that I have complied with other legal requirements in this connection.

CHINNAM RAJARATNAM [Signature]

I, ZERFISHA D/o ASHRAF W/o VIJAY KUMAR SONKAR, R/o 3rd Floor Backside, E-71, Block-E, Kaushik Dental Hospital, Mohan Garden Extension, Mohan Garden, West Delhi, Delhi-110059, do hereby Solemnly affirm and declare that I have embraced HINDU religion and renounced ISLAM Religion with effect from 08.02.2025.

It is certified that I have complied with other legal requirements in this connection.

ZERFISHA [Signature] I, SULTANA PARVEEN D/o MD. GEYASUDDIN W/o AMIT KUMAR, employed as M/Constable, Regt No. 214012848, 96 BN BSF, Govt. of India and presently residing at H. No. 79, BL No. 22, Sugiapara, P.O Kankinara P.S. Jagaddal, Dist. North 24 Parganas (W.B)-743126, do hereby Solemnly affirm and declare that I have embraced HINDUISM and re-nounced ISLAM with effect from 5th July 2022.

It is certified that I have complied with other legal requirements in this connection.

SULTANA PARVEEN [Signature]

PUBLIC NOTICE

I, NAAJIYA D/o MOHAMMAD SHAKIR, R/o F-153 Vijay Vihar, Phase-1, Rohini, Sector-7, North West Delhi, Delhi-110085, hereby undertake that I NAAJIYA want to change my name to SAIFU SHEIKH and gender as MALE.

I NAAJIYA henceforth be known as SAIFU SHEIKH S/o MOHAMMAD SHAKIR.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

NAAJIYA [Signature]

- I, AYAPILLA AMRUTA daughter of AYAPILLA VISWARAJ, presently residing at House No. 7-84/22, GF-122, Flora Delight Apartment, Bakkanapalem Road, Revallapalem, Visakhapatnam (A.P.)-530048, hereby undertake that I, AYAPILLA AMRUTA want to change my name to SANJAY KRISHNA AYAPILLA and Gender as MALE.
- I, AYAPILLA AMRUTA henceforth be known as SANJAY KRISHNA AYAPILLA son of AYAPILLA VISWARAJ.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the department of publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

AYAPILLA AMRUTA [Signature]

I, BHATT BHASKAR S/o VIRENDRAKUMAR, residing at Padana Padana Jamnagar Padana, Gujarat-361280, hereby

undertake that I, BHATT BHASKAR want to change my name to ADITI BHATT and gender as female.

I, BHATT BHASKAR henceforth be known as ADITI BHATT D/o VIRENDRAKUMAR.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

BHATT BHASKAR [Signature]

I, NEHA CHANDRAKANT SONWANE alias SONWANE NEHA CHANDRAKANT D/o CHANDRAKANT SONWANE, residing at Galwada A Soegaon Distt. Aurangabad Maharashtra-431120, hereby undertake that I NEHA CHANDRAKANT SONWANE alias SONWANE NEHA CHANDRAKANT want to change my name to NISHCHAY CHANDRAKANT SONWANE and gender as male.

I, NEHA CHANDRAKANT SONWANE alias SONWANE NEHA CHANDRAKANT henceforth be known as NISHCHAY CHANDRAKANT SONWANE son of CHANDRAKANT SONWANE.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

NEHA CHANDRAKANT SONWANE alias SONWANE
NEHA CHANDRAKANT
[Signature]

- I, DAADMI KUMARI D/o NAVA RAM, R/o Khan Varman Sirohi Rajasthan-307514, hereby undertake that I, DAADMI KUMARI want to change my name to DEEPRAJ and gender as MALE.
- I, DAADMI KUMARI henceforth be known as DEEPRAJ S/o NAVA RAM.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

DAADMI KUMARI [Signature] I, NIPUN SRIVASTAVA S/o UMESH KUMAR SRIVASTAVA, residing at House No-652, Sector-31, Amarnagar, Faridabad, Haryana-121003, hereby undertake that I, NIPUN SRIVASTAVA want to change my name to NYMISHA SRIVASTAVA and gender as Female.

I NIPUN SRIVASTAVA henceforth be known as NYMISHA SRIVASTAVA D/o UMESH KUMAR SRIVASTAVA.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

NIPUN SRIVASTAVA [Signature]

I, DEEPALI PURI D/o SANJAY PURI, R/o H.No. 110, Parkash Avenue Kapurthala, Punjab-144601, hereby undertake That I, DEEPALI PURI want to change my name and gender as MALE.

I, DEEPALI PURI henceforth be known as DEEP PURI S/o SANJAY PURI.

The Above Statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any Stage, I will be personally responsible for the same and the department of publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

DEEPALI PURI [Signature]

I, ANUSUA DEBBARMA D/o SUBRATA DEBBARMA, residing at Agartala (Part), West Tripura, Tripura-799001, hereby undertake that I, ANUSUA DEBBARMA want to change my name to ADHISH DEBBARMA and Gender as MALE.

I, ANUSUA DEBBARMA henceforth be known as ADHISH DEBBARMA S/o SUBRATA DEBBARMA.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom. It is certified that I have complied with other legal requirements in this connection.

ANUSUA DEBBARMA [Signature]

- I, SHREYA SINGH D/o PREM SINGH, residing at Gram Rampur Khurhuriya, Bhatni, Deoria, Uttar Pradesh-274701, hereby undertake that I, SHREYA SINGH want to change my name to SHREY SINGH and gender as MALE.
- I, SHREYA SINGH henceforth be known as SHREY SINGH S/o PREM SINGH.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

SHREYA SINGH [Signature]

It is for general information that I, SHIVANI D/o RAJVEER, residing at Ward No. 11 Gram Pachokhara, Tehsil Roun, Pachokhara, Bhind, Madhya Pradesh-477441, hereby undertake that I, SHIVANI want to change my name to YASH KUSMAKAR and gender as MALE.

I, SHIVANI henceforth be known as YASH KUSMAKAR S/o RAJVEER.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI [Signature]

I, ASHIMA KAPOOR D/o KAMAL KUMAR MALHOTRA, Ex. W/o MANOJ KAPOOR, R/o 1075, 3rd Floor Sector-43, VTC: Galleria DLF-IV, District: Gurgaon, Haryana-122009, declare that I got divorce from my husband vide court decree No.HMA No-264/25 dated 15/02/2025 and further I have changed my name and shall hereafter be known as ASHIMA MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

ASHIMA KAPOOR [Signature]

It is for general information that I, SAKSHI MITTAL D/o DINESH AGARWAL Ex. Wife of ANURAG MITTAL, R/o RZ-D-79, G/Floor, Dabri Extension East, Dabri, PO. Palam Village, Dist: South West Delhi, Delhi-110045, declare that I got divorced from my Ex. husband vide court decree HMA No. 3779/2023 dated 30/11/2023. Further I have changed the name of mine and my minor daughter VIDUSHI MITTAL aged 06 years and we shall hereafter be known as SAKSHI AGARWAL and VIDUSHI AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI MITTAL [Signature]

It is for general information that I, ANISHA GROVER alias ANISHAA NANDA D/o ANIL NANDA ex-wife of MANU GROVER R/o S-526, Greater Kailash-1, SO: Greater Kailash, South Delhi, Delhi-110048, declare that I got a divorce from my husband vide court decree No. HMA No. 9/25 dated 10.01.25. Further, I have changed my name and shall hereafter be known as ANISHAA NANDA.

It is certified that I have complied with other legal requirements in this connection.

ANISHA GROVER alias ANISHAA NANDA [Signature]

It is for general information that I, H AMUDHAVANI D/o HARIDOSS PADMANABHAN EX- W/o M RAMESH, R/o 201 Sy No. 29/11 Ushodaya Luxuria Lakeshore Homes Road Next To Raksha Clinic Kasavanahalli Bangalore South Carmelaram Bengaluru, Karnataka-560035, declare that I got divorce from my ex-husband M RAMESH vide court decree H.M.O.P.No 70 Of 2014 dated 16/04/2014 further, I have changed the name of my minor daughter R KAVINA aged 16 years and she shall hereafter be known as KAVINA DOSS for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

H AMUDHAVANI [Signature]

It is for general information that I, SANCHI BHIDE RATRE D/o SUNIL SHRIRAM BHIDE Ex W/o ALOK RATRE, residing at 29 Private Bijli Nagar Colony, Huzur, PO Govindpura, Distt. Bhopal, Madhya Pradesh-462023, declare that I got divorce from my Ex-husband vide Court Decree & CNR No. MPO402- 000118/2024 Dated 08/08/2024, henceforth, have changed my name and shall hereafter be known as SANCHI BHIDE for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

SANCHI BHIDE RATRE [Signature]

It is for general information that I, ANAMIKA SHARMA alias ANAMIKA BANERJEE D/o R K BANERJEE ex-wife of VIMMU SHARMA, R/o H. No. C3/207, Near Hanuman Mandir, Sector 31, Noida Gautam Buddha Nagar, UP-201303, declare that I got divorce from my husband vide Court decree No. 1067 dated 24/01/2024. Further I have changed my name and shall hereafter be known as ANAMIKA BANERJEE.

It is certified that I have complied with other legal requirements in this connection.

ANAMIKA SHARMA alias ANAMIKA BANERJEE [Signature]

It is for general information that I, SONI alias KHUSHPREET KAUR D/o VIJAY KUMAR SHARMA EX. WIFE OF GURDAYAL SINGH, R/o F-29, Second Floor, Kirti Nagar, West Delhi, Delhi-110015, declare that I got divorce from my husband SH. GURDAYAL SINGH Vide Court Decree HMA No.366/2017 Dated by 28.03.2017. Further I have changed the name of my minor daughter AJEET KAUR aged 13 years and she shall hereafter be known as PARI SHARMA. I have changed only the name of my minor daughter not her religion.

It is certified that I have complied with other legal requirements in this connection.

SONI alias KHUSHPREET KAUR [Signature]

It is for general information that I, ROMA SHARMA alias ROMA D/o J.L. TALWAR Ex. wife of RAKESH SHRMA OF R/o Flat No. 286, Type-3, Sector-3 VTC: Sadiq Nagar, PO: Andrewsganj, Sub District: Defence Colony, District: South Delhi, Delhi-110049, declare that I got divorce from my husband RAKESH SHARMA, vide Court decree HMA No. 508/2019 Dated 08.05.2019. Further I have changed my name and shall hereafter be known as ROMA TALWAR.

It is certified that I have complied with other legal requirements in this connection.

ROMA SHARMA alias ROMA [Signature]

It is for general information that I, RATNA MOILY D/o SURIN RATTIVIROT EX. WIFE OF PARAG S MOILY, R/o B-209, Rsun Palms, Varthur Main Road, Whitefield, Opp. Sheelavanthan Lake, Ramagondanahalli, Whitefield, Bangalore, Karnataka-560066, declares that I got divorce from my husband vide Court decree MC No. 267/2024 dated 18.07.2024 passed by the Court of the IV Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. Further I have changed my name and shall hereafter be known as RATNA.

It is certified that I have complied with other legal requirements in this connection.

RATNA MOILY [Signature]

We, PARVEEN W/o SUKHVIR SINGH, R/o Kajla, Thanian, Nawanshahr, Punjab-144505, and SUKHVIR SINGH S/o MOHAN SINGH, R/o Kajla, Shaheed Bhagat Singh Nagar, Punjab-144505, do hereby declare that my minor daughter TANISHA GINDAY aged 15 years has been adopted by KULWINDER KAUR W/o JATINDER KUMAR, and JATINDER KUMAR S/o NACHHATTAR RAM, R/o 342, 2, Azad Nagar, Bahadur Ke Road, Bahadarke, Central Post Office Ludhiana (West), Ludhiana, Punjab-141008, vide Adoption Deed Registration No. 2022-23/106/47/2914 in Book No. 4, Dated 28.03.2023 of Sub-Registrar, SRO-Ludhiana East, Punjab.

It is certified that I have complied with other legal requirements in this connection.

PARVEEN [Signature of Natural Guardian]

We, KULWINDER KAUR W/o JATINDER KUMAR, and JATINDER KUMAR S/o NACHHATTAR RAM, R/o 342, 2, Azad Nagar, Bahadur Ke Road, Bahadarke, Central Post Office Ludhiana (West), Ludhiana, Punjab-141008, do hereby solemnly affirm and declare that I have adopted TANISHA GINDAY as stated above with effect from 28.03.2023. I have changed the name of my minor adopted daughter namely TANISHA GINDAY, aged 15 years and she shall hereafter be known as TANISHA MADHAR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR [Signature of Adopting Guardian]

It is for general information that I, CHEMICALA SREENIVASA REDDY son of CHEMICALA SIVA SANKAR REDDY, residing at 15/488-1, Modampalle, Jeevan Jyothi School, Proddatur, Cuddapah, Andhra Pradesh-516360, was adopted by VUNDELA SANKAR VITTAL REDDY, son of VUNDELA MUNI REDDY and VUNDELA VENKATA LAKSHMI wife of VUNDELA SANKAR VITTAL REDDY both resident at, House No. 15/488, Balaji Nagar 2nd Street, Proddaturu Town, Cuddapah Proddatur Mandal, Cuddapah on date 26/04/2021 through Adoption Deed Registration No.-15/2021 Book No.4 dated 09/04/2021 at Joint Sub-Registrar office, Proddatur, Cuddapah, Andhra Pradesh.

Now, I hereafter be known as VUNDELA SREENIVASA REDDY son of VUNDELA SANKAR VITTAL REDDY, resident at 15/488-1, Modampalle, Jeevan Jyothi School, Proddatur, Cuddapah, Andhra Pradesh-516360.

It is certified that I have complied with other legal requirements in this connection.

CHEMICALA SREENIVASA REDDY [Signature]

It is for general information that I, SAHIL RATHEE S/o VIJAY KUMAR, R/o 674, Kharhar(21), PO: Kharhar, DIST: Jhajjar Haryana-124501, declare that name of mine and my father has been wrongly written as SAHIL and VIJAY in my 10th class marksheet and pasport No.- B9994091. The actual name of mine and my father are SAHIL RATHEE and VIJAY KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAHIL RATHEE [Signature]

It is for general information that I, HIMANSHI AGGARWAL D/o VIJAY KUMAR AGGARWAL, R/o Plot No. 41, Block c, Pocket-9, Sector-8, Opposite Saroj Hospital, Rohini, Sector-8, North West Delhi-110085, declare that name of my mother have been wrongly written as VIJAY KUMAR and NIDHI in my Passport No. M8086904. The actual name of my father and my mother are VIJAY KUMAR AGGARWAL and NIDHI AGGARWAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHI AGGARWAL [Signature]

It is for general information that I, NISHANT KUMAR S/o LATE SHRI SURNEDER KUMAR, R/o 84-A, Second Floor. Kishan Kunj, Extn. Laxmi Nagar East Delhi, Delhi-110092, declare that of my father expired on 22-12-2011 vide death certificate registration No. 10194 dated 26-12-2011. Further my monther remarried with MANISH KAPOOR S/o DEV RAJ KAPOOR, R/o B-16, Radhey Puri Krishna Nagar, Delhi-110051, vide mariage certificate No. 378 dated 6-8-2022. Henceforth I have changed my name from NISHANT KUMAR to NISHAN KAPOOR and also the name of my father may be known as MANISH KAPOOR in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

NISHANT KUMAR [Signature]

It is for general information that I, SUMIT RAWAT S/o SURENDER SINGH, R/o H.No. 39, Gali No. 34/35, B-Block, Kaushik Enclave, Burari, North Delhi, Delhi-110084, declare that name of my father has been wrongly written as SURIENDER SINGH RAWAT in my 10th and 12th class marks-sheet and certificate. The actual name of my father is SURENDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMIT RAWAT [Signature]

It is for general information that I, VIKRANT VERMA S/o RAMESH CHAND, R/o Plot T-45, F/F, T-extn Part-1, Jain Colony, Uttam Nagar, West Delhi, Delhi-110059, declare that name of my minor daughter has been wrongly written as NIVIKA SONI in my minor daughter NEEVIKA aged 10 years in her School Records. The actual name of my minor daughter is NEEVIKA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIKRANT VERMA [Signature]

It is for general information that I, NASIM AKHTAR S/o BADSHAH SHAH, R/o Jhuggi No. 65, Dalit Ekta Camp, Vasant Kunj, South West Delhi, Delhi-110070, declare that name of my minor son has been wrongly written as SHARUKH AKHTAR in my minor son namely SHAHRUKH AKHTAR aged 15 years in his School record. The actual name of my minor son is SHAHRUKH AKHTAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NASIM AKHTAR [Signature]

It is for general information that I, OSAMA S/o MOHAMMAD NASIR, R/o -Mohalla Phulwar, Rampur, PO: Rampur, Dist: Rampur, Uttar Pradesh -244901, declare that name of my Mother and Father has been wrongly written as MUNAWWAR NASIR and MOHD NASIR in my all Educational Documents. The actual name of my Mother and Father are MUNAWWAR and MOHAMMAD NASIR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

OSAMA [Signature]

It is for general information that I, TASLEEM S/o SHAH DUTT, R/o E-39 Ganesh Nagar, Pandav Nagar Complex, PO: Shakarpur, Dist: East Delhi, Delhi-110092, declare that name of my mother and father has been wrongly written as SALDA & MOHD SHAHADAT in my 10th class Educational Documents & name of my father has been wrongly written as MOHD SHAHDAT in my PAN Card BTQPT2927K and Aadhar Card No. 241075219827. The actual name of my mother and father are KHALDA & SHAH DUTT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TASLEEM [Signature]

It is for general information that I, DEEPAK KUMAR S/o SHRI GOPAL RAM, R/o 145/146, 1St Floor, Left Hand Side, Flat No. 102, Gali No. 82, Block-f, Dda Flats, Mahavir Enclave Part-3, Uttam Nagar, West Delhi, Delhi-110059, declare that name of mine has been wrongly written as DEEPAK in my School Leaving Certificate. The actual name of mine is DEEPAK KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR [Signature] It is for general information that I, MURLI DHARAN S/o M.S. SHIVAN, R/o Gali No. 6, Near Shani Mandir, Village Wazirabad, Po. Burari, Distt. North Delhi, Delhi-110084, declare that name of mine and my father have been wrongly written as MURLI KUMAR and M SAMBUSIVAN in my all educational document and my Caste Certificate No. 106615 and name of my father has been wrongly written as MANICKAM SAMBU SHIVAM in my Pan Card no. AMBPP6514D. The actual name of mine and my father are MURLI DHARAN and M.S. SHIVAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MURLI DHARAN [Signature]

It is for general information that I, HARKESH KUMAR MEENA S/o MURARI SINGH MEENA, R/o Flat No. 615. 3rd Floor, Sai Nath Apartment. Pkt-gh-3, Sector-28, Rohini Sahibabad, Daulat Pur, North West Delhi-110042, declare that name of mine and my father have been wrongly written as HARKESH KUMAR and MURARI SINGH in my 10th class education document and my service record the actual name of mine and my father are HAREKSH KUMAR MEENA and MURARI SINGH MEENA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARKESH KUMAR MEENA [Signature]

It is for general information that I, AMOL SHIVAJI MOHITE S/o SHIVAJI VISHNU MOHITE, residing at 231 - A F/F, Ram Nagar, Krishna Nagar, PO. Krishna Nagar, Distt. East Delhi, Delhi-110051, declare that the name of my minor Son has been wrongly written as PRATHMESH MOHITE in my minor Son namely PRATHMESH AMOL MOHITE aged 15 years in his School Records. The actual name of my minor son is PRATHMESH AMOL MOHITE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMOL SHIVAJI MOHITE [Signature]

It is for general information that I, IMRAN KHAN S/o RAFIK AHMED, residing at chaupal H.No.-180, Hauz Rani, Malviya Nagar S.O., Distt. South Delhi, Delhi-110017, declare that name of my wife has been wrongly written as

SHAIDA KHAN in my minor daughter namely SIZA KHAN aged 14 years in her school record. The actual name of my wife is SHAHIDA BEGUM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

IMRAN KHAN [Signature]

It is for general information that I, AKHTAR AZAM S/o SIKANDAR AZAM, R/o House No. 797, Punarvas Colony, Pocket-5, Sector-A/6, Narela, North West Delhi, Delhi-110040, declare that name of my minor son has been wrongly written as MD. ARMAN in my minor son namely MOHAMMAD ARMAN aged 07 years in his school record. The actual name of my minor son is MOHAMMAD ARMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKHTAR AZAM [Signature]

It is for general information that I, VARUN KHARB S/o NARENDER KHARB, R/o Mundhela Kalan, South West Delhi, Delhi-110073, declare that name of my father has been wrongly written as NARENDER KUMAR KHARB in my OBC caste certificate No.-OBC/09/93/15502/12/3/2010/9631005000. The actual name of my father is NARENDER KHARB, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VARUN KHARB [Signature]

It is for general information that I, HEMANT SHARMA S/o GIAN CHAND SHARMA, R/o 27 (sfs), Mount Kailash, East of Kailash, South Delhi, Sriniwaspuri, Delhi-110065, declare that name of mine and my father have been wrongly written as HEMANT KUMAR and GIAN CHAND in my 10th Class Educational Documents. The actual name of mine and my father are HEMANT SHARMA and GIAN CHAND SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HEMANT SHARMA [Signature]

It is general information that I, NEHA W/o ANKUR, R/o 792/56 Lekhu Nagar, Tri Nagar, Onkar Nagar, North West Delhi-110035 declare that name of my minor daughter has been wrongly written as TANISHKA in my minor daughter TANISHKA SHARMA aged 9 years in her school records. The actual name of my minor daughter is TANISHKA SHARMA respectively, which may be amended accordingly,

It is certified that I have complied with other legal requirements in this connection.

NEHA [Signature]

It is for general information that I, ANJALI D/o LAL SAFI, R/o No.-1 A Block A, Near Commander Chowk, Suraksha Vihar Vikas Nagar, Uttam Nagar, D.k Mohan Garden, West Delhi, Delhi-110059, declare that name of my father and my mother have been wrongly written as LAL SHARMA and TATUL DEVI in my 10th and 12th Class Educational Documents. The actual name of my father and my mother are LAL SAFI and TAITAL DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANJALI [Signature]

It is for general information that I, UMESH SAINI S/o KISHAN LAL, R/o H.No. C-11, Laxmi Park, Nangloi, Nangloi, West Delhi, Delhi-110041, declare that name of mine and my father have been wrongly written as UMESH and KISHAN LAL SAINI in my 10th class educational documents. The actual name of mine and my father are UMESH SAINI and KISHAN LAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UMESH SAINI [Signature]

It is for general information that I, MANGAL KUMAR KOLI S/o RAM CHANDER KOLI, residing at- H N-187, Block B, Chanchal Park, Satyam Vihar, Phase-2, Najafgarh, PO: Najafgarh, Distt. South West Delhi, Delhi-110043, declare that name of mine and my father have been wrongly written as MANGE LAL and RAM CHANDER in my class 10th and 12th marksheet and certificate. The actual name of mine and my father are MANGAL KUMAR KOLI and RAM CHANDER KOLI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANGAL KUMAR KOLI [Signature]

It is for general information that I, JITENDER SINGH RAWAT S/o ALAM SINGH RAWAT Permanent, R/o H.No. 128, Uttranchal Enclave, Nawada, Dehradun, Uttarakhand-248005 and Presently residing at H.No.-119, Janaki Apartment, Sector-22, Dwarka New Delhi-110077, declare that name of mine and my wife have been wrongly written as JITENDER RAWAT and NEHA in my minor daughter namely PIHU RAWAT aged 17 years in her 10th and 12th class educational documents. The actual name of mine and my wife are JITENDER SINGH RAWAT and NEHA SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JITENDER SINGH RAWAT [Signature]

It is for general information that I, SANNY S/o DHARAM BIR R/o Palh (111), Mahendragarh, Haryana-123028, declare that name of my father and my mother have been wrongly written as DAHARAMBIR and REKHA in my 10th and 12th class educational documents. The actual name of my father and my mother are DHARAM BIR and REKHA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANNY [Signature]

It is for general information that I, RAJENDRA PRASAD S/o RAM BAKAS, R/o H.No.-C-107, Khasra No.-382, First Floor, Bhalswa, Block C, Guru Nanak Dev Colony, Badli, North West Delhi-110042, declare that name of mine has been wrongly written as RAJENDRA YADAV in my minor daughter namely SHIWANI aged 14 years in her birth certificate No. MCDOLIR-0110-004375286. The actual name of mine is RAJENDRA PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA PRASAD [Signature]

It is for general information that I, VIVEK TOMAR S/o RISHI PAL TOMAR, R/o C-95, Road, Indrapuri Loni, Uttar Pradesh-201102, declare that name of my mother has been wrongly written as PREETI in my 10th and 12th class educational documents. The actual name of my mother is REETU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIVEK TOMAR [Signature]

It is for general information that I, VINEET GUPTA S/o M.P. GUPTA R/o Flat No.289, Bharat Apartment, Sector-13, Rohini, Delhi-110085, declare that name of my minor daughter has been wrongly written as NAVYA in my minor daughter NAVYA GUPTA aged 15 years in her school records. The actual name of my minor daughter is NAVYA GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINEET GUPTA [Signature]

It is for general information that I, SURENDER KUMAR S/o RAMDITTA, R/o Vikas Nagar, Near Khanna Chowk, Tehsil Camp, Panipat, Distt. Panipat, Haryana-132103, declare that name of mine has been wrognly written as SURENDER in my minor son namely AYUSH UPNEJA aged 16 years in his 10th class educational documents. The actual name of mine is SURENDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDER KUMAR [Signature]

It is for general information that I, ANKIT CHAUDHARY S/o DAL CHAND CHAUDHARY, R/o C-25 Jaipuria Sunrise Greens, Lal Kuan, Shahpur Bamheta, PO-New Raj Nagar, District-Ghaziabad, Uttar Pradesh-201002, declare that name of my father has been wrongly written as D C CHAUDHARY in my 10th and 12th CBSE School Certificate cum Marksheet. The actual name of my father is DAL CHAND CHAUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKIT CHAUDHARY [Signature]

It is for general information that I, BRIJ BEHARI SHARMA S/o GOVIND PRASAD, R/o 46, Vijay Block, Street No.3, Laxmi Nagar, East Delhi, Delhi-110092, declare that name of my wife has been wrongly written as SOHOBHA SHARMA in my P.P.O. No. 20107030291666. The actual name of my wife is SHOBHA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BRIJ BEHARI SHARMA [Signature]

It is for general information that I, INDRA W/o PRAMOD KUMAR, R/o H.No.-A1/12, Gali-No.-2 Bhajanpura, Delhi-110053, declare that name of mine has been wrongly written as INDRA KATHERIA in my service book. The actual name of mine is INDRA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

INDRA [Signature]

It is for general information that I, PARAMJEET SINGH S/o SUBEG SINGH, R/o Vill Burar, Tehsil Patran, Patiala, Punjab-147105, declare that the name of mine has been wrongly written as PRAMJIT SINGH in my service records. The actual name of mine is PARAMJEET SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARAMJEET SINGH [Signature]

It is for general information that I, MADHUREE W/o GIRRAJ KISHOR, R/o- House No.- 05, Gomat Bajana Road Khair Shivala Kalan, Shivala, Aligarh, Uttar Pradesh-202135, declare that name of mine has been wrongly written as MADHUREE DEVI in my minor son MAYANK KUMAR PRAJAPATI, aged 09 years in his school records. The actual Name of mine is MADHUREE, which may be amended according.

It is certified that I have complied with other legal requirements in this connection.

MADHUREE [Signature]

It is for general information that I, TANISHA GUPTA D/o SACHIN GUPTA, R/o House No-381, Urban Estate, Sector 13 Extension Karnal, District- Karnal, Haryana-132001, declare that name of my father and mother have been wrongly written as SACHIN and NANDITA respectively in my 10th & 12th School Certificate cum Marksheet. The actual name of my father and mother are SACHIN GUPTA and NANDITA GUPTA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TANISHA GUPTA [Signature]

It is for general information that I, SHEELA DEVI SHRIVAS W/o LATE SHYAM SUNDER, employed as Labour (Semi Skilled), Ticket No. & Personal No. QCP/195/70496 in QCP Section of Ordnance Factory Khamara, Jabalpur (M.P.) 482005, residing at Ward No.8, Near Our Lady Church, Ghana, Khamaria, Jabalpur (M.P.) 482005, declare that name of mine & my husband have been wrongly written as SHEELA DEVI SRIVAS & SHYAM SUNDER SRIVAS in my service record and name of mine has been wrongly written as SHEELA DEVI in my Pension Payment Order of P.C.D.A. (Pension) Allahabad. The actual name of mine & my husband are SHEELA DEVI SHRIVAS and SHYAM SUNDER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHEELA DEVI SHRIVAS [Signature]

It is for general information that I, UPPANI MAHIPAL son of UPPANI SHANKAR, resident of House No. 2-56, Ksheerasagar, Mulugu Mandalam, P.O. Cheelasagar, Dist. Medak, Telangana-502279, declare that name of mine, my father and my mother have been wrongly written as NARIGALLA MAHIPAL, NARIGALLA SHANKARAIAH, NARIGALLA NAGAMANI in my SSC Cert. No. TS-CC 295308, Intermediate Cert No. TS-B 1253104 and Degree Consolidated Grade Record issued by Osmania University Ref. No. 725547. The actual name of mine, my father and my mother are UPPANI MAHIPAL, UPPANI SHANKAR and UPPANI NAGAMANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UPPANI MAHIPAL [Signature]

It is for general information that I, VELA DEVI W/o LATE RAM KHILAWAN, R/o RZ-Q-65-A, Kh.No.34/17, Nihal Vihar, Nangloi, West Delhi, Delhi-110041, declare that name of mine has been wrongly written as BELA DEVI in my Husband's PPO No.20349. The actual name of mine is VELA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VELA DEVI [Thumb Impression]

It is for general information that I, RATNA PEGU W/o ROBIN DOLEY, R/o 02, Aajon Garden, Bhitor Parowa Gaon, Nikamul Satra, Sonitpur, Assam-784154, declare that name of mine has been wrongly written as RATNA PEGU DOLEY in my minor daughter JIA DOLEY, aged about 16 years, in her 10th Class Marksheet and Birth Certificate. The actual name of mine is RATNA PEGU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RATNA PEGU [Signature]

It is for general information that I, VINOD KUMAR GUPTA S/o GIRISH CHAND, R/o 45/K, Sahabganj (Kirana Market) Geeta Press, Gorakhpur, Uttar Pradesh-273005, declare that name of mine and my minor son have been wrongly written as VINOD KUMAR AGRAHARI and SHAUNAK KUMAR AGRAHARI in my minor son SHAUNAK AGRAHARI aged 16 years in his 10th Class Marksheet. The actual name of mine and my minor son are VINOD KUMAR GUPTA and SHAUNAK AGRAHARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR GUPTA [Signature]

It is for general information that I, KATYAYNI SINGH D/o SUSHIL KUMAR RAJU, R/o E-12E DDA Flats, Munirka J.N.U. South West Delhi-110067, declare that name of my father has been wrongly written as S.K RAJU in my 10th class marksheet and certificate, MBBS Degree all educational documents, Driving License No. DL1220120103818, The actual name of my father is SUSHIL KUMAR RAJU respectively, Which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KATYAYNI SINGH [Signature] It is for general information that I, GAGAN SHARMA S/o FATEH CHAND, R/o Brahmano ki dhani, Lototi, Pali, Rajasthan-306302, declare that name of my father has been wrongly written as ASHOK SHARMA in my 10th marksheet and certificate. The actual name of my father is FATEH CHAND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAGAN SHARMA [Signature]

It is for general information that I, AMRIT GULATI S/o KRISHAN KUMAR, R/o # 16, Ganpati Vihar, Near Bus Stand, Mullana Tehsil Mullana Distt. Ambala Haryana-133203, India, declare that name of my father and mother has been wrongly written as KRISHAN LAL alias KRISHAN KUMAR and REETA in my BSEH 10th and 12th classes educational documents. The actual name of my father and mother are KRISHAN KUMAR and RITA RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMRIT GULATI [Signature]

It is for general information I, DRISTI D/o KULDIP KUMAR, R/o House No 713, Panjokhra, Ambala Distt Ambala, Haryana, declare that name of my Father has been wrongly written as KULDIP in my 10th class and 12th Class Educational Documents. The actual name of my father is KULDIP KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DRISTI [Signature]

It is for general information that I, SUDESH RANI W/o SUKHBIR SINGH, R/o Vill Kalampura, PO-Sirsi, Distt-Karnal, Haryana-132001, declare that name of mine has been wrongly written as SUDESH in my minor daughter LOVELY aged 17 years in her 10th Class School Certificate cum Marksheet. The actual name of mine is SUDESH RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUDESH RANI [Signature]

It is for general information that I, MAHAK D/o SURENDER SINGH, R/o Gali No.8, Kailash Nagar,

Thanesar, Kurukshetra, Haryana-136118, declare that name of my father has been wrongly written as SURENDER KUMAR in my 10th and 12th Class educational documents. The actual name of my father is SURENDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHAK [Signature]

It is for general information that I, SADAN LAL S/o IRA NAND, R/o 12/10 A, Third Floor, Tilak Nagar, West Delhi, Delhi-110018, declare that name of my father has been wrongly written as HEERA NAND in my PAN Card No. ABBPL9823G. The actual name of my father is IRA NAND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SADAN LAL [Signature]

It is general information that I, VIRENDER SINGH TOMAR S/o JAGDEV SINGH TOMAR, residing at # 24/20,8 Marla Colony, Panipat Post Office Panipat Dist. Panipat Haryana 132103 India, declare that name of mine, my wife and my daughter has been wrongly written as VIRENDER SINGH, MONIKA and NAVYA in my minor daughter aged 16 years in her CBSE Class 10th marksheet The actual name of mine, my wife and my daughter are VIRENDER SINGH TOMAR, MONIKA TOMAR and NAVYA TOMAR, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

VIRENDER SINGH TOMAR [Signature]

It is for general information that I, PRAVEEN KUMAR son of GOVINDAPPA, resident of House No. 1/29, 24th Cross Kondappa Layout, Yelahanka Old Town, Bangalore North P.O. Yelahanka Dist. Bengaluru (Karnataka)-560064, declare that name of mine has been wrongly written as PAVEEN KUMAR in my SSC (Karnataka Secondary Education Examination Board) and Diploma (Al-Khateeb Polytechnic, Bangalore) certificates. The actual name of mine is PRAVEEN KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR [Signature]

It is general information that I, VINAY KUMAR KHARE S/o Shri HALKE RAM KHARE, residing at House No.F/57 Babu Vanswroop Ward No. 29 Dwarka City Distt. Katni, declare that name of mine and my father has been wrongly written as VINAY KHARE and H.R. KHARE in my Railway Service book. The actual name of mine and my father is VINAY KUMAR KHARE and HALKE RAM KHARE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINAY KUMAR KHARE [Signature]

It is for general information that I, ANIL KUMAR S/o REMAL DASS, R/o H.No. 62/4-A/8-A/1, Teliwara, Shahdara, North East Delhi, Delhi-110032, declare that name of my father has been wrongly written as SEVA RAM in my all educational documents and service record and SEWA RAM in my Aadhar Card No. 2828 3464 3641. The actual name of my father is REMAL DASS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR [Signature]

It is for general information that I, SIBHI KRISHNA K S/o KRISHNA PRABU, R/o 7A/14, Nandhagopal Samy 3rd Street, Cumbum, Uthamapalayam, Kambam (M), Theni, Tamil Nadu-625516, declare that name of my father has been wrongly written as PRABU M K in my all educational documents . The actual name of my father is KRISHNA PRABU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SIBHI KRISHNA K [Signature]

It is for general information that I, VANSHITA PRINJA D/o MUKESH KUMAR, resident of H.No.54 GT Road, Bridge No.5 Sujanpur (Rural) Tehsil and Distt Pathankot Punjab-145023, declare that name of my father has been wrongly written as MUKESH PRINJA in my Senior School Certificate. The actual name of my father is MUKESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VANSHITA PRINJA [Signature] It is for general information that I, DEVENDER KUMAR S/o RAMESHWAR DUTT, R/o House No. 130, Sultanpur, Dabas Delhi-110039, declare that name of mine has been wrongly written as DEVENDER in my PPO No. RZ/2024/Oct/HLTH/SAP/153. The actual name of mine is DEVENDER KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVENDER KUMAR [Signature]

It is for general information that I, MAYA BANSAL W/o Late Shri HARI CHAND BANSAL, R/o C-63, Janta Garden, Pandav Nagar, Delhi-91, declare that name of mine has been wrongly written as MAYA in my PPO No. 42709-010207-8. The actual name of mine is MAYA BANSAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAYA BANSAL [Thumb Impression]

It is for general information that I, JOGINDER KUMAR S/o MATADIN, R/o 36, Type-2, Reading Lane, Talkatora Stadium, New Delhi, Delhi-110001, declare that name of mine and my father has been wrongly written as JOGINDER KUMAR PIHALL and Shri M.D PIHALL in my service record. The actual name of mine and my father are JOGINDER KUMAR and MATADIN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JOGINDER KUMAR
[Signature]

It is for general information that I, ANITA W/o SUNIL KUMAR, R/o Shida Mohalla Raju Lambardar Wali Gali, Niyar Janta Flats, Chilla Vilage, Mayur Vihar, Phase-1, Delhi-110091, declare that name of mine has been wrongly written as SHASHI BALA in my minor daughter ANSITA aged 13 years in her school record. The actual name of mine is ANITA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANITA [Signature]

It is for general information that I, SALONI D/o RAMTIRATH, R/o 570, Near Mother Dairy, Chauhan Mohalla, Malikpur Kohi Rangpui, Mahipalpur, PO Gurgaon Road, Distt. South West Delhi-110037, declare that name of my father has been wrongly written as RAM TIRTH in my 10th and 12th class educational documents. The actual name of mine is RAMTIRATH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SALONI [Signature]

It is for general information that I, JASWANT SINGH S/o GHISA RAM, R/o RZ-88, Shiv Nagar New Roshan Pura, Najafgarh, South West Delhi, Delhi-110043, declare that name of my wife has been wrongly written as SAROJ DEVI in my PPO NO-401199900550. The actual name of my wife is SAROJ YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASWANT SINGH [Signature]

It is for general information that I, ANAND GIRI S/o SURESH GIRI, R/o H.No-4/1, Near Nav Bharti School, Sindhore kalan, Ashok Vihar, Saraswati Vihar, North West Delhi, Delhi-110052, declare that name of mine has been wrongly written as ANAND GIRI GOSWAMI in my Driving Licence No-DL08 20110135971. The actual name of mine is ANAND GIRI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANAND GIRI [Signature]

It is for general information that I, MACHHINDRA RAMDAS ANDHALE S/o RAMDAS EKNATH ANDHALE permanently residing at Gavthan Karjule Harya, Nagar Kalyan Road, Parner, Karjule Harya, Karjule Hariya, Ahmadnagar, Maharashtra-414304 Presently residing at Qtr No-32/28, Tigres line, Near Sadar bazar, Delhi Cantt-110010, declare that name of mine and my minor son has been wrongly written as MACHHINDRA ANDHALE and HARSHAL ANDHALE in my minor son HARSHAL MACHHINDRA ANDHALE aged 15 years in his School Records. The actual name of mine and my minor son are MACHHINDRA RAMDAS ANDHALE and HARSHAL MACHHINDRA ANDHALE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MACHHINDRA RAMDAS ANDHALE [Signature]

It is for general information that I, ATHAR S/o MEHFOOZ ALI, R/o 7150, Lambi Gali Khalkhshah Wali, Beri Wala Bagh, Azad Market, Near Gurudwara, North Delhi, Delhi-110006, declare that name of mine and my wife has been wrongly written as ATHAR ABBAS and ANJUM in my minor son MOHD. YASOOB ABBAS aged 15 years in his school records. The actual name of mine and my wife are ATHAR and ANJUM FATIMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ATHAR [Signature]

It is for general information that I, KASIM S/o MOBIN, residing at E-57/C-140, Jhuggi, Sunder Nagri, Nand Nagri, Delhi-110093, declare that name of my father has been wrongly written as MUBEEN in my 10th and 12th Marks Certificate. The actual name of my father is MOBIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KASIM [Signature]

It is for general information that I, SANJAY RAGHAV S/o SHYAM LAL RAGHAV, residing at A-24, Street No.1, Khanpur Extension, New Delhi-110062, declare that the name of my minor son aged 14 years has been wrongly written as SARAANSH RAGHAV in his school records. The actual name of my minor son is SAARANSH RAGHAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY RAGHAV [Signature]

It is for general information that I, PANKAJ ARORA S/o RAKESH ARORA, R/o H-14/10, Malviya Nagar, New Delhi-110017, declare that I have adopted PRATHAM KHANNA biological son of NAVEEN KHANNA and SHIKHA KHANNA aged 10 years vide court order No. HMA 09/2024 dated 23-12-2024 further I have changed the name of my minor adopted son and he shall hereafter be known as PRATHAM ARORA S/o PANKAJ ARORA and SWEETY RANI for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ ARORA [Signature] It is for general information that I, PARMESWAR YADAV S/o KRISHAN DEV, R/o 108/86, Nehru Ekta Colony., R.K. Puram Sector 7. Distt. South West Dethi Delhi-110022, declare that name of mine and my Father has been wrongly written as PARAMESHWAR YADAV and SH R S YADAV in my Driving Licence DL09 20049141116. The actual name of mine and my father are PARMESWAR YADAV and KRISHAN DEV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARMESWAR YADAV [Signature]

It is for general information that I, HUNNY S/o INDER SINGH, R/o A-275/21, Near Nawada Metro Station, Gulab Bagh, Uttam Nagar, New Delhi-110059, declare that the name of my father has been wrongly written as INDER SAIN in my 10th, 12th, B.A. (Hons) educational documents and Passport No. C9583037. The actual name of my father is INDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HUNNY [Signature]

It is for general information that I, SHILPA PAL D/o LAKHPAT PAL, R/o 80, Mehla Mohalla, Madanpur Khadar, Sarita Vihar, South Delhi, Delhi-110076, declare that the name of my mother has been wrongly written as MIRA PAL in my 10th and 12th educational documents. The actual name of my mother is MEERA PAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHILPA PAL [Signature]

It is for general information that I, HIMALAYA S/o JAGDISH YADAV, residing At E-49/I-36, Gali No. 2, Near Khazoor Wali Masjid, Janta Mazdoor Colony, Seelampur, Delhi-110053, declare that name of my father has been wrongly written as JAGDISH in my 10th and 12th class Education Documents. The actual name of my father is JAGDISH YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HIMALAYA [Signature]

It is for general information that I, ABHAY KUMAR S/o RAVINDER KUMAR, R/o House No. 1260, Gali No. 10, B-Block, Nathu Colony, Nathupura, Burari North Delhi, Delhi-110084, declare that name of my father has been wrongly written as RAVINDRA KUMAR in my 10th and 12th class education documents. The actual name of my father is RAVINDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABHAY KUMAR [Signature]

It is for general information that I, KOMAL D/o PARSHAN SINGH, R/o 1143 Gram Sabha, Rose Convent School Pooth Kalan, Sultanpuri C Block, North West Delhi, Delhi-110086, declare that name of mine has been wrongly written as KOMAL SOLANKI in my OBC Caste Certificate No-OBC/06/63/39332/23/7/2012/9531120282/9601. The actual name of mine is KOMAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KOMAL [Signature]

It is for general information that I, PRADEEP PANT S/o JAGDISH PRASAD, R/o H.No-A-164, Street No-11, Near Shiv Mandir, Baljit Vihar, Nithari, North West Delhi, Delhi-110086, declare that name of mine and my father has been wrongly written as PRADEEP PANTH and JAGDISH PARSAD in my Driving Licence No-DL-1120090056428(P). The actual name of mine and my father are PRADEEP PANT and JAGDISH PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP PANT [Signature]

It is for general information that I, DIPESH KUMAR son of SHRI RAJINDER SINGH, residing at House No. C-9, Harswaroop Colony, Fateh Pur Beri, PO. Fatehpur Beri, District, South Delhi, Delhi-110074, declare that name of my father has been wrongly written as RAJINDER in my 10th Class Educational Documents and RAJENDER SINGH in my 12th Class Educational Documents. The actual name of my father is RAJINDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIPESH KUMAR [Signature]

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It is for general information that I, BHAVNA D/o MOHAN LAL, R/o 10A/55, Trilok Puri, East Delhi-110091, declare that name of mine has been wrongly written as BHAVANA in my 12th class educational-documents. The actual name of mine is BHAVNA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAVNA [Signature]

It is for general information that I, RAJENDER KUMAR S/o HUKUM CHAND, R/o T-313/6A, Near Sanatan Dharm Mandir, Baljeet Nagar, Delhi-110008, declare that name of mine has been wrongly written as RAJINDER KUMAR in my Service Book. The actual name of mine is RAJENDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJENDER KUMAR [Signature]

It is for general information that I, MOHAMMAD MAHFOOZ ALAM S/o MOHAMMAD MUSTFA ALAM, R/o H. No.-742, Block-B, Jahangir Puri, N.S. Mandi, North West Delhi, Delhi-110033, declare that name of mine has been wrongly written as MOHAMMAD MAHFOOZ in my minor daughter ZEBA KHATOON, aged 11 years in her School Records. The actual name of mine is MOHAMMAD MAHFOOZ ALAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD MAHFOOZ ALAM [Signature]

It is for general information that I, PITAMBAR DATT S/o SHIV DATT, R/o H-410, Type-II, Kali Bari Marg, New Delhi G.P.O., New Delhi, Delhi-110001, declare that Name of my wife has been wrongly written as BEENA JOSHI in my minor son PANKAJ JOSHI, aged 14 years in his school records. The actual name of my wife is BEENA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PITAMBAR DATT [Signature]

It is for general information that I, SUBHASH CHANDRA SINGH S/o SURESH CHANDRA SINGH, R/o Karsaut, Karsaut, Siwan, Bihar-841238, declare that name of my father has been wrongly written as SURESH CHANDARA SINGH in my 10th class certificate and Bachelor of Dental Surgery educational documents. The actual name of my father is SURESH CHANDRA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHANDRA SINGH [Signature]

It is for general information that I, SANDEEP KUMAR S/o JAIPAUL SINGH, residing at Balli Qutabpur (122), Sonipat, Haryana- 131101, declare that name of mine has been wrongly written as SANDEEP in my minor daughter namely DIKSHA, aged16 years in her 10th class marksheet and certificate. The actual name of mine is SANDEEP KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR [Signature]

It is for general information that I, SUNIL KUMAR S/o SARJEET SINGH, R/o Binola (147), Gurugaon, Haryana-122413, declare that name of mine has been wrongly written as SUNIL in my minor daughter DISHA, aged 16 years in her 10th Class Educational Documents. The actual name of mine is SUNIL KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR [Signature]

It is for general information that I, SUMIT KUMAR S/o RAMNATH KUSHWAHA, residing at H. No.-5 Kh. No.-111/24, Pole No.-4, Rajender Lakra School, Mundka, West Delhi, Delhi-110041, declare that name of mine and my father have been wrongly written as SUMIT and RAM NATH in my OBC Certificate No. 90500000176555 and name of my father has been wrongly written as RAM NATH KUSHWAHA in my 10th class marksheet and certificate. The actual name of mine and my father are SUMIT KUMAR and RAMNATH KUSHWAHA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMIT KUMAR [Signature]

It is for general information that I, DEEPAK VERMA S/o MAHENDRA KUMAR, R/o B-4, Plot No. 657, First Floor, Gali No. 1, Nai Basti Behal Appartment, Devli Village, Delhi-110062, declare that name of mine has been wrongly written as DEEPAK in my PAN Card No. EGJPD7228C and Driving Licence No. DL03 20110211375. The actual name of mine is DEEPAK VERMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK VERMA [Signature]

It is for general information that I, ARMAN CHAUDHARY S/o HANSHVEER SINGH, R/o House No. 08, Babugarh, Rasoolpur Bahloolpur, Hapur, Uttar Pradesh-245101, declare that name of my father and my mother have been wrongly written as HANS VEER SINGH and AMRITA in my 10th and 12th educational documents. The actual name of my father and my mother are HANSHVEER SINGH and AMRITA SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARMAN CHAUDHARY [Signature]

It is for general information that I, HEMA D/o KISHAN LAL W/o Late Shri DINESH VASWANI, R/o 02, Albatiya, Satish Chahar Wali Gali, Shahganj, Agra-282010, U.P., India, declare that name of mine has been wrongly written as AARTI VASWANI in my Aadhar Card No. 898818580128. The actual name of mine is HEMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HEMA [Signature]

It is for general information that I, ROSHAN SINGH YADAV S/o BHALOO SINGH YADAV, R/o Ward-6, Dinau, Sagarwara, Tikamgarh, Madhya Pradesh-472118, declare that name of mine has been wrongly written as ROSHAN YADAV in my minor daughter namely ROSHNI YADAV, aged 17 years in her 10th class Educational Documents, and name of my minor daughter has been wrongly written as SUHAGINI in her Aadhaar Card No. 2141 9601 1217, The actual name of mine and my minor daughter are ROSHAN SINGH YADAV and ROSHNI YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROSHAN SINGH YADAV [Signature]

It is for general information that I, ARUN KUMAR S/o RAMESH CHANDER, R/o C-50, Chuna Bhatti, Kirti Nagar, West Delhi, Delhi-110015, declare that name of mine and my wife have been wrongly written as ARUN KUMAR MAJHI and SAVITA MAJHI in my minor son VISHAL KUMAR MAJHI, aged 16 years in his 10th Class CBSE Marks Statement cum Certificate. The actual name of mine and my wife are ARUN KUMAR and SAVITA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR [Signature]

It is for general information that I, DEEPAK SINGH S/o BAG SINGH, R/o 168, Netaji Subhash Apartment, Sector-13, Dwarka, South West Delhi, Delhi-110078, declare that name of my minor son has been wrongly written as NAMAN SINGH SHAHI in my minor son NAMAN SINGH, aged 13 years in his School Records and Birth Certificate. The actual name of my minor son is NAMAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK SINGH [Signature]

It is for general information that I, MOHAMMAD ZAID S/o MOHAMMAD YAQUB, R/o Plot No. 373, Shahzada Bagh, Ph-1, Near Makki Masjid, Inder Lok, Delhi-110035, declare that name of mine and my father have been wrongly written as M ZAID and MOHD YAQUB in my 10th and 12th Class Marks Statements cum Certificates and Migration Certificate and name of mine and my father have been wrongly written as M. ZAID and MD. YAKUB in my OBC Certificate No. 90500000036976. The actual name of mine and my father are MOHAMMAD ZAID and MOHAMMAD YAQUB respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ZAID [Signature]

It is for general information I, ADITYA SHAM PAWAR S/o PAWAR SHAM RAMLING, residing at Shardadevi Prashala Mohol Road Vairag, Mohol Road, Vtc: Vairag, District: Solapur, State: Maharashtra-413402, declare that name of mine and father have been wrongly written as ADITYA PAWAR and PAWAR SHA RAMLING in my 10th class Marksheet and Certificate. The actual name of mine and my father are ADITYA SHAMPAWAR and PAWAR SHAM RAMLING respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ADITYA SHAM PAWAR [Signature]

It is for general information that I, MOHAN KUMAR PARIDA S/o BENUDHAR PARIDA, R/o Bramhanakhandi, Raghuagorada Khordha Raghuagorada, Raghuagorada, Khorda, Odisha-752102, declare that name of my minor daughter PRANGYA SMITA PARIDA, aged 11 years has been wrongly written as TANUSKA PARIDA in her Birth Certificate. The actual name of my minor daughter is PRANGYA SMITA PARIDA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAN KUMAR PARIDA [Signature]

It is for general information that I, HIMANSHU S/o SATPAL SINGH, R/o Bandrana, Kaithal, Haryana-136027, declare that name of my mother has been wrongly written as SUDESH in my 12th Class educational documents. The actual name of my mother is SUDESH RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU [Signature]

It is for general information that I, SUCHINDRA KUMAR S/o GYAN CHANDRA, R/o Musta PO. Bhaisau District Kanpur Nagar, Uttar Pradesh-209205, declare that name of mine has been wrongly written as SUCHINDRA in my Master of Computer Application Degree. The actual name of mine is SUCHINDRA KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUCHINDRA KUMAR [Signature]

It is for general information that I, SENTHILKUMAR CHIDAMBARAM S/o CHIDAMBARAM, R/o D. No. 48/25, Chinnamanali, Street 3, Edappadi, Idappadi, Salem, Tamil Nadu-637101, declare that name of mine and my minor son name has been wrongly written as SENTHILKUMAR and S LAKSHITH in my minor son namely LAKSHITH SENTHILKUMAR, aged about 10 years in his birth certificate. The actual name of mine and my minor son are SENTHILKUMAR CHIDAMBARAM and LAKSHITH SENTHILKUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SENTHILKUMAR CHIDAMBARAM [Signature]

It is for general information I, NAVEEN KUMAR KADYAN S/o Shri RAMESH KUMAR KADYAN, resident of 241/6, Gali No. 3, Adarsh Nagar Gohana, Tehsil Gohana, Distt. Sonipat-131301, Haryana (India), declare that name of mine, my wife and my minor son aged 16 years has been wrongly written as NAVEEN KADYAN, SAVIN KADYAN and SHORYAN respectively in my minor son aged 16 years SHORYAN KADYAN in 10th Class educational documents. The actual name of mine, my wife and my minor son are NAVEEN KUMAR KADYAN, SAVIN and SHORYAN KADYAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR KADYAN [Signature]

It is for general information that I, MOHAMMED TAUFIQUE S/o Late MOHD. NASEEM, employed as Machinist P. No. 006609 in MCS Section of Small Arms Factory, Kanpur-208009, (U P), residing at 131/20, Begum Purwa, Babu Purwa, T P Nagar, Kanpur Nagar, Uttar Pradesh-208023, declare that name of mine has been wrongly written as MOHD.TAUFIQ in my Service Book Record and name of my father has been wrongly written as MOHAMMED NASEEM in my PAN Card No. ADPPT1554L. The actual name of mine and my father are MOHAMMED TAUFIQUE and MOHD. NASEEM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED TAUFIQUE [Signature]

It is for general information that I, DIVANSH son of JAGDEV SINGH, resident of Village Chaurahu (272), Malikpur Banger, Yamuna Nagar, Tehsil Bilaspur, Distt. Yamuna Nagar-135102, (Haryana), India, declare that name of my mother has been wrongly written as SUDESH in my CBSE 10th class educational Certificate. The actual name of my mother is SUDESH RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIVANSH [Signature]

It is for general information that I, SARABJEET KAUR BHAGAT W/o LATE SUKHJINDER KUMAR, residing at Guru Lal Colony, Near Petrol Pump, Nawan Pind, Post Office Balbawa, Distt Amritsar, Punjab, 143606, declare that name of mine and my husband has been wrongly written as SARABJIT KAUR and SUKHJINDER BHAGAT in my Minor son namely ANSH KUMAR, aged 16 years in his CBSE Class 10TH Educational Documents. The actual name of mine and my husband are SARABJEET KAUR BHAGAT and SUKHJINDER KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SARABJEET KAUR BHAGAT [Signature]

It is for general information that I, M TARIFUL MONDAL son of MAHABUR MONDAL, residing at Ward No. 19, Near Ganesh Temple, Bathu Basti, Garacharama, PO. Garacharama, Sri Vijaya Puram Tehsil, South Andaman District-744105, A & N Islands, declare that name of my father has been wrongly written as MASHEAR MONDAL in my PAN Card No. BQXPM5716R, Driving License No. AN01 20100000130 and Passport No. X5866905. That my father's actual name is MAHABUR MONDAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

M TARIFUL MONDAL [Signature]

It is for general information that I, PREMA LOHIYA W/o DEEPAK KUMAR, R/o Permanent Address Chhera, Pithoragarh, Uttarakhand, 262501, Present adress F-195, Lado Sarai, mehrauli, Delhi-110030, declare that name of mine has been wrongly written as AYUSH LOHIYA in my Aadhar Card No. 3163 2814 2717. The actual name of mine is PREMA LOHIYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PREMA LOHIYA [Signature]

It is for general information that I, VIPUL DAULAT GOSAVI S/o DAULAT GOSAVI, residing at C-592, Hindustan Nagar, Sayyad Pimpri Adgaon Road, Near Ramrajya Science College, Odha, VTC-Odha, Po-Odha, Sub. District- Nashik, District-Nashik, Maharashtra-422003, declare that name of my mother has been wrongly written as JYOTI in my class 10th marksheet and certificate. The actual name of my mother is ARUNA DAULAT GOSAVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIPUL DAULAT GOSAVI [Signature]

It is for general information that I, RANI DEVI W/o NIRMAL SINGH, R/o 4, Kanthal Khurd, Kanthal Khurd (4), Kurukshetra, Haryana-136119 declare that name of mine and my minor son has been wrongly written as RANI and KRISH in my minor son namely KRISH SAINI, aged 17 years in his 10th class Mark Sheet. The actual name of mine and my minor son are RANI DEVI and KRISH SAINI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANI DEVI [Signature]

It is for general information that I, DASARI PARVATHI D/o DASARI NAGESWARA RAO, residing at Dr. No. 7-46/9/4, Flat No. 201, Sri Datta Nilayam, Rushikonda, Visakhapatnam-530045, with my permanent address as 27-4, Sampathipuram, Anakapalle, Visakhapatnam-531031, declare that my father name is wrongly written as DASARI NAGESHWARA RAO, and also my mother's name is wrongly written as UMA DEVI in my 10th and 12th CBSE marksheets. The actual name of my father is DASARI NAGESWARA RAO, and the actual name of my mother is DASARI UMA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DASARI PARVATHI [Signature]

It is for general information that I, ARGENT SINGH S/o AVTAR SINGH, R/o VPO Akalgarh, Tehsil Raikot, Distt. Ludhiana, Punjab, India-141104, declare that name of mine and my wife has been wrongly written as ARJANT SINGH and WARINDERJIT KAUR in my minor daughter CHAMANJOT KAUR KAHLON, age 14 years in her School Record. The actual name of mine and my wife are ARGENT SINGH and VARINDERJIT KAUR respectively, Which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARGENT SINGH
[Signature]

It is for general information that I, LOVE S/o DEVENDER DHIMAN, R/o Village Panjupur, P.O. Karera Khurd, Tehsil Jagadhri Distt. Yamuna Nagar Haryana-135001, India, declare that name of my father and my mother has been wrongly written as DEVENDER and PRAVEEN, respectively in my 10th class educational document. The actual name of my father and my mother are DEVENDER DHIMAN and PARVEEN KUMARI, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LOVE [Signature]

It is for general information that I, ALAMURI SIVA RAGHAVA SUDHIR S/o A S S B B BOSE BABU, R/ Qtr No: 4124, Type-4, ODF Estate, Yeddumailaram, Distt. Sangareddy, Telangana-502205, declare that name of mine has been wrongly written as S RAGHAVA SUDHIR ALAMURI in my 10th class Certificate. The actual name of mine is ALAMURI SIVA RAGHAVA SUDHIR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ALAMURI SIVA RAGHAVA SUDHIR [Signature]

It is for general information that I, DR. SMEER DURANI S/o CHAMANLAL DURANI, Employed as Scientific Officer-H, EC No.6079, Dept of Atomic Energy, Begumpet, Hyderabad-500016, Residing at C-101, Solanki Gulmohar Apartment, Brahmanwadi, Begumpet, Hyderabad-16, declare that name of my wife has been wrongly written as ANJANA DURANI in my Service records. The actual name of my wife

is ANJANA MUNSHI DURANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DR. SMEER DURANI [Signature]

It is for general information that I, ANSH S/o MOHINDER KUMAR UPPAL, R/o VPO Upperli Daroli, Tehsil Nangal, Distt. Rupnagar, Punjab declare that name of my father has been wrongly written as MOHINDER KUMAR in my 10th and 12th class educational documents. The actual name of my father is MOHINDER KUMAR UPPAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANSH [Signature]

It is for general information that I, YOGENDER KUMAR S/o HAZARI LAL, R/o D-501, Delhi Metro Housing Complex, Near Haldirams Mathura Road, Sarita Vihar, Delhi-110076, declare that name of my minor son has been wrongly written as DARSHIL in my minor son namely DARSHIL YADAV, aged 15 years in his school record. The actual name of my minor son is DARSHIL YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YOGENDER KUMAR [Signature]]

It is for general information that I, TEHZEEB HAROON SHAIKH S/o HAROON SHAIKH, employed as High Skilled - I in Ammunition Factory Khadki, Pune-411003, is residing at Sr. No. 23/384, CTS No. 188/189, Padmaraj Apartment, Flat No. 2, Bopodi, Pune-411020, declare that name of mine has been wrongly written as TAHEBJI HIRALALA SHAIKH in my service book, as TAHZEEB HAROON SHAIKH in voter card and as TAHAJIB SHAIKH in driving license. The actual name of mine is TEHZEEB HAROON SHAIKH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TEHZEEB HAROON SHAIKH [Signature]

It is for general information that I, KHAN AFTAB NAUSHAD S/o NAUSHAD KHAN, R/o 07, Kabrastan Road, Behind Bus Depo, Vapi, Valsad, Gujarat- 396191, declare that name of mine has been wrongly written as KHAN AAFTAB NOUSAD in my Adhar Card-2498 3608 1259 delare That the name of mine and my father has been wrongly written as KHAN AAFTAB NOUSAD and NOUSAD KHAN in my Pan Card - KCLPK8499C . The actual name of mine and my father are KHAN AFTAB NAUSHAD and NAUSHAD KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KHAN AFTAB NAUSHAD [Signature]

It is for general information that I, RAVENDRA KUMAR S/o NARESH KUMAR, R/o Plot No. 22 F/F, New Plot No. 68, Kh. No. 10/1, Roop Vihar, Mubarak Pur Dabas, North West Delhi, Delhi-110081, declare that name of mine and my father have been wrongly written as RAVINDER and LOTAN SINGH in my Aadhaar Card No. 3365 9243 3596 and my PAN Card No. CKVPR3317J, and name of my father has been wrongly written as LOTAN SINGH in my Driving Licence No. UP81 20120007929. The actual name of mine and my father are RAVENDRA KUMAR and NARESH KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVENDRA KUMAR [Signature]

It is for general information that I, ABHAY VINU NAIR S/o VINU V NAIR, R/o 204-D Block-2 Mulberry Woods Janata Colony Carmelaram Doddakannalli Bengaluru Rural Karnataka-560035, declare that name of my mother has been wrongly written as MRIDULA SIVASANKARAN NAIR in my Passport No-Z7188197 and MRIDULA S NAIR in my 12th class marks statement cum certificate. The actual name of my mother is SUMI S NAIR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABHAY VINU NAIR [Signature]

It is for general information that I, SHOUKATH M H S/o MOHAMMED NOORULLAH, R/o Flat No. A1, Akshaya Apartments, No. 2 Perambur High Road, Mettupalayam, Otteri, Perambur Barracks, Chennai, Tamil Nadu - 600012,

declare that name of mine has been wrongly written as ITHAYATHULLA in my birth certificate. The actual name of mine is SHOUKATH M H respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHOUKATH M H [Signature]

It is for general information that I, RAM KUMAR S/o BHARAT SINGH, residing at H.No. 6, Street No. 1, Balbir Nagar Extention, Shahdara, East Delhi, Delhi-110032 declare that the name of my father has been wrongly written as LATE SAB SINGH in my Pan Card No. AJYPK6781B. The actual name of my father is BHARAT SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM KUMAR [Signature]

It is for general information that I, GUDDU KUMAR TANTI S/o ANANDI TANTI, R/o Patla Gutu, Near Hanuman Mandir, Baromuri, B. Polytechnic, Dhanbad, Jharkhand-828130, declare that name of mine and my father has been wrongly written as GUDDU DAS and ANANDI DAS in my Class 10th and 12th Marksheet and Certificate. The actual name of mine my and my father are GUDDU KUMAR TANTI and ANANDI TANTI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GUDDU KUMAR TANTI [Signature]

It is for general information that I, ROHIT TIWARI S/o ASHOK TIWARI, R/o 108, NH56, Sultanpur, Dariyawaganj, VTC. Dariyawaganj, PO Dariaoganj, SUB Distt. Mariahu, Distt. Jaunpur, Uttar Pradesh-222109, declare that name of mine has been wrongly written as TIWARI ROHIT ASHOK in my continuous discharge certificate No.-MUM 314299. The actual name of mine is ROHIT TIWARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT TIWARI [Signature]

It is for general information that I, GEETA MUTTANNAVAR wife of Late RUDRAPPA MUTTANNAVAR and D/o SIDDAPPA NAIK R/o H. No. 2465/17, Basav Nagar, VPO. Konnur, TQ. Gokak, Distt. Belagavi-591231, Karnataka, declare that name of mine has been wrongly written as BALAVVA in my Late husband's PPO No. S/068169/2003 and in Discharge Book. The actual name of mine is GEETA MUTTANNAVAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GEETA MUTTANNAVAR [Signature]

It is for general information that I, BABLI KUMARI D/o ANIL KUMAR PASWAN, resident of Village Palanki Sakhi, Guraru Mills, Gaya, Bihar-824118, declare that name of my father has been wrongly written as A K PASWAN in my Class 10th and 12th CBSE Educational Documents. The actual name of my father is ANIL KUMAR PASWAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BABLI KUMARI [Signature]

It is for general information that I, BAJRANG LAL S/o GANPATH LAL, employed as Syce (Emp ID No. G00241) in SVP National Police Academy, Ministry of Home Affairs, Govt. of India, Hyderabad-500052 R/O Qtr. No. Type-1 A4/4, S V P N P A Campus, Shivarampally, K. V. Rangareddy (Telangana)-500052, declare that name of mine and my father has been wrongly written as BAJARANG LAL SHARMA and GANPAT LAL SHARMA in my office records. The actual name of mine and my father is BAJRANG LAL and GANPATH LAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BAJRANG LAL [Signature]

It is for general information that I, SAMRATH SINGH BHANWAR S/o RATAN SINGH BHANWAR, R/o 13, Bhagat Singh Marg, Ward No.-11, Tad Gali, Alirajpur, Alirajpur, Madhya Pradesh-457887, declare that name of mine has been wrongly written as SAMARTH BHANWAR in my minor son PRIYANSHU BHANWAR, aged 17 years in his Class 10th CBSE Marksheet cum Certificate. The actual name of mine is SAMRATH SINGH BHANWAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAMRATH SINGH BHANWAR [Signature]

It is for general information that I, ANTHONY LAWRENCE NADAN S/o LAWRENCE ARUL NADAN, employed as Skilled in Ammunition Factory Khadki, Pune-411003, is residing at Qtr. No. 19/2, Type-2, Range Hills, Pune-411020, declare that name of mine has been wrongly written as L. ANTHONY in my service book. The actual name of mine is ANTHONY LAWRENCE NADAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANTHONY LAWRENCE NADAN [Signature]

It is for genral information that I, NEERJA SHARMA W/o Late RAVINDRA KUMAR SHARMA, R/o Enfield Line, Madhav Kunj, Near Santoshi Mata Mandir, Shiv Vihar, Vikasnagar, P.O. Vikasnagar, Distt. Dehradun, Uttarakhand-248198, declare that name of mine has been wrongly written as SUMAN SHARMA in my husband PPO No. UK/91/31102015/02233. The actual name of mine is NEERJA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEERJA SHARMA [Signature]

It is for general information that I, AMRIT LAL DODA S/o SOMA JI DODA, residing at Bokhla, Dungarpur, Rajasthan-314011, declare that name of mine and my father has been wrongly written as Sh. AMRIT LAL MEENA and Shri SOMA JI in my service records. The actual name of mine and my father are AMRIT LAL DODA and SOMA JI DODA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMRIT LAL DODA
[Signature]

It is for general information that I, RAKESH KUMAR S/o MAHENDER, R/O Lokri(287), Lokra, Gurgaon, Haryana-122414, declare that the name of my mother has been wrongly written as SAMIT in my service records. The actual name of my mother is SUMITRA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR [Signature] It is for general information that I, SURENDER PAWAN KUMAR son of SURENDER KUMAR, resident of L-812, B-3, Ashiana Umang, Near Mahindra Sez, Jhai Bhankrota, Jaipur, Rajasthan-302026, declare that name of mine and my father has been wrongly written as PAVAN SURENDER KUMAR and S. KUMAR in my 10th class certificate cum mark sheet and SURENDRA PAWAN KUMAR and SURENDRA KUMAR in my 12th class certificate cum mark sheet. I also declare that name of mine and my father has been wrongly written as S. PAWAN KUMAR and S. KUMAR in my senior secondary examination marks statement issued by National Institute of Open Schooling. The actual name of mine and my father are SURENDER PAWAN KUMAR and SURENDER KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDER PAWAN KUMAR [Signature]

It is for general information that, I, SANGEETA TANEJA W/o BHARAT BHUSHAN TANEJA, residing at FA-12 Mansarover Garden, New Delhi-110015, declare that name of mine has been wrongly written as SANGEETA in my service record. The actual name of mine is SANGEETA TANEJA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA TANEJA [Signature]

It is for general information that I, ASHISH EKKA son of Late. ALAXUS EKKA, residing at 64, Ganesh Nagar Village, Diglipur, North & Middle Andaman, A & N Islands-744202, declare that name of my father and mother has been wrongly written as ALEXIOUS EKKA and ROSALIA KUJUR in my 10th & 12th class educational documents and the name of my father has been wrongly written as ALEXIOUS EKKA in my local certificate vide No. 021029. That my father's and mother's actual name is ALAXUS EKKA and RUJALIA KUJUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH EKKA [Signature]

It is for general information that I, SATYAM KUMAR S/o SANTOSH KUMAR SINGH, R/o House No.189, G-Block Jahangir Pur, N.S. Mandi, North West Delhi, Delhi-110033, declare that name of my father has been wrongly

written as SANTOSH KUMAR in my 10th class marksheet. The actual name of my father is SANTOSH KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATYAM KUMAR [Signature]

It is for general information that I, RAJAT GUPTA S/o ANIL PARKASH GUPTA, R/o Nishkam Bhawan, Near D P R Office, Shaprun(653), Saproon, Solan, Himachal Pradesh-173211, declare that name of my father has been wrongly written as ANIL GUPTA in my class 10th and 12th Marksheet and Certificate and my Bachelor of Dental Surgery Degree and Certificate. The actual name of my father is ANIL PARKASH GUPTA, which may be amended according.

It is certified that I have complied with other legal requirements in this connection.

RAJAT GUPTA [Signature]

It is for general information that I, PRASHANT KHARI S/o DEVINDER KUMAR KHARI, R/o 5765-66 Gali No. 6, New Chandrawal Jawhar Nagar, Malka Ganj, North Delhi, Delhi-110007, declare that name of my father has been wrongly written as DAVINDER KUMAR in my OBC Caste certificate No.-90500000533421 and as DEVINDER KHARI in my Aadhar Card No.-461135870102, Voter Id Card No.-NCR2281343, Passport NO-V3516489, PAN Card No.-LBGPK1054C and as DAVINDER KHARI in my all educational documents. The actual name of my father is DEVINDER KUMAR KHARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT KHARI [Signature]

It is for general information that I, RUPINDER KUMAR GOYAL S/o SOHAN LAL, R/o B-IV/073 Near Geeta Bhawan Ward No. 06 Barnala Distt. Barnala, State Punjab-148101, declares that name of mine has been wrongly written as RUPINDER GOYAL in my minor son MADHAV GOYAL, aged 17 years in his class 10th CBSE and 12th marksheet cum certificate and school record. The actual name of mine is RUPINDER KUMAR GOYAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUPINDER KUMAR GOYAL [Signature]

It is for general information that I, BALVIR RAM S/o PIARA RAM, residing at Village Happowal, P.O. & Tehsil Banga, Distt. SBS Nagar, 144505, Punjab, India, declare that name of my wife has been wrongly written as KULJEEB KAUR in my passport No. A8055803. The actual name of my wife is SURINDER KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BALVIR RAM [Signature]

It is general information that I, VENKATESH SAGARA son of SAGARA VENKATA RAMUDU, R/o D.No. 1-97, Parla Village (Kallur Mandal), Kurnool (District)-, Andhra Pradesh, India-518468, declare that name of mine and my father name has been wrongly written as UPPARA VENKATESWARLU and U VENKATA RAMUDU in my S.S.C, Intermediate and B.Sc. Educational documents. The actual name of mine and my father are VENKATESH SAGARA and SAGARA VENKATA RAMUDU respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VENKATESH SAGARA [Signature]

It is for general information that I, RAJENDRA KUMAR MISHRA S/o BRIJ BHUSAN MISRA, R/o Deewadhar, Pipra Misra, P.O.: Pipara Mishir Deori, Uttar Pradesh-274505, declare that name of mine has been wrongly written as RAJENDERA KUMAR MISRA in my 10th class marksheet. The actual name of mine is RAJENDRA KUMAR MISHRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA KUMAR MISHRA [Signature]

It is for general information that I, PRAMILA W/o Shri RAJBHAN, R/o Naurangabass Jattan, District. Charkhi Dadri, Haryana-127310, declare that name of mine and my husband has been wrongly written as POONAM DHINDHWAL and RAJ BHAN DHINDHWAL respectively in my minor son namely PRATEEK DHINDHWAL aged 16 years in his 10th Marksheet. The actual name of mine and my husband are PRAMILA and RAJBHAN respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAMILA [Signature]

It is for general information that I, C SHIVAIAH S/o CHOMAIAH, R/o No. 14, 13th Main, 7th Cross, Bhuvaneshwarinagar, K P Agrahara, Bangalore North, Bengaluru, Karnataka-560023, declare that name of mine and my father name has been wrongly written as NARAYANARAO and R BAGOJI RAO in my Aadhar Card No. 807323239911. The actual name of mine and my father is C SHIVAIAH and CHOMAIAH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

C SHIVAIAH [Signature]

It is for genral information that I, MAYANK SINGH RAJGOND S/o KANCHHDI SINGH RAJGOND, R/o at B-109, Abhilasha Colony, Dewas Road Ujjain, Madhya Pradesh-456010, declare that name of my father has been wrongly written as Sh. KANCHHEDI SINGH RAJGOND in my 10th Class edcucational documents. The actual name of my fathar is KANCHHEDI SINGH RAJGOND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAYANK SINGH RAJGOND [Signature]]

It is for general information that I, ANUP KUMAR DWIVEDI S/o DHARMENDRA KUMAR DWIVEDI, R/o Krishna Nagar Colony, Asapur, Varanasi, Uttar Pradesh-221007, declare that name of my father has been wrongly written as NK DK DWIVEDI in my 10th & 12th Class educational documents. The actual name of my father is DHARMENDRA KUMAR DWIVEDI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANUP KUMAR DWIVEDI [Signature]

It is for general information that I, POOJA D/o BUDH RAM, R/o 14-15, P-3, Sultan Puri, Sultanpuri, C Block, P.O. Sultanpuri C Block, Distt North West Delhi, Delhi-110086, declare that name of my father and my mother have been wrongly written as BUDHI RAM and RAJ PATI in my educational documents and name of my father has been wrongly written as BUDHI RAM in my SC Caste Certificate No. 90510000844345. The actual name of my father and my mother are BUDH RAM and RAJ PATA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POOJA [Signature] It is for general information that, I, ASHOK KUMAR VASHISHT S/o Sh. INDER SINGH VASHISHT, R/o 196, Gali No. 9, A Block, Vijay Nagar, Bawana, Delhi-110039, declare that name of mine and my father name have been wrongly written as ASHOK KUMAR and INDER SINGH in my 10th and 12th class, Graduation Mark Sheet, certificate and LLB qualification certificate. The actual name of mine and my father are ASHOK KUMAR VASHISHT and INDER SINGH VASHISHT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR VASHISHT [Signature]

It is for general information that I, RAJ KUMAR S/o BISHAMBER, R/o Pahari 265, Gurgaon, Pahari, Haryana-122502, declare that name of mine has been wrongly written as RAJKUMAR YADAV in my minor son namely TANMAY YADAV aged 15 years in his school record and birth certificate No. 3267. The actual name of mine is RAJ KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR [Signature]

It is for general information that I, MANOJ KUMAR S/O KISHAN LAL, R/o A-680 Camp No. 4. Jwala Puri, Sunder Vihar, P.O. Sunder Vihar, Distt. West Delhi, Delhi-110087, declare that name of mine has been wrongly written as MANOJ in my minor daughter KANIKA aged 16 years in her 10th class educational document. The actual name of mine is MANOJ KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR [Signature]

It is for general information that I, DINESH S/o RAJPAL, residing at Vill. Misri, P.O. Misri, Distt. Charkhi Dadri, Haryana-127042, declare that name of mine and my wife has been wrongly written as DINESH YADAV and MAMTA in my minor son's namely SAJAL YADAV aged 16 years in his 10th class educational documents. The actual name of mine and my wife are DINESH and MAMTA RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DINESH [Signature] It is for general information that I, SHUBHAM KUMAR S/o JAGDISH TANTI, R/o Salempur, Sohsarai, Nalanda, Bihar-803118, declare that name of my father has been wrongly written as JAGDISH PRASAD in my 10th class educational document. The actual name of my father is JAGDISH TANTI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM KUMAR [Signature]

It is for general information that I, GANAUR PASWAN S/o MAHINDER PASWAN, R/o 209, Atahar, Atahar, Darabhanga Sadar, Atahar, Darbhanga, Bihar-847201, declare that name of mine has been wrongly written as GANESH KUMAR in my Aadhar Card No. 2825 8152 4697. The actual name of mine is GANAUR PASWAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GANAUR PASWAN [Signature]

It is for general information that I, ANJALI YADAV D/o UMA SHANKAR YADAV, R/o A-26, Gali No.-19, Baprola Vihar, Najafgarh, NCT of Delhi-110043, declare that name of mine has been wrongly written as ANJALI in my 10th class educational documents. The actual name of mine is ANJALI YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANJALI YADAV [Signature]

It is for general information that I, RAJINDER SINGH BIST S/o PURAN SINGH BIST, R/o Q.No. 1242, Type-2, R.K. Puram Sect-8, South West Delhi, Delhi-110022, declare that name of mine and my minor daughter have been wrongly written as RAJENDRA SINGH BIST and SAANVI BIST in my minor daughter namely SAANVI BISHT aged 14 years in her Birth Registration Certificate No. MCDOLIR-0110-004488217. The actual name of mine and my minor daughter are RAJINDER SINGH BIST and SAANVI BISHT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER SINGH BIST [Signature]

It is for general information that I, DURG VIJAY SINGH S/o RAM DAWAR SINGH, R/o H.No.-262/6, F/F Type-2, Sector-6, R. K. Puram, Sub District Vasant Vihar District South West Delhi, Delhi-110022, declare that name of mine and my father has been wrongly written as DURGA VIJAI SINGH and RAM DAVAR SINGH in my 10th class educational documents. The actual name of mine and my father are DURG VIJAY SINGH and RAM DAWAR SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DURG VIJAY SINGH [Signature]

It is for general information that I, MOHD ARMAN S/o MOHD ASHRAF ALI, R/o D-192, J.J. Colony, Budh Nagar, Inderpuri, Central Delhi, Delhi-110012, declare that name of mine and my wife has been wrongly written as ARMAN and SULTANA in my minor son HASNAIN ANSARI aged 13 years in his school records. The actual name of mine and my wife are MOHD ARMAN and SULTANA KHATOON, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD ARMAN [Signature]

It is for general information that I, PAPENDRA KUMAR S/o GAMBHIR SINGH, residing at Tej Gadi, Saidpur, P.O. Saidpur, Distt. Buandshahr, Uttar Pradesh-245411, declare that name of my minor son has been wrongly written as AAYUSH in my minor son's namely ADVIK SIROHI aged 08 years in his Aadhar Card Number 618765569078. The actual name of my minor son is ADVIK SIROHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PAPENDRA KUMAR [Signature]

It is for general information that I, JASVINDER SINGH S/o SWAROOP SINGH, R/o C-26, Jeewan Park, Uttam Nagar, D.k. Mohan Garden, Dwarka, West Delhi, Delhi-110059, declare that name of my minor son has been wrongly written as GURNOOR S SAWHNEY in my minor son GURNOOR SINGH SAWHNEY aged 16 years in his 10th class educational documents. The actual name of my minor son is GURNOOR SINGH SAWHNEY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASVINDER SINGH [Signature]

It is for general information that I, MUKESH SINGH S/o HOTAM SINGH, R/o H.No. RZ 3183/36, Street No. 36, Tugalkabad Extn. Kalkaji, South Delhi, Delhi-110019, daclare that name of mine and my wife has been wrongly written as MUKESH SINGH RATHOR and RAMA DEVI RATHOR in my minor daughter namely YOGITA aged 13 years in her school record. The actual name of mine and my wife are MUKESH SINGH and RAMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKESH SINGH [Signature]

It is for general information that I, ANAS KHAN S/o ABDUS SATTAR KHAN, residing at Tola Sukrauli, Shivpati Nagar, Post Sheopatinagar, District Siddharthnagar, Uttar Pradesh-272206, declare that name of mine, my father and my mother has been wrongly written as ANAS, ABDUS SATTAR, and TRIQUNNISHA in my 10th and name of mine and my father has been wrongly written as ANAS and ABDUS SATTAR, in my 12th Educational Documents. The actual name of mine, my father and my mother are ANAS KHAN, ABDUS SATTAR KHAN and TARIKUN NISHA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANAS KHAN [Signature]

It is for general information that I, SANTOSH W/o VIKRANT SAXENA, R/o House No. RZ-3D/7 Street No-8, Indra Park, Palam Colony South West Delhi, Delhi-110045, declare that name of my husband has been wrongly written as VIKRANT in my minor daughter ANANYA SAXENA aged 15 years in her school records and birth certificate No-MCDOLR09216512. The actual name of my husband is VIKRANT SAXENA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH [Signature]

It is for general information that I, RAJEEV S/o RAM AVTAR, R/o Kh. No. 57/8, Ground Floor, Gali, No. 6, D Block, Tilak Enclave Pardhan Enclave, Burari, P.O. Burari, Distt. North Delhi, Delhi110084, declare that name of mine has been wrongly written as RAJIV in my minor daughter's namely DISHA aged 14 years in her school records. The actual name of mine is RAJEEV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV [Signature]

It is for general information that I, ATAULLAH SIDDIQUI S/o MOHD IZZATULLAH, R/o B-395, New Seemapuri, P.O.: Jhilmil, Distt.: Shahdara, Delhi-110095, declare that name of my father has been wrongly written as IZZATULLAH SIDDIQUI in my 10th, 12th class educational documents, Passport No. Y6134933, M.Sc. Educational Documents, PAN Card No. CQIPS5901A, and as MD. IZZATULLAH SIDDIQUI in my B.Sc Educational Documents and as IZZAT ULLAH SIDDIQUI in my Voter ID Card No.SPN1237197. The actual name of my father is MOHD IZZATULLAH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ATAULLAH SIDDIQUI [Signature]

It is for general information that I, VIJAY KUMAR SINGH S/o BABU NANDAN SINGH, R/o H.No. 335 New Near Purani Keel Factory, Kapashera, Kapashera, South West Delhi, Delhi-110037, declare that name of my wife and my minor son has been wrongly written as SHWETI and ATIKSH in my minor son ATIKSH SINGH aged 13 years in his school records. The actual name of my wife and my minor son are SHWETI KUMARI and ATIKSH SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR SINGH [Signature]

It is for general information that I, ALOK KUMAR S/o BAIDHYANATH SINGH, R/o Flat No. 985, G/F, Pocket-A, Block-B, Near Ashram, Loknayak Puram, Bakkar Wala, West Delhi, Delhi-110041, declare that name of my minor son has been wrongly written as ALOK in my minor son

namely ADITYANSHU aged 13 year, in his Aadhar Card No. 5080 9123 8367. The actual name of my minor son is ADITYANSHU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ALOK KUMAR [Signature]

It is for general information that ROHAN SAXENA S/o KANTI SWARUP SAXENA, residing at 221, Block B, Dabas CGHS - Vedanta Society Plot 6C, Sector 23, dwarka, delhi 110077, do hereby declare that name of my father has been wrongly written as K S SAXENA in my B.Tech Degree from Guru Gobind Singh Indraprastha University Delhi. The actual name of my father is KANTI SWARUP SAXENA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHAN SAXENA [Signature]

It is for general information that I, SATISH KUMAR S/o SHIV CHARAN SINGH, R/o H.No-142-B, Patparganj Village, Mayur Vihar Ph-1, East Delhi, Delhi-110091, declare that name of mine and my father has been wrongly written as SATISH KASHYAP and SHIV CHARAN SINGH KASHYAP in my Competency Class-II (Electrician) Licence No-EW01113/EDDO1146/O8. The actual name of mine and my father are SATISH KUMAR and SHIV CHARAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR [Signature]

It is for general information that I, RUMEEN D/o SALEEM AHMAD, R/o 519 East, Block-BH, Shalimar Bagh, P.O. Shalimar Bagh, Distt. North West Delhi, Delhi-110088, declare that name of my father has been wrongly written as MD SALIM in my 10th and 12th Class Educational Documents. The actual name of my father is SALEEM AHMAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUMEEN [Signature]

It is for general information that I, NUZHAT SABA D/o MOHD IZZATULLAH, R/o B-395, New Seemapuri, P.O. Jhilmil, Distt. East Delhi, Delhi-110095, declare that name of my mother has been wrongly written as SHAKEELUNNISA in my 10th Class Educational Documents and as SHAKEEL UNNISA in my 12th Class Educational Documents. The actual name of my mother is SHAKEELUN NISA, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

NUZHAT SABA [Signature]

It is for general information that I, NABEEL RIZVI S/o NAYAB AKHTER RIZVI, R/o 52, Sanota, Sanota, Meerut, Gadeena, Uttar Pradesh-250401, declare that name of my father and my mother has been wrongly written as NAYAB RIZVI and BUSHRA RIZVI in my 10th and 12th educational documents. The actual name of my father and my mother are NAYAB AKHTER RIZVI and BHUSHRA RIZVI respectively, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

NABEEL RIZVI [Signature]

It is for general information that I, USHA RANI W/o SURESH GUPTA, R/o Plot No. 423/B, block F, Agar Nagar, Prem Nagar 3, Kirkari Suleman Nagar, P.O. Sultanpuri, C Block, Distt. North West Delhi-110086, declare that name of mine has been wrongly written as USHA in my minor son MANISH KUMAR aged 12 years in his Birth Certificate No. MCDOLIR-0113-005736739. The actual name of mine is USHA RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

USHA RANI [Signature]

It it for general information that I, AMRITA W/o Late ANUJ TYAGI, House No. 170 Duhai, Murad Nagar, P.O.

Murad Nagar, Distt. Ghaziabad, Uttar Pradesh-201206, declare that name of mine and my husband has been wrongly written as AMRITA TYAGI and Late ANUJ KUMAR TYAGI in my minor daughter's namely GIRISHA TYAGI aged 17 years in her 10th Class Educational Documents. The actual name of mine and my husband are AMRITA and Late ANUJ TYAGI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMRITA [Signature]

It is for general information that I, AMRITA W/o Late ANUJ TYAGI, House No. 170, Duhai, Murad Nagar, P.O. Murad Nagar, Distt. Ghaziabad, Uttar Pradesh-201206, declare that name of my husband has been wrongly written as Late ANUJ KUMAR TYAGI in my minor son's namely TAVISH TYAGI aged 16 years in his 10th class educational documents. The actual name of my husband is Late ANUJ TYAGI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMRITA [Signature]

CORRIGENDA

In the Gazette of India, Part-IV, Issue No. 14 (APRIL 5-APRIL 11, 2025), Page No.-1569, 1st column, the new name of applicant BANDANA KUMARI alias BANDANA DEVI may be read as BHIKKHUNI VANDANA instead of BHIKKHUNI YANDANA.

Sd./-ILLEGIBLE For Assistant Controller (Business)

In the Gazettee of India, Part-IV, Issue No.-13 (MARCH 29-APRIL 4, 2025), Page No.-1430, 2nd Column, Flat No. in address of applicant SUMIT may be read as 126 instead of 26.

Sd./-ILLEGIBLE For Assistant Controller (Business)

राजस्थान IV 4ए पावर ट्रांसमिशन लिमिटेड

(पावर ग्रिंड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली सहायक कंपनी) बी—9, कुतुब इंस्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली — 110016

CIN No.: U42202DL2024GOI435086

परिशिष्ट

ट्रांसिमशन लाइन राजस्थान IV ४ए पावर ट्रांसिमशन लिमिटेड, (पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली सहायक कंपनी) के भारत सरकार के राजपत्र साप्ताहिक भाग—IV अंक संख्या सी.जी.—डी.एल.—सा.—29032025—262101 दिनांक 29 मार्च, 2025—4 अप्रैल, 2025 तक में प्रकाशित सार्वजनिक सूचना के विज्ञापन का परिशिष्ट

765 केवी अलीगढ़ (पीजी) – उरई (पीजी) डी/सी लाइन का लिलो

- राज्य का नाम : उत्तर प्रदेश जिले का नाम : मैनपुरी तहसील का नाम : घिरोर ग्राम का नाम : नगला पूसे, ताहरपुर, नाहिली, मुहम्मदपुर घिरोर, नगला किसी, नगला भिया, नगला जुगराजपुर, नगला भाऊ, गोधना, नगला किछयान, घिरोर, नगला पारा, नगला रमन, हड़ाई (हरहाई), नगला नवा, नगला कनमन, घिरोर, नगला किछयान, नगला केसोराय, नगला बेरी, नगला गुरही, नगला सिखरवार, नगला परननाथ, नगला केहरी, नगला बोना, महुआहार, नगला रतवा, नगला कन्हई, नगला राय, फैजपुर, नगला गढ़िया, नगला मंगली, मानिकपुर, नगला गढ़िया, नगला कोहरी, नगला केहरी, नगला सिकरवार, जौहरीनगर, नगला गुलाल, नगला गढ़िया, नगला ठाकुरपुर, नगला मानपुर, कुरावली, मधन, नगला ककरारा, कोसोन (कोसों), नगला मंसा, नगला गंडेला, बमरौली, नगला दया, नगला फत्ते खां (नगला फतेहखां), मुगलपुर, नगला रागी, शाहजहांपुर, नगला आसा, नगला गढ़ी, लोहवल खेड़ा (लखेरा लहब), ओय, नगला माई, नगला घना, नगला दानी, हिम्मतपुर, नगरिया, करौं, नगला बल्लम, हाजीगंज, नगला मोहन, भोगल, भुगाई, हिम्मतपुर हड़ाई, नगला कंचन, नगला जौन, नगला अमीती, नगला दारा, नगला गढ़ी, नगला धनी, हरई, गोपालपुर, दारापुर, तिसाह, नगला भरोहला, पचावर, नगला पुन् (पुन्नुन नगला), नगला गडिरान, अधुपुरा, नसीरपुर, नगला खेरिया, मधुपुरा, नगला फरती, नगला भजन, नगला भरोहपुर, नगला पंडितान, कंजाहार, नगला बेटा, नगला कालू, गढ़िया चंद्रभान, नगला धूरी, नगला दलीप, नगला पंचम, सक्तापुर, नगला बाग, नगला फतेहपुर, नगला बिलदरा, नगला भूर
- राज्य का नाम : उत्तर प्रदेश जिले का नाम : मैनपुरी तहसील का नाम : मैनपुरी ग्राम का नाम : नगला मरोखरा, नगला टिकुरी, नगला दुल्हापुर, सूरतपुर, जगतपुर, गरिया खास

400 केवी घिरोर-फिरोजाबाद (यूपीपीटीसीएल) डी / सी लाइन क्वाड

• राज्य का नाम : उत्तर प्रदेश
 • जिले का नाम : मैनपुरी
 • तहसील का नाम : घिरोर
 • ग्राम का नाम : — नगला ककरारा, नगला मंसा, नगला फत्ते खां (नगला फतेहखां), नगला दया, बमरौली, मढ़ैयां, नगला भूर, नाहिली, घिरोर, नगला गंडेला, कोसोन (कोसों), नगला पूसे, मुहम्मदपुर घिरोर, नगला पूसे, ताहरपुर, नगला किसी, बझेरा बुजुर्ग (बझेड़ा बुजुर्ग)

(भारत के राजपत्र दिनांक 29.03.2025-04.04.2025 में उल्लिखित क्रम उत्तर प्रदेश में सम्मलित ग्रामों के अतिरिक्त पढ़ा जाए)

नोट:-765 केवी अलीगढ़ (पीजी) – उरई पीजी, डी/सी लाइन का लिलों के शीर्षक के अंतर्गत वर्णित फिरोजाबाद जिले की तहसील –जसराना, शिकोहाबाद, सिरसागंज, फिरोजाबाद एवं आगरा जिले की तहसील – फतेहाबाद राज्य उ० प्र० के वर्णित ग्राम 400 के वी घिरोर – फिरोजाबाद (यू पी पी सी टी सी एल) डी/सी लाइन की हैं। इन ग्राम के अलावा उपरोक्त वर्णित ग्राम को सिम्मलित करके पढ़ा जाए।

नामः श्री प्रेम प्रकाश राय, पद : परियोजना प्रभारी, कार्यालय का पताः पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड, 400/220 केवी मैनपुरी सब—स्टेशन, भोगांव रोड़ भोगांव, मैनपुरी, उत्तर प्रदेश —205262, ई॰ मेल पता : premprakshrai@powergrid.in फोन नंबर : +91—9415909941, (ii) दौसा सब स्टेशन : पावरग्रिड बीवर दौसा ट्रांसिमशन लिमिटेड, 765/400 केवी सबस्टेशन, गांव — दुगरावाता, तह—लावन, जिला—दौसा (राजस्थान)—303004

PREM PRAKASH RAI Project in Charge Rajasthan IV 4A Power Transmission Limited Ghiror, Mainpuri (U.P.)